

**Next Date:
17/10/2023**

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 144 / 2017 (WZ)

BETWEEN

Umarshad Khan Applicant
S/O Firoz Khan & Ors.

Versus

The State of Maharashtra & Ors. Respondent

WRITTEN SUBMISSION

BY RESPONDENT NO. 07

(Rizvi Land Developer Pvt. Ltd.)

GIVING UPDATE AND COMPLIANCE IN RESPONSE TO

VISIT ON 31/07/2023 AND REPORT BY MPCB

INDEX ON NEXT PAGE



Filed by: **Mumbai, 16 October 2023**

A-202 Chandravijay, Phule Road, Opp. Bansuri Hotel,
Mulund East, Mumbai - 400081, Maharashtra, India.
7400116222 mahabal60@gmail.com

Raghunath Mahabal रघुनाथ भालचंद्र महाबळ
BE (Mechanical), ME (Industrial Management) VJTI Mumbai
Chartered Engineer, FIE, Arbitrator-IIE, LLM **ADVOCATE**

ABBREVIATIONS USED

| Short | Full-form |
|--------------|---|
| DCPR | Development Control and Promotions Regulation |
| DG | Diesel Generator |
| EC | 'Environmental Clearance' |
| MCGM | Municipal Corporation of Greater Mumbai |
| MPCB | Maharashtra Pollution Control Board |
| NOC | Non-Objection Certificate |
| O&M | Operation and Maintenance |
| OWC | Organic Waste Convertor |
| SEIAA | State Environmental Impact Assessment Authority |
| SOP | Standard Operating Processor |
| SRA | Slum Rehabilitation Authority |
| SRO | Sub Regional Officer |
| STP | Sewage Treatment Plant |

MOST RESPECTFULLY SUBMITTED

1. Respondent No.7 M/s Rizvi Land Developer Pvt. Ltd. are hereby submitting response submitting the compliance done and steps taken, **in response to findings of the JCR dated 30/05/2023 Page No. 560 (i to ix)**
 - i. To rectify & repair various unit operations & processes & stabilize the biological treatment process of STP of rehab buildings and to operate both the STPs of rehab & sale buildings through appointing a qualified staff & establishing environmental management cell for efficient O&M of STPs.
 - STP for Rehab Building has been repaired and it is in operating condition on daily basis by an operator. Surrounding area of nearby STP has also been cleaned. Photographs is enclosed for your reference. **Annexure 1.**
 - The residents of Rehab Buildings complain of noise and smell and they also keep their personal furniture and other articles in front of STP to obstruct the workers and staff from functioning and maintaining of the STP Plant. They also throw rubbish and dump their household articles in the Storm Water Drains to choke the line and in the STP Plant room to damage the machineries and near the trees which is planted in the building premises. **Annexure 2.**
 - The complaint letter has been filed to SEIAA, Vakola Police Station and SRO Mumbai-II. **Annexure 3.**
 - STP for Sale Building it is in operating condition on daily basis by an operator.
 - ii. To rectify & repair OWC installed at rehab buildings and operate & maintain as per the SOP given by the

supplier. Compost from OWCs to be utilized for the green belt developed within the project site.

- The Organic Waste Converter has been repaired and it is operating condition. Photographs is enclosed for your reference. **Annexure 4**
- The residents of Rehab Buildings obstruct the working of OWC by stopping the staff and abusing and threatening them from working of the OWC, which we have installed in the property as per MOEF guidelines. The complaint has been filed to SEIAA, Vakola Police Station and SRO Mumbai-II. **Annexure 5**

iii. To increase the height of the structure supporting the opening lids of underground fresh water storage tanks in the rehab buildings and to provide leak proof lining system, to avoid ingress of storm water/storm contaminated sewage/sewage & to prevent contamination of fresh water.

- The work completed of the opening lids of underground water storage tanks. And leak proof lining system is also provided to avoid ingress of storm/sewerage water and to prevent contamination of fresh water. Photographs is enclosed for your reference. **Annexure 6**

iv. To ensure regular cleaning, operation & maintenance of existing sewerage system in the rehab buildings, in order to avoid overflowing of sewage and also existing storm water drainage network/system, in order to avoid overflowing of storm water.

- The cleaning work is completed of Storm Water Drainage System. Photographs is enclosed for your reference **Annexure 7**

- The residents of Rehab Buildings throw rubbish and dump their household articles in the Storm Water Drains to choke the line which leads to overflow of storm water. Photographs is enclosed for your reference **Annexure 8**

v. To complete construction of remaining storm water drainage network/system as per the storm water drainage remarks of Brihan Mumbai Mahanagar Palika. Also, to complete construction of remaining rain water harvesting system as per the EC dated 23/01/2012.

- The project is still in progress 5 Rehab Buildings and 1 Sale Building is completed against 9 Rehab Buildings and 2 Sale Buildings as per EC dated 23 / 01 / 2012.
- The work of Storm Water Drainage is partly completed of 5 Rehab Buildings and 1 Sale Building and MCGM also issued the Part Completion Certificate dated 8th March 2022 of Storm Water Drainage. **Annexure 9**
- The work of Rain Water Harvesting completed of 5 Rehab Buildings and 1 Sale Building and Completion Certificate is also issued by the Rain Water Harvesting Consultant. **Annexure 10**
- The remaining portion of Storm Water Drainage and Rain Water Harvesting will get construct when the project get completed as per EC dated 23/01/2012.

vi. To coordinate with SRA under the supervision of MPCB to submit an action plan along with SRA approved location plan to finalize the location for providing adequate parking to the rehab buildings as per new & applicable DCPR of SRA.

- The project got approved as per DCPR 1991 in which parking for Rehab Building was not mandatory. But as per new DCPR 2034 adequate parking will be provided to remaining Rehab Buildings.

vii. To develop remaining green belt as per the EC dated 23/01/2012 near rehab & sale buildings. Upon verification of the same, concerned authority i.e. SRA shall issue full & final occupation certificates.

- About 75-80 trees has been planted against 350 nos. of trees. **Annexure 11**
- The trees which are planted near the Rehab building premises is getting damaged by residents of Rehab Buildings. **Annexure 12**
- And upon completion of project the remaining green belt will also be completed as per EC dated 23/01/2012.

viii. To obtain mandatory fire NOC for both the rehab & sale buildings from the concerned authority i.e. Brihan Mumbai Mahanagar Palika, prior giving further occupancy to the residents of rehab & sale buildings.

- Fire NOC already obtained of Rehab Building A-2 and Sale Building S-1. **Annexure 13**

ix. To commission DG sets as per the EC dated 23/01/2012 from back-up power supply to rehab & sale buildings.

- Due to space constraint DG sets is not installed on site. It will be installed once the projects get completed.

2. Respondent No. 7 submits that the project is not yet complete. Work at site has stopped. All the

commitments in EC and Consent shall be fulfilled and completed, along with the completion of the project.

3. It is SRA scheme. Now the redeveloped property is handed over to residents, "occupants" free of charge as per the SRA scheme. Now "occupants" are supposed to operate the facilities and services themselves AND pay for the services and facilities they use. e.g. lift, sweeping, cleaning of staircases and common areas, water supply, sewage treatment and disposal, municipal taxes, charges, etc. as applicable by law, UNLESS exempted by law. However, here the applicants are the extortionists and they don't want to pay even for their own utilities, services, facilities being used. Further they are avoiding, obstructing the operation of the facilities so as to save on the cost. The pp was required to file the Police Complaint when this was beyond the civilized manner. [■ **Please see Annexure-2 and 3**]. **In such an eventuality, MPCB OR ANY OTHER AGENCY AS DEEMD FIT BY HON'BLE BENCH, should be directed to take-over the activity, do it in the best possible manner and recover the cost from resident "occupants" as deemed fit.**

Date: 16/10/2023

Place: Mumbai



**Advocate Raghunath Mahabal
for RESPONDENT No. 7 Rizvi Land Developer Pvt. Ltd.**

665

Annexure 1



 GPS Map Camera



Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078728°

Long 72.87019°

04/09/23 01:10 PM GMT +05:30

666



 GPS Map Camera



Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078736°

Long 72.870193°

04/09/23 01:10 PM GMT +05:30

667



 GPS Map Camera



Mumbai, Maharashtra, India

201, Kolivery Village, Kunchi Kurve Nagar, Kalina, Kurla, Mumbai, Maharashtra
400029, India

Lat 19.078046°

Long 72.869959°

29/08/23 03:53 PM GMT +05:30



 **GPS Map Camera**



Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078779°

Long 72.870136°

12/10/23 03:29 PM GMT +05:30

669

Annexure 2



 GPS Map Camera

Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar,
Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078888°

Long 72.870142°

03/08/23 04:12 PM GMT +05:30

Google

670



Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078743°

Long 72.870184°

03/08/23 04:10 PM GMT +05:30

Google

671



 GPS Map Camera



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Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar,

Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078743°

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03/08/23 04:10 PM GMT +05:30



GPS Map Camera

Mumbai, Maharashtra, India

kalina village, 3VHC+C3C, behind kalina church, Kolivery Village, Kunchi Kurve Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078648°

Long 72.870155°

10/09/23 02:39 PM GMT +05:30



Google



 GPS Map Camera



Mumbai, Maharashtra, India
kalina village, 3VHC+C3C, behind kalina church, Kolivery Village, Kunchi Kurve
Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078648°
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RIZVI ESTATES & HOTELS PVT. LTD.

Rizvi House, 1st Floor, Hill Road,
Bandra (W), Mumbai - 400 050.
Tel. : 2642 4961 / 2642 6767 / 69
Fax : 91-22-2643 9977

August 5, 2023

To,
**State Environmental Impact
Assessment Authority (SEIAA)**
Environmental Department,
Mantralaya,
Mumbai – 400 032.

Sub: Harassment and wrong complaints by occupants of Buildings No. A-2, A-3, A-4 & A-6 constructed on plot bearing CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424_C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428 (pt), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1-10, 7412, 7412/1-2, 7413, 7413/1- 4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A/2-10, 7431-B, 7432, 7432/1-5, 7433, 7433/1-10, 7435, 7436, 7436/1-6, 7442(pt), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kole-Kalyan, Kalina, Santacruz (East), Mumbai situated at Shastri Nagar, Kalina, Santacruz (East) (adjacent to Our Lady of Egypt Church).

Sir,

Following persons, who are residing in above said buildings are harassing developer, M/s. Rizvi Estates & Hotels Pvt. Ltd., and

Annex
718123

पर्यावरण व वातावरणोप बदन विभाग
मंत्रालय, मुंबई ४०० ०३२

lodging false complaints to various authorities ignoring their own wrong actions.

| A-2 Building | | | |
|---------------------|-------------------------|--------------|-----------------|
| Sr. No. | Name of Occupant | Floor | Flat No. |
| 1. | Popat Daulat Shelke | First | 113 |

| A-3 Building | | | |
|---------------------|-------------------------|--------------|-----------------|
| Sr. No. | Name of Occupant | Floor | Flat No. |
| 1. | Paul Almeida | First | 114 |
| 2. | Surekha Ravindra Kharat | Fifth | 502 |
| 3. | Anil Laxman Bhalerao | Sixth | 601 |

| A-4 Building | | | |
|---------------------|-------------------------|--------------|-----------------|
| Sr. No. | Name of Occupant | Floor | Flat No. |
| 1. | Umarshad Khan | First | 110 |

| A-6 Building | | | |
|---------------------|---------------------------------|--------------|-----------------|
| Sr. No. | Name of Occupant | Floor | Flat No. |
| 1. | Sanjay Singh (Jhulan Singh) | Ground | G-1 |
| 2. | Baliram Dharmraj Kanojiya | Ground | G-3 |
| 3. | Sucorricae Cosma Pinto (Sarrun) | Ground | G-4 |

The above said persons obstruct the working of Sewage Treatment Plant (STP) and Organic Waste Composter (OWC) by stopping the staff of the said company, abusing and threatening them from working of the STP and OWC, which we have installed in the said property as per MOEF guidelines. They complain of noise and smell. They also keep their personal furniture and other articles in front of STP to obstruct the workers and staff from functioning and maintaining of the STP and OWC plant. They also throw rubbish and dump their

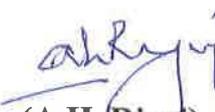
Rizvi House, 1st Floor, Hill Road,
Bandra (W), Mumbai - 400 050.
Tel. : 2642 4961 / 2642 6767 / 69
Fax : 91-22-2643 9977

household articles and garbage in the Storm Water Drainage to choke the line and in the STP Plant room to damage the machineries, and near the trees, which is planted in the building premises. They also instigate other occupants of these buildings, use abusive language, and threaten to the staff, who are working for functioning of STP and OWC. Above said persons with some of their close associates and neighbours gather in such large numbers that the staff get frighten to start working of the STP and OWC and prevent the occupants to stop throwing rubbish and dump old furniture and articles.

You are, therefore, requested to take note of the above said complaint of ours and take necessary action as per law.

Thanking you,

Yours faithfully,
For M/s. Rizvi Estates & Hotels Pvt. Ltd.,


(A.H. Rizvi)
Director



Rizvi House, 1st Floor, Hill Road,
Bandra (W), Mumbai - 400 050.
Tel. : 2642 4961 / 2642 6767 / 69
Fax : 91-22-2643 9977

August 5, 2023

To,
S.R.O. Mumbai - II
Maharashtra Pollution Control Board
Kalpatru Point, 1st floor,
Opp. PVR Theatre,
Sion (East),
Mumbai – 400 022.

Sub: Harassment and wrong complaints by occupants of Buildings No. A-2, A-3, A-4 & A-6 constructed on plot bearing CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424_C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428 (pt), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1-10, 7412, 7412/1-2, 7413, 7413/1- 4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A/2-10, 7431-B, 7432, 7432/1-5, 7433, 7433/1-10, 7435, 7436, 7436/1-6, 7442(pt), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kole-Kalyan, Kalina, Santacruz (East), Mumbai situated at Shastri Nagar, Kalina, Santacruz (East) (adjacent to Our Lady of Egypt Church).

Sir,

Dshindp
07/08/2023
Maharashtra Pollution Control Board
Regional Office, Mumbai
Kalpataru Point, 1st Floor,
Sion Circle, In Front of Cine Planet Theater,
Shiv (East), Mumbai - 400 022.

Following persons, who are residing in above said buildings are harassing developer, M/s. Rizvi Estates & Hotels Pvt. Ltd., and lodging false complaints to various authorities ignoring their own wrong actions.

| A-2 Building | | | |
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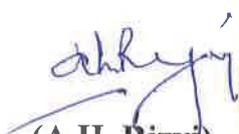
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obstruct the workers and staff from functioning and maintaining of the STP and OWC plant. They also throw rubbish and dump their household articles and garbage in the Storm Water Drainage to choke the line and in the STP Plant room to damage the machineries, and near the trees, which is planted in the building premises. They also instigate other occupants of these buildings, use abusive language, and threaten to the staff, who are working for functioning of STP and OWC. Above said persons with some of their close associates and neighbours gather in such large numbers that the staff get frighten to start working of the STP and OWC and prevent the occupants to stop throwing rubbish and dump old furniture and articles.

You are, therefore, requested to take note of the above said complaint of ours and take necessary action as per law.

Thanking you,

Yours faithfully,
For M/s. Rizvi Estates & Hotels Pvt. Ltd.,


(A.H. Rizvi)
Director



Rizvi House, 1st Floor, Hill Road,
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Tel. : 2642 4961 / 2642 6767 / 69
Fax : 91-22-2643 9977

August 5, 2023

To,
The Senior Inspector,
Vakola Police Station,
Santacruz (East),
Mumbai.

for information purpose

Sub: Harassment and wrong complaints by occupants of Buildings No. A-2, A-3, A-4 & A-6 constructed on plot bearing CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424_C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428 (pt), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1-10, 7412, 7412/1-2, 7413, 7413/1- 4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A/2-10, 7431-B, 7432, 7432/1-5, 7433, 7433/1-10, 7435, 7436, 7436/1-6, 7442(pt), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kole-Kalyan, Kalina, Santacruz (East), Mumbai situated at Shastri Nagar, Kalina, Santacruz (East) (adjacent to Our Lady of Egypt Church).

Sir,

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स्विकारले
S. Choukhar
08/08/23
पो. ह. लेखी
वाक. पो. ले. से,
सांताक्रुझ (पूर्व), मुंबई-५५.

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Rizvi House, 1st Floor, Hill Road,
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Thanking you,

Yours faithfully,
For M/s. Rizvi Estates & Hotels Pvt. Ltd.,


(A.H. Rizvi)
Director



683

Annexure 4



 GPS Map Camera



Mumbai, Maharashtra, India

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Lat 19.078046°

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29/08/23 03:53 PM GMT +05:30



 **GPS Map Camera**



Mumbai, Maharashtra, India
Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078705°
Long 72.870186°
04/09/23 01:11 PM GMT +05:30



 **GPS Map Camera**



Mumbai, Maharashtra, India
Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078744°
Long 72.87024°
29/08/23 03:54 PM GMT +05:30



 **GPS Map Camera**



Mumbai, Maharashtra, India
Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar, Kalina,
Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078779°
Long 72.870136°
12/10/23 03:28 PM GMT +05:30

687

Annexure 5





 **GPS Map Camera**

Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar,
Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078779°

Long 72.870153°

03/08/23 04:13 PM GMT +05:30



Annexure 6





 **GPS Map Camera**



Mumbai, Maharashtra, India

Rizvi Compound, 3VHC+82W, Shastri Nagar, Kalina Santacruz East, behind Kalina Church, Kolivery Village, Kunchi Kurve Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078314°

Long 72.870119°

03/08/23 03:51 PM GMT +05:30

Google



 **GPS Map Camera**



Mumbai, Maharashtra, India

Rizvi Residency, Shastri Nagar, 3VHC+834, Kalina Santacruz East, behind Kalina Church, Kolivery Village, Kunchi Kurve Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

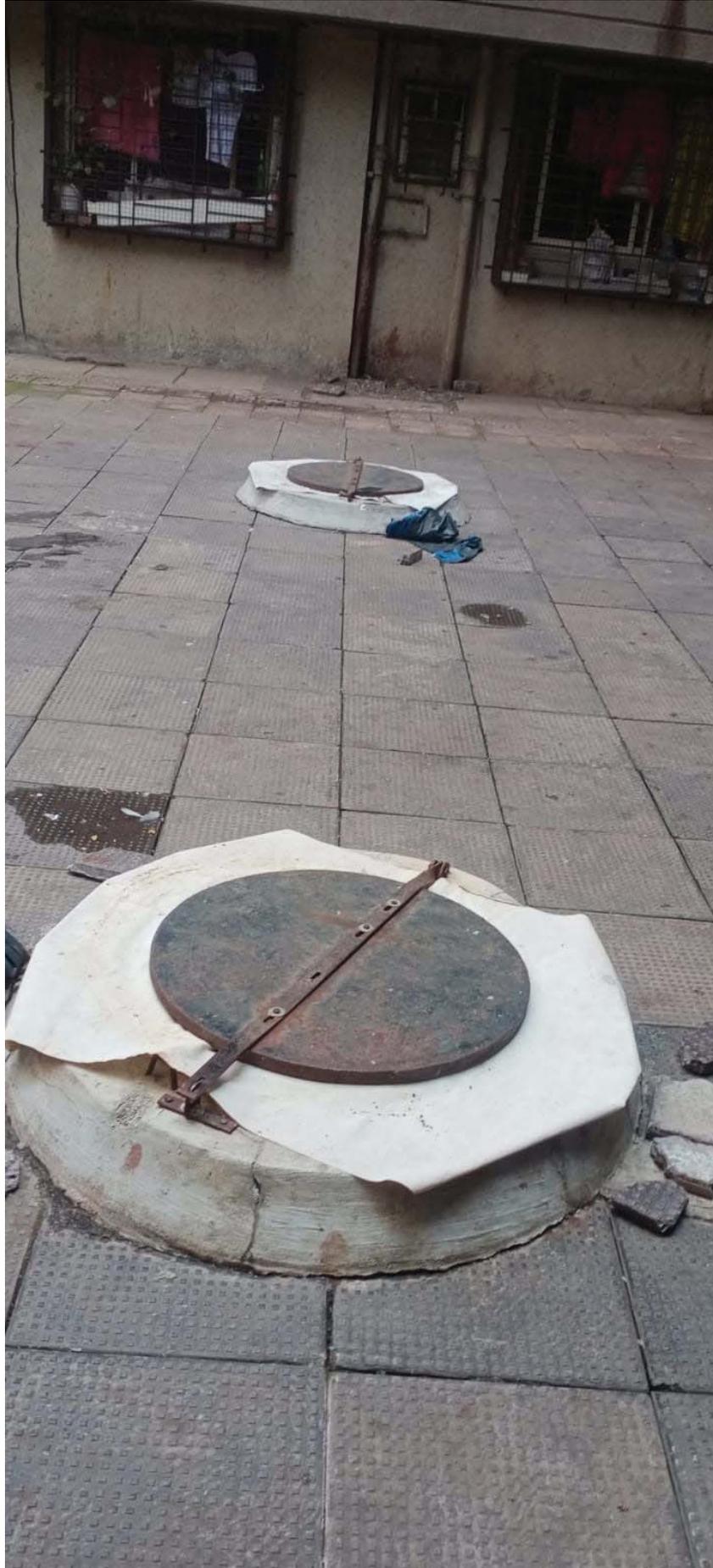
Lat 19.078266°

Long 72.870272°

03/08/23 03:54 PM GMT +05:30

Google







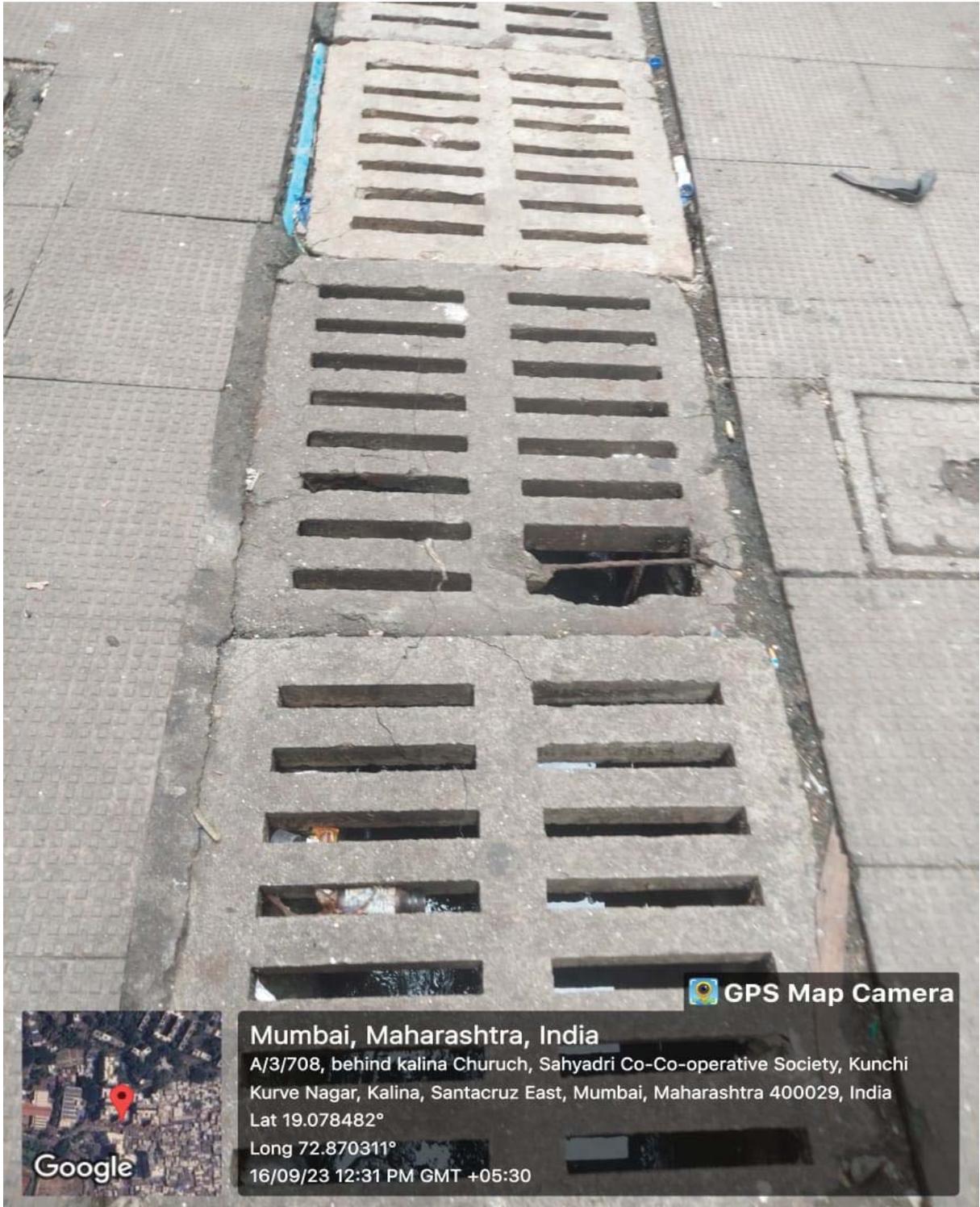
695





697

Annexure 7







GPS Map Camera



Google

Mumbai, Maharashtra, India

A/3/708, behind kalina Churuch, Sahyadri Co-Co-operative Society, Kunchi

Kurve Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.078475°

Long 72.870318°

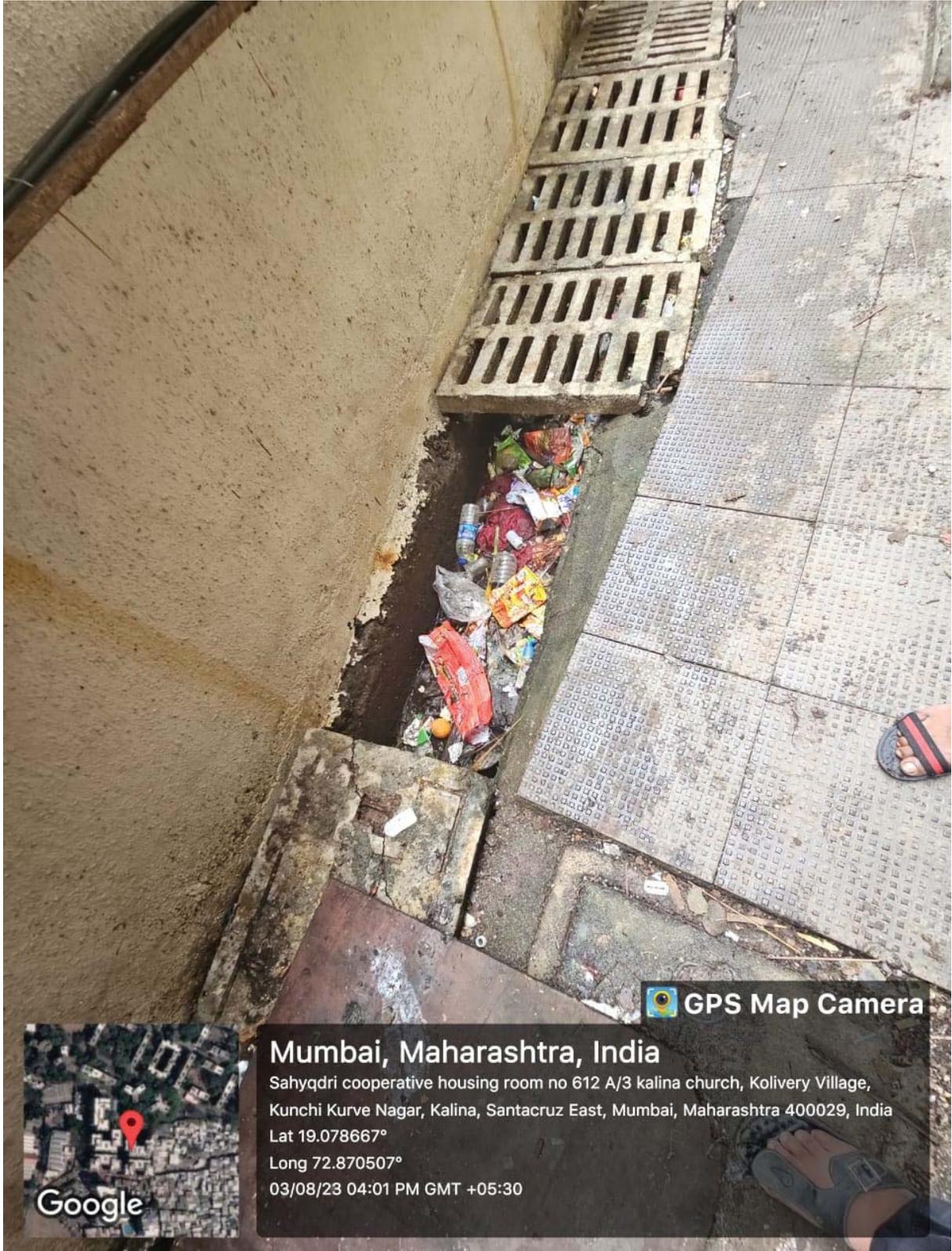
16/09/23 12:31 PM GMT +05:30

700

Annexure 8



701



 GPS Map Camera



Mumbai, Maharashtra, India

Sahyqdri cooperative housing room no 612 A/3 kalina church, Kolivery Village,
Kunchi Kurve Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078667°

Long 72.870507°

03/08/23 04:01 PM GMT +05:30



 GPS Map Camera

Mumbai, Maharashtra, India
Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar,
Kalina, Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078736°
Long 72.870152°
03/08/23 04:14 PM GMT +05:30



08 MAR 2022

Annexure 9

Office Of the
Dy. Chief Engineer (Storm Water Drain)
Western Suburbs, Green Woods C.H.S.
Andheri-Kurla Road, Chakala,
Andheri (East),MUMBAI 400 093.

To,
M/s. Essaer Group, Architects,
B/105-106, Shivam Square,
Koldongri Sahar Road,
Andheri (E), Mumbai-400 069.

Sub :- **Part Completion Certificate** for proposed SRA Scheme (Sale Building No.S1) on plot bearing CTS Nos.6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401(pt), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446-A, 7446-A/1 to 6, 7446-B, 7447, 6425-A, 6425-A/1 to 9, 6425-B, 6425-B/1 to 6, 7449, 7449/1 to 4, 7450, 7450/1 to 12, 6421, 6421/1 to 20, 6428 (pt), 7364, 7383, 7383/1 to 3, 7384, 7401, 7401/1 to 16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1 to 10, 7412, 7412/1&2, 7413, 7413/1 to 4, 7414, 7428, 7428/1 to 12, 7430, 7430/1 to 9, 7431-A/2 to 10, 7431-B, 7432, 7432/1 to 5, 7433, 7433/1 to 10, 7435, 7436, 7436/1 to 6, 7442 (pt), 7443, 7445, 7445/1 & 2, 7452, 7453, 7453/1 to 6, 7454, 7454/1 to 6, 7455, 7455/1 to 8, 7456, 7456/1 to 13, 7457, 7458, 7458/1 to 11, 7459 & 7459/1 to 29 of village Kolekalyan, Kalina, Santacruz (East), Mumbai.

- Ref :-
- 1) Your letter received in this office on 09.09.2021.
 - 2) SWD remarks u/no.DyChE/458/SW/S dtd.12.3.2018.
 - 3) Part Completion Certificate issued vide letter u/no.DyChE/659/SWD/WS dtd.28.10.2013.
 - 4) Part Completion Certificate issued vide letter u/no.DyChE/303/SWD/WS dtd.22.08.2014
 - 5) Part Completion issued vide letter No.DyChE/719/SWD/WS dtd.14.08.2018.
 - 6) Part Completion issued u/no.DyChE/37/SWD/WS dtd.15.03.2019
 - 7) Revised SWD remarks u/no.DyChE/984D/SWD/WS dtd.23.04.2019
 - 8) Revised SWD remarks u/no.DyChE/297/R/SWD/WS dtd.11.03.2020.

Gentlemen,

The site was inspected by this office staff. The certificate submitted by you for the part storm water drainage arrangement provided on site and as marked on the accompanying plan listed below is hereby accepted

A. Part Completed SWD Work under this certificate :-

f→g→h - Proposed internal S.W.D. to be constructed of size 09.0 mt. width and 0.9 mt. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'.

| |
|---|
| <p>7→3 - Existing S.W.D. to be cleaned/repaired/maintained and covered as per specification in 'C'. Part Completion Certificate issued vide letter u/no.DyChE/659/ SWD/WS dtd.28.10.2013.</p> |
| <p>5→6 - Existing S.W.D. to be cleaned/repaired/maintained and covered as per specification in 'C'. 6→7 - Existing Culvert to be cleaned/repaired/maintained and covered as per specification in 'C'. Part Completion Certificate issued vide letter u/no.DyChE/303/ SWD/WS dtd.22.08.2014</p> |
| <p>D→F', L→K→J→I→H→D, G→2 - Existing S.W.D. to be cleaned/repaired/maintained and covered as per specification in 'C'. F'→G - Existing Culvert to be cleaned/repaired/maintained and covered as per specification in 'C'. Part Completion issued vide letter No.DyChE/719/SWD/WS dtd.14.08.2018.</p> |
| <p>a→b→c - Existing S.W.D. to be cleaned/repaired/maintained and covered as per specification in 'C'. Part Completion Certificate issued vide letter u/no.DyChE/37/SWD /WS dtd.15.05.2019.</p> |

Balance Works: (Shown in Red colour)

| | |
|----|--|
| 1 | A→B→C→D, A→E→F, P→Q→R, R'→S, 8→Q, P→M→N, N'→O, M→U→V→W→X→Y→Z, p→q→r→b, p→s→m, t→n, t→u→v→o - Proposed internal S.W. drain to be constructed of size 0.45 m. width and 0.45 m. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 2 | k→w - Proposed to construct culvert of min. size 1.2 mt. x 1.2 mt. with bottom slope of 1 in 500 towards discharging point and to be covered as per specifications mentioned in "C" and connect the same to Municipal drain. |
| 3 | S→e, F→F', R→R', N→N' - Proposed to construct culvert of min. size 0.90 mt. x 0.90 mt. with bottom sope of 1 in 500 towards discharging point and to be covered as per specifications mentioned in 'C' and connect the same to Municipal Drain. |
| 4 | e→f, h→i→j→k - Proposed internal S.W.D. to be constructed of size 09.0 mt. width and 0.9 mt. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 5 | l→m→n→o→k - Proposed external S.W.D. to be constructed of size 09.0 mt. width and 0.9 mt. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 6 | 1→2→3→4 - Existing road side drain/culvert to be cleaned, maintained and repaired wherever required. |
| 7 | a→l, c→d→e, Z→O→S - Proposed external S.W. drain to be constructed of size 0.9 mt. width and 0.9 mt. depth at final R.L. of 12.00 mt. wide proposed road at starting points and further to be provided with bottom slope of 1:500 towards discharging point as per specification in 'C'. |
| 8 | Provide proper slope and drainage arrangement in basement with sump pit of adequate size and pumping arrangement of adequate capacity as designed by licensed Electrical Engineer along with standby unit to pump out the water accumulated, into drain at ground level. |
| 9 | To submit certificate from a Licensed Electrical Engineer regarding adequacy of pumping arrangement, provided to drain of storm water of basement. |
| 10 | Provide proper slope and drainage arrangement for Podium floor with water entrances and downtake pipes discharging into drain at ground level. |
| 11 | Cement / concrete / paved passage all around the building with slope towards drain may be provided as shown in accompanying plan. |
| 12 | Provide R.C.C. slab designed for 'AA' class loading over drain at every entry gate with opening of size 0.60 . x 0.90 m. at centre. |

| | |
|----|---|
| 13 | Provide adequate no. of openings as weep holes in road side compound wall to drain off water from front open space into the drain. |
| 14 | At the entrance carriageway/crossings heavy duty RCC slab designed for 'AA' class loading alongwith heavy duty M.H. frame & cover shall be provided. |
| 15 | A notarised/registered indemnity bond indemnifying M.C.G.M. and its officer against damages, claims, risk, accident, flooding litigation etc. in respect of the S.W.D. arrangements provided by the developer shall be submitted. Further, the smooth flow of drainage of S.W.D. arrangements for all the times shall be maintained by developer/society and an notarised undertaking to this effect shall also be submitted. |
| 16 | The above remarks are given as per your request and without prejudice. The said remarks are likely to be revised subject to contention raised at any instance in future. |
| 17 | If there is any amendment /changes in the plan/layout revised remarks will have to be obtained before completion. |

—sd—
E.E.(S.W.D.)WS(Z-III)

No. DyChE/ /SWD/WS of

Copy to :- E.E.(S.R.A.) H Ward

Ref :- SRA/ENG/2929/HE/PL/AP

Copy forwarded for information please.

[Signature]
8.3.10
E.E.(S.W.D.)WS(Z-III)

Sub Part Completion Certificate issued for Proposed SRA Scheme (Sale Building No.S1) on plot bearing C-5/1 to 4, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401(pt), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446-A, 7446-A/1 to 6, 7446-B, 7447, 6425-A, 6425-A/1 to 9, 6425-B, 6425-B/1 to 6, 7449, 7449/1 to 4, 7450, 7450/1 to 12, 6421, 6421/1 to 20, 6428 (pt), 7364, 7383, 7383/1 to 3, 7384, 7401, 7401/1 to 16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1 to 10, 7412, 7412/1&2, 7413, 7413/1 to 4, 7414, 7428, 7428/1 to 12, 7430, 7430/1 to 9, 7431-A/2 to 10, 7431-B, 7432, 7432/1 to 5, 7433, 7433/1 to 10, 7435, 7436, 7436/1 to 6, 7442 (pt), 7443, 7445, 7445/1 & 2, 7452, 7453, 7453/1 to 6, 7454, 7454/1 to 6, 7455, 7455/1 to 8, 7456, 7456/1 to 13, 7457, 7458, 7458/1 to 11, 7459 & 7459/1 to 29 of village Kolekalyan, Kalina, Santacruz (East), Mumbai.

A. Part Completed SWD Work under this certificate :-

| | |
|--|--|
| f→g→h | - Proposed internal S.W.D. to be constructed of size 09.0 mt. width and 0.9 mt. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 7→3 | - Existing S.W.D. to be cleaned/repared/maintained and covered as per specification in 'C'. |
| Part Completion Certificate issued vide letter u/no.DyChE/659/ SWD/WS dtd.28.10.2013. | |
| 5→6 | - Existing S.W.D. to be cleaned/repared/maintained and covered as per specification in 'C'. |
| 6→7 | - Existing Culvert to be cleaned/repared/maintained and covered as per specification in 'C'. |
| Part Completion Certificate issued vide letter u/no.DyChE/303/ SWD/WS dtd.22.08.2014 | |
| D→F', L→K→J→I→H→D, G→2 | - Existing S.W.D. to be cleaned/repared/maintained and covered as per specification in 'C'. |
| F'→G | - Existing Culvert to be cleaned/repared/maintained and covered as per specification in 'C'. |
| Part Completion issued vide letter No.DyChE/719/SWD/WS dtd.14.08.2018. | |
| a→b→c | - Existing S.W.D. to be cleaned/repared/maintained and covered as per specification in 'C'. |
| Part Completion Certificate issued vide letter u/no.DyChE/37/SWD /WS dtd.15.05.2019. | |

Balance Works: (Shown in Red colour)

| | |
|----|---|
| 1 | A→B→C→D, A→E→F, P→Q→R, R'→S, 8→Q, P→M→N, N'→O, M→U→V→W→X→Y→Z, p→q→r→b, p→s→m, t→n, t→u→v→o - Proposed internal S.W. drain to be constructed of size 0.45 m. width and 0.45 m. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 2 | k→w - Proposed to construct culvert of min. size 1.2 mt. x 1.2 mt. with bottom slope of 1 in 500 towards discharging point and to be covered as per specifications mentioned in 'C' and connect the same to Municipal drain. |
| 3 | S→e, F→F', R→R', N→N' - Proposed to construct culvert of min. size 0.90 mt. x 0.90 mt. with bottom slope of 1 in 500 towards discharging point and to be covered as per specifications mentioned in 'C' and connect the same to Municipal Drain. |
| 4 | e→f, h→i→j→k - Proposed internal S.W.D. to be constructed of size 09.0 mt. width and 0.9 mt. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 5 | l→m→n→o→k - Proposed external S.W.D. to be constructed of size 09.0 mt. width and 0.9 mt. depth at starting points and further to be provided with bottom slope of 1 in 500 towards discharging point as per specification in 'C'. |
| 6 | 1→2→3→4 - Existing road side drain/culvert to be cleaned, maintained and repaired wherever required. |
| 7 | a→l, c→d→e, Z→O→S - Proposed external S.W. drain to be constructed of size 0.9 mt. width and 0.9 mt. depth at final R.L. of 12.00 mt. wide proposed road at starting points and further to be provided with bottom slope of 1:500 towards discharging point as per specification in 'C'. |
| 8 | Provide proper slope and drainage arrangement in basement with sump pit of adequate size and pumping arrangement of adequate capacity as designed by licensed Electrical Engineer along with standby unit to pump out the water accumulated, into drain at ground level. |
| 9 | To submit certificate from a Licensed Electrical Engineer regarding adequacy of pumping arrangement, provided to drain of storm water of basement. |
| 10 | Provide proper slope and drainage arrangement for Podium floor with water entrances and downtake pipes discharging into drain at ground level. |
| 11 | Cement / concrete / paved passage all around the building with slope towards drain may be provided as shown in accompanying plan. |
| 12 | Provide R.C.C. slab designed for 'AA' class loading over drain at every entry gate with opening of size 0.60 . x 0.90 m. at centre. |
| 13 | Provide adequate no. of openings as weep holes in road side compound wall to drain off water from front open space into the drain. |
| 14 | At the entrance carriageway/crossings heavy duty RCC slab designed for 'AA' class loading alongwith heavy duty M.H. frame & cover shall be provided. |
| 15 | A notarised/registered indemnity bond indemnifying M.C.G.M. and its officer against damages, claims, risk, accident, flooding litigation etc. in respect of the S.W.D. arrangements provided by the developer shall be submitted. Further, the smooth flow of drainage of S.W.D. arrangements for all the times shall be maintained by developer/society and an notarised undertaking to this effect shall also be submitted. |
| 16 | The above remarks are given as per your request and without prejudice. The said remarks are likely to be revised subject to contention raised at any instance in future. |
| 17 | If there is any amendment /changes in the plan/layout revised remarks will have to be obtained before completion. |

MUNICIPAL CORPORATION OF GREATER MUMBAI
 ISSUED SUBJECT TO THE CONDITIONED MENTIONED
 IN THE ACCOMPANYING REMARKS SHEET UNDER
 No. DY. C.H.E. 7412 S.W.D. (W.S.): Dt. 10 MAR 2020
 S.E. (S.W.D.) A.E. (S.W.D.) E.E. (S.W.D.) W.S.
 HIF HIE



MUNGEKAR & ASSOCIATES

NANDAN P. MUNGEKAR

B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
P. G. D. IN ECOLOGY & ENVIRONMENT,
GOVT. APPROVED VALUER NO. 1-176,
C. C. GEOLOGY, REGD. COUNCIL OF ARCH & PEATA,
EXPERT IN DOWSING & PENDULAM DIAGNOSIS

**ARCHITECTS & INTERIOR DESIGNERS
ENGINEERS & TOWN PLANNERS
ROOF / RAIN WATER HARVESTING CONSULTANT
TEL.: 2422 7512 | TELEFAX : 2431 2275
MOBILE : 9869055711 / 9619507254**

Date: 04/07/2018

TO WHOMSOEVER IT MAY CONCERN
FOR BUILDING A-2 ONLY

This is to certify that, we were appointed us as Rain water harvesting consultant by M/s. Rizvi Estates & Hotels Pvt. Ltd, having their address at Rizvi House, 1st Floor, Hill Road, Bandra (w), Mumbai – 400 050, for proposed Rehab Building No. A-1,A-2, A-3, A-4, A-5, A-6, A-7, A-8, A-9, C.T.S Nos. 6422,6422/1 to 31,6423,6423/1 to 6, 6624-A,6424-B,6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426,6426/1 to 17, 6427,6427/1 to 16,6429-A,6429-A/1 to 11, 7370,7374,7375,7376 – A, 7376-A/1 to 16, 7377,7379,7379/1 to 3, 7381,7381/1 to 16,7382, 7382/1 to 3, 7394,7394/1 to 6, 7396,7396/1 to 6,7400, 7401 (pt.), 7402, 7402/1 to 17,7403-A, 7403-A/1 to 47. 7403-B, 7403-D, 7403-D, 7403-D/ 1 to 20, 7408,7408/1 to 6,7437,7437/1 to 53 7438 /1 to 7, 7440,7440/1 to 14, 7441, 7441/1 to 14, 7448/1 to 17, 7451,7451/1 to 11 OF Village Kole - Kalyan, Kalina, Santacruz (East). I.O.D No. SRA/ENG/3116/HE/PL/AP/ dated 24/8/2017.

On this above mentioned plot of land, bldg A3,A4,A5 & A6 are already complete & certified . Presently bldg A – 2 is complete & A – 1 is about to start. Both these buildings are in the North – East corner of the plot. The rain water harvesting of both these building is clubbed together due to existing 7'-6" Ø open well & space criteria. The existing well is RETAINED, cleaned & harvested with the rain water from terrace (proposed overflow from rain water harvesting tank of A-1 & A-2). This will be ground recharging system as well as roof water harvesting for both A-1 & A-2 buildings.

The roof water harvesting of A-1 & A-2 will be combined however the roof WATER harvesting of both the buildings will be completed along with A-1 building completion. Hence this part completion is only for A-2 building.

This charges the ground strata (increases the ground water table) with the help of rainwater falling on roof & also the rain / storm water going on public area like roads, footpaths is avoided, so thus the flooding. The success of this scheme is that the harvested well water is being used for entire construction purpose after checking and that much precious municipal water / tanker water etc is saved.

On this above mentioned plot, we have designed rain water harvesting system & which is complete as per our drawing, details & instruction at site.

FOR MUNGEKAR & ASSOCIATES

NANDAN P. MUNGEKAR
ARCHITECT, TOWN PLANNER,
ENVIRONMENTALIST, GEOGLOGIST,
GEMOLOGIST & RAIN / ROOF WATER HARVESTING CONSULTANT
EXPERT IN DOWSING & PENDULUM DIAGNOSIS.



**NANDAN P. MUNGEKAR**

B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
P. G. D. IN ECOLOGY & ENVIRONMENT,
GOVT. APPROVED VALUER NO. 1-176,
C. C. GEOLOGY, REGD. COUNCIL OF ARCH & PEATA,
EXPERT IN DOWSING & PENDULAM DIAGNOSIS

**ARCHITECTS & INTERIOR DESIGNERS
ENGINEERS & TOWN PLANNERS
ROOF / RAIN WATER HARVESTING CONSULTANT
TEL.: 2422 7512 | TELEFAX : 2431 2275
MOBILE : 9869055711 / 9619507254**

Date: 04/07/2018

TO WHOMSOEVER IT MAY CONCERN
FOR BUILDING A-2 ONLY

This is to certify that, we were appointed us as Rain water harvesting consultant by M/s. Rizvi Estates & Hotels Pvt. Ltd, having their address at Rizvi House, 1st Floor, Hill Road, Bandra (w), Mumbai – 400 050, for proposed Rehab Building No. A-1,A-2, A-3, A-4, A-5, A-6, A-7, A-8, A-9, C.T.S Nos. 6422,6422/1 to 31,6423,6423/1 to 6, 6624-A,6424-B,6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426,6426/1 to 17, 6427,6427/1 to 16,6429-A,6429-A/1 to 11, 7370,7374,7375,7376 – A, 7376-A/1 to 16, 7377,7379,7379/1 to 3, 7381,7381/1 to 16,7382, 7382/1 to 3, 7394,7394/1 to 6, 7396,7396/1 to 6,7400, 7401 (pt.), 7402, 7402/1 to 17,7403-A, 7403-A/1 to 47. 7403-B, 7403-D, 7403-D, 7403-D/ 1 to 20, 7408,7408/1 to 6,7437,7437/1 to 53 7438 /1 to 7, 7440,7440/1 to 14, 7441, 7441/1 to 14, 7448/1 to 17, 7451,7451/1 to 11 OF Village Kole - Kalyan, Kalina, Santacruz (East). I.O.D No. SRA/ENG/2777/HE/PL/AP/ dated 24/01/2012.

On this above mentioned plot of land, bldg A3,A4,A5 & A6 are already complete & certified . Presently bldg A – 2 is complete & A – 1 is about to start. Both these buildings are in the North – East corner of the plot. The rain water harvesting of both these building is clubbed together due to existing 7’-6” Ø open well & space criteria. The existing well is RETAINED, cleaned & harvested with the rain water from terrace (proposed overflow from rain water harvesting tank of A-1 & A-2). This will be ground recharging system as well as roof water harvesting for both A-1 & A-2 buildings.

The roof water harvesting of A-1 & A-2 will be combined however the roof WATER harvesting of both the buildings will be completed along with A-1 building completion. Hence this part completion is only for A-2 building.

In this case, this is a high density S.R.A site with almost no open space also with lot of existing services to different adjoining land occupants with different levels / slopes, phased development etc. Thus the present design has lot of scope for improvement in future specially when the construction of A-1 is started and present services / specially the drainage / water lines are replaced. Present design is totally dictated by present scenario, slopes, services etc which will be improved later.

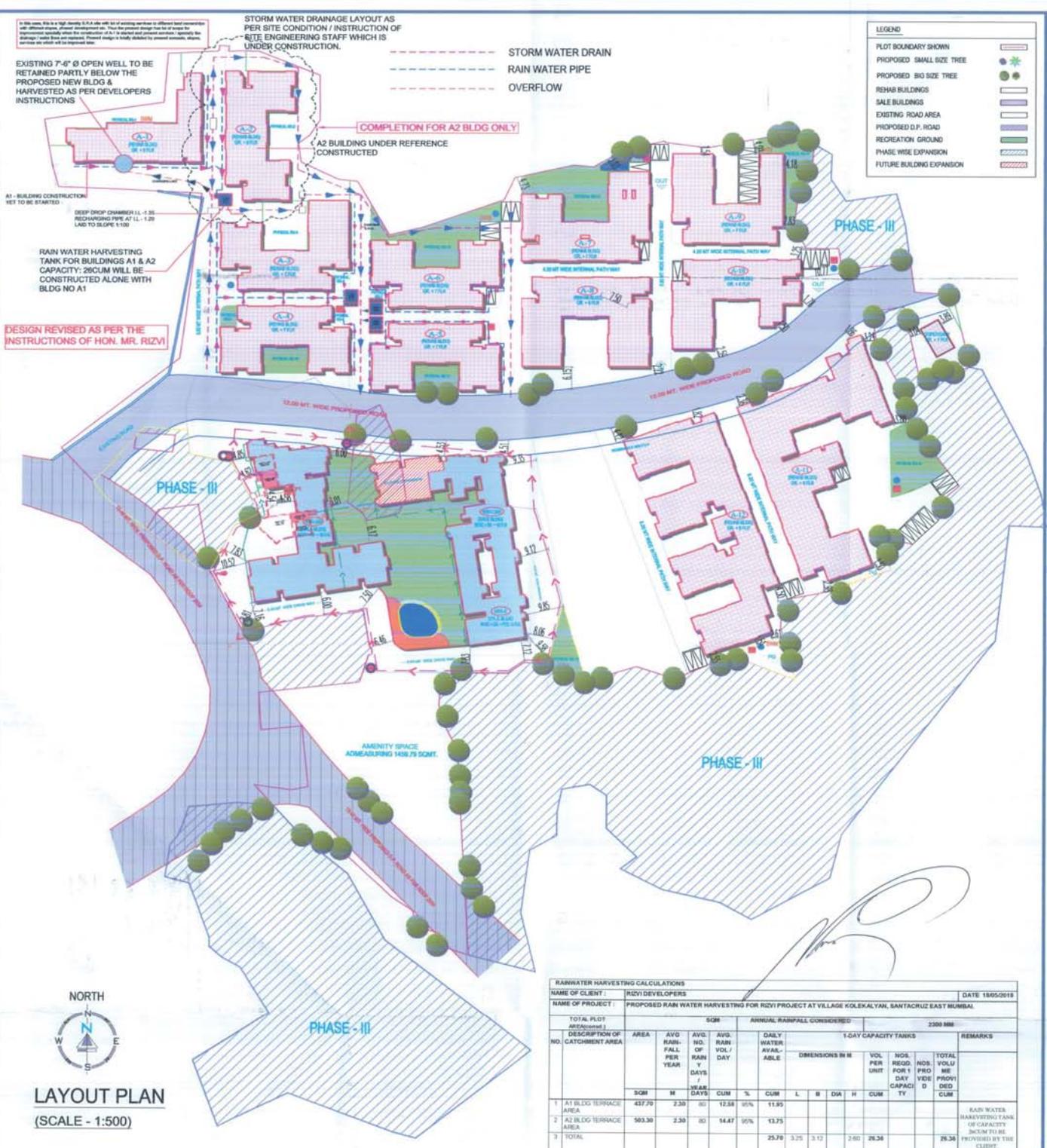
This charges the ground strata (increases the ground water table) with the help of rainwater falling on roof & also the rain / storm water going on public area like roads, footpaths is avoided, so thus the flooding. The success of this scheme is that the harvested well water is being used for entire construction purpose after checking and that much precious municipal water / tanker water etc is saved.

On this above mentioned plot, we have designed rain water harvesting system & which is complete as per our drawing, details & instruction at site.

FOR MUNGEKAR & ASSOCIATES

NANDAN P. MUNGEKAR
ARCHITECT, TOWN PLANNER,
ENVIRONMENTALIST, GEOLOGIST,
GEMOLOGIST & RAIN / ROOF WATER HARVESTING CONSULTANT
EXPERT IN DOWSING & PENDULUM DIAGNOSIS.





LEGEND

- PLOT BOUNDARY SHOWN
- PROPOSED SMALL SIZE TREE
- PROPOSED BIG SIZE TREE
- REHAB BUILDINGS
- SALE BUILDINGS
- EXISTING ROAD AREA
- PROPOSED D.P. ROAD
- RECREATION GROUND
- PHASE WISE EXPANSION
- FUTURE BUILDING EXPANSION



LAYOUT PLAN
(SCALE - 1:500)

RAINWATER HARVESTING CALCULATIONS

NAME OF CLIENT: RIZVI DEVELOPERS DATE: 18/05/2018

NAME OF PROJECT: PROPOSED RAIN WATER HARVESTING FOR RIZVI PROJECT AT VILLAGE KOLEKALYAN, SANTACRUZ EAST MUMBAI.

| NO. | DESCRIPTION OF CATCHMENT AREA | SCM | | | | ANNUAL RAINFALL CONSIDERED | | | | 1-DAY CAPACITY TANKS | | | | REMARKS | |
|-----|-------------------------------|--------|-------------------------|--------------------------------|---------------------|----------------------------|-----------------|------|------|----------------------|--------------------------------|------------------------------|-------|---------|--|
| | | AREA | AVG. RAIN-FALL PER YEAR | AVG. NO. OF RAIN Y DAYS / YEAR | AVG. RAIN VOL./ DAY | DAILY WATER AVAIL-ABLE | DIMENSIONS IN M | | | VOL PER UNIT | NOS. REQS. FOR 1 DAY CAPACI TY | TOTAL VOL/ NO. PROVI DED CUM | | | |
| | | | | | | | L | B | H | | | | | | |
| 1 | A1 BLDG TERRACE AREA | 437.70 | 2.30 | 80 | 12.38 | 9% | 11.95 | | | | | | | | RAIN WATER HARVESTING TANK OF CAPACITY 28.38 M ³ IS PROVIDED BY THE CLIENT. |
| 2 | A2 BLDG TERRACE AREA | 563.30 | 2.30 | 80 | 14.47 | 9% | 13.75 | | | | | | | | |
| 3 | TOTAL | | | | | | 25.70 | 3.25 | 3.12 | 2.60 | 28.38 | | 28.38 | | |

PROPOSED RAIN WATER HARVESTING FOR RIZVI PROJECT AT KOLE-KALYAN, SANTACRUZ (E).

MUNGEKAR & ASSOCIATES
ARCHITECTS, INTERIOR DESIGNERS & TOWN PLANNERS

1 - ANIL APARTMENT, M. T. N. L. ROAD, AGAR BAZAR, DADAR, MUMBAI - 400 028, INDIA.

DRWN BY: SONAL TASKAR DATE: 04/07/2018


NANDAN P. MUNGEKAR

 B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
 P. G. D. IN ECOLOGY & ENVIRONMENT,
 GOVT. APPROVED VALUER NO. 1-176,
 C. C. GEOLOGY, REGD. COUNCIL OF ARCH & PEATA,
 EXPERT IN DOWSING & PENDULAM DIAGNOSIS

**ARCHITECTS & INTERIOR DESIGNERS
 ENGINEERS & TOWN PLANNERS
 ROOF / RAIN WATER HARVESTING CONSULTANT
 TEL.: 2422 7512 | TELEFAX : 2431 2275
 MOBILE : 9869055711 / 9619507254**

Date: 04/07/2018

TO WHOMSOEVER IT MAY CONCERN
FOR BUILDING A-2 ONLY

This is to certify that, we were appointed us as Rain water harvesting consultant by M/s. Rizvi Estates & Hotels Pvt. Ltd, having their address at Rizvi House, 1st Floor, Hill Road, Bandra (w), Mumbai – 400 050, for proposed Rehab Building No. A-1,A-2, A-3, A-4, A-5, A-6, A-7, A-8, A-9, C.T.S Nos. 6422,6422/1 to 31,6423,6423/1 to 6, 6624-A,6424-B,6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426,6426/1 to 17, 6427,6427/1 to 16,6429-A,6429-A/1 to 11, 7370,7374,7375,7376 – A, 7376-A/1 to 16, 7377,7379,7379/1 to 3, 7381,7381/1 to 16,7382, 7382/1 to 3, 7394,7394/1 to 6, 7396,7396/1 to 6,7400, 7401 (pt.), 7402, 7402/1 to 17,7403-A, 7403-A/1 to 47. 7403-B, 7403-D, 7403-D, 7403-D/ 1 to 20, 7408,7408/1 to 6,7437,7437/1 to 53 7438 /1 to 7, 7440,7440/1 to 14, 7441, 7441/1 to 14, 7448/1 to 17, 7451,7451/1 to 11 OF Village Kole - Kalyan, Kalina, Santacruz (East). I.O.D No. SRA/ENG/2777/HE/PL/AP/ dated 24/01/2012.

On this above mentioned plot of land, bldg A3,A4,A5 & A6 are already complete & certified . Presently bldg A – 2 is complete & A – 1 is about to start. Both these buildings are in the North – East corner of the plot. The rain water harvesting of both these building is clubbed together due to existing 7'-6" Ø open well & space criteria. The existing well is RETAINED, cleaned & harvested with the rain water from terrace (proposed overflow from rain water harvesting tank of A-1 & A-2). This will be ground recharging system as well as roof water harvesting for both A-1 & A-2 buildings.

The roof water harvesting of A-1 & A-2 will be combined however the roof WATER harvesting of both the buildings will be completed along with A-1 building completion. Hence this part completion is only for A-2 building.

In this case, this is a high density S.R.A site with almost no open space also with lot of existing services to different adjoining land occupants with different levels / slopes, phased development etc. Thus the present design has lot of scope for improvement in future specially when the construction of A-1 is started and present services / specially the drainage / water lines are replaced. Present design is totally dictated by present scenario, slopes, services etc which will be improved later.

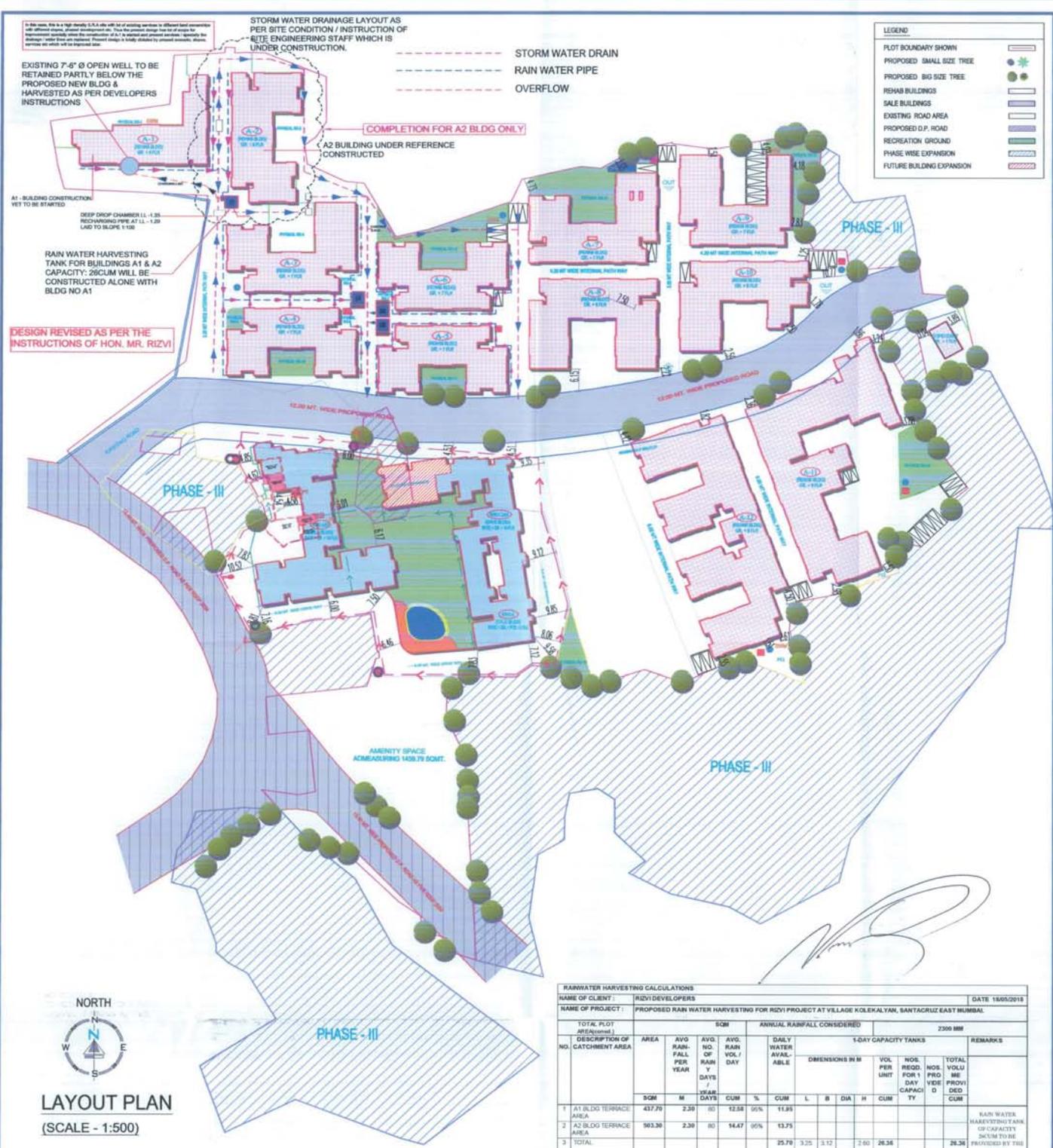
This charges the ground strata (increases the ground water table) with the help of rainwater falling on roof & also the rain / storm water going on public area like roads, footpaths is avoided, so thus the flooding. The success of this scheme is that the harvested well water is being used for entire construction purpose after checking and that much precious municipal water / tanker water etc is saved.

On this above mentioned plot, we have designed rain water harvesting system & which is complete as per our drawing, details & instruction at site.

FOR MUNGEKAR & ASSOCIATES

NANDAN P. MUNGEKAR
ARCHITECT, TOWN PLANNER,
ENVIRONMENTALIST, GEOGLOGIST,
GEMOLOGIST & RAIN / ROOF WATER HARVESTING CONSULTANT
EXPERT IN DOWSING & PENDULUM DIAGNOSIS.





LEGEND

- PLOT BOUNDARY SHOWN
- PROPOSED SMALL SIZE TREE
- PROPOSED BIG SIZE TREE
- REHAB BUILDINGS
- SALE BUILDINGS
- EXISTING ROAD AREA
- PROPOSED D.P. ROAD
- RECREATION GROUND
- PHASE WISE EXPANSION
- FUTURE BUILDING EXPANSION

RAINWATER HARVESTING CALCULATIONS

NAME OF CLIENT: RIZVI DEVELOPERS DATE: 18/02/2018

NAME OF PROJECT: PROPOSED RAIN WATER HARVESTING FOR RIZVI PROJECT AT VILLAGE KOLEKALYAN, SANTACRUZ EAST MUMBAI

| TOTAL PLOT AREA (sqm) | DESCRIPTION OF NO. CATCHMENT AREA | SCM | | ANNUAL RAINFALL CONSIDERED | | 2300 MM | | | | REMARKS | | | | | | | | | | | | |
|-----------------------|-----------------------------------|--------|-------------------------|----------------------------|---------------------|------------------------|----------------------|------|-------|---------|-----|---|-----|---|---|-----|---|-----|--------------------------------|---------------|----------------------------|--|
| | | AREA | AVG. RAIN-FALL PER YEAR | AVG. NO. OF RAIN Y. DAYS | AVG. RAIN VOL / DAY | DAILY WATER AVAIL-ABLE | 1-DAY CAPACITY TANKS | | | | | | | | | | | | | | | |
| | | | | | | | SCM | M | YEAR | | CUM | % | CUM | L | B | DIA | H | CUM | NOS. REQD. FOR 1 DAY CAPACI TY | NOS. PRO VIDE | TOTAL VOLU ME OF CAPACI TY | |
| 437.79 | 1 | 437.79 | 2.30 | 80 | 12.58 | 90% | 11.93 | | | | | | | | | | | | | | | |
| 503.30 | 2 | 503.30 | 2.30 | 80 | 14.47 | 90% | 13.75 | | | | | | | | | | | | | | | |
| | 3 | TOTAL | | | 25.79 | 3.25 | 3.12 | 2.60 | 28.34 | | | | | | | | | | | | | |

REMARKS: RAIN WATER HARVESTING TANK OF CAPACITY 25CUM TO BE PROVIDED BY THE CLIENT.

NORTH

LAYOUT PLAN
(SCALE - 1:500)

PROPOSED RAIN WATER HARVESTING FOR RIZVI PROJECT AT KOLE-KALYAN, SANTACRUZ (E).

MUNGEKAR & ASSOCIATES
ARCHITECTS, INTERIOR DESIGNERS & TOWN PLANNERS

1 - ANIL APARTMENT, M.T.N.L. ROAD, AGAR BAZAR, DADAR, MUMBAI - 400 028, INDIA.

DRWN BY : SONAL TASKAR DATE : 04/07/2018

MUNGEKAR & ASSOCIATES**NANDAN P. MUNGEKAR**

B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
P. G. D. IN ECOLOGY & ENVIRONMENT,
GOVT. APPROVED VALUER NO. 1-176,
C. C. GEOLOGY, REGD. COUNCIL OF ARCH & PEATA,
EXPERT IN DOWSING & PENDULAM DIAGNOSIS.

**ARCHITECTS & INTERIOR DESIGNERS
GEOLOGISTS & TOWN PLANNERS
ROOF / RAIN WATER HARVESTING CONSULTANT
TEL.: 2422 7512 | TELEFAX : 2431 2275
MOBILE : 9869055711 / 9619507254**

Remark: All result except pH, MPN, Turbidity are in ppm.
Sample results indicate that water cannot be used for domestic
construction/irrigation or any other activity.

Under the circumstances ground water recharging is not possible (we have tried both this
methods) only roof water harvesting is carried out and individual rain water harvesting tanks,
connected to each other are constructed. The said water can be used for Flushing purposed directly.

On this above-mentioned plot, we have designed Rain Water Harvesting System & which is
complete as per our drawings, details & instructions at site.

This certificate is for Rehab Building No. A-3 & A-4 only.

Before this we have issued completion certificate to Bldg A5 & A6 on 10/7/2014.

FOR MUNGEKAR & ASSOCIATES

30/03/16
NANDAN P. MUNGEKAR
**ARCHITECT, TOWN PLANNER, ENVIRONMENTALIST, GEOGLOGIST
& RAIN / ROOF WATER HARVESTING CONSULTANT
EXPERT IN DOWSING & PENDULUM DIAGNOSIS.**

Encl: 1) Plan.
2) Roof Water Calculation.
3) Water Testing Report.



E-MAIL : mungekar_asso@yahoo.com • mungekar.asso@gmail.com • WEBSITE : www.mungekarassociates.com
1, ANIL APARTMENTS, GR. FLOOR, M.T.N.L. ROAD, NEAR AGAR BAZAR, DADAR (W), MUMBAI - 400 028. INDIA.

MUNGEKAR & ASSOCIATES**NANDAN P. MUNGEKAR**

B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
P. G. D. IN ECOLOGY & ENVIRONMENT,
GOVT. APPROVED VALUER NO. 1-176,
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EXPERT IN DOWSING & PENDULAM DIAGNOSIS.

ARCHITECTS & INTERIOR DESIGNERS
GEOLOGISTS & TOWN PLANNERS
ROOF / RAIN WATER HARVESTING CONSULTANT
TEL.: 2422 7512 | TELEFAX : 2431 2275
MOBILE : 9869055711 / 9619507254

Date: 30/03/2016

TO WHOMSOEVER IT MAY CONCERN

This is to certify that, we were appointed us as Rain Water Harvesting Consultant by M/s. Rizvi Estates & Hotels Pvt.Ltd, having their address at Rizvi House, 1st Floor, Hill Road, Bandra (W), Mumbai-400 050, for proposed Rehab Building no. A-1, A-2, A-3, A-4, A-5, A-6, A-7, A-8, A-9 C.T.S. Nos. 6422,6422/1 to 31,6423,6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381,7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6,7400, 7401(pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20,7408, 7408/1 to 6,7437,7437/1 to 53,7438,7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448/1 to 17, 7451,7451/1 to 11 of village Kole- Kalyan, Kalina, Santacruz(East). I. O. D. No. SRA/ENG/2777/HE/PL/AP dated 24/01/2012.

On this above mentioned plot of land **Building No. A-3 & Building No. A-4** are nearing completion. Here the roof water/ terrace will be collected with the help of rain water down take pipes, filtered and stored in the one day capacity rain water tank for use for secondary purpose.

In this plot of land, the water table is very high (-1.0m) and also polluted due to open drain of slums also the water from the dipper ground is very brackish polluted,

Observations and Analysis findings

| Sr. No. | Parameter Analysed | Observations | Limits (Not to exceed) | |
|---------|-------------------------------------|-----------------|--------------------------------|-----------------|
| | | | Acceptable Range | Rejection Range |
| 1. | pH | 7.1 | 7 to 8.5 | 6.5 to 9.0 |
| 2. | Total Dissolved Solids | 2930* | 500 | 1500 |
| 3. | Total Hardness as CaCO ₃ | 1572* | 200 | 600 |
| 4. | Chlorides as Cl | 1521* | 200 | 1000 |
| 5. | Sulphate as SO ₄ | 112 | 200 | 400 |
| 6. | MPN/100ml | 66* | ---- less than 10/100 ml----- | |
| 7. | Turbidity | Lessthan2 units | ---- less than 2.5 Units ----- | |



E-MAIL : mungekar_asso@yahoo.com • mungekar.asso@gmail.com • WEBSITE : www.mungekarassociates.com

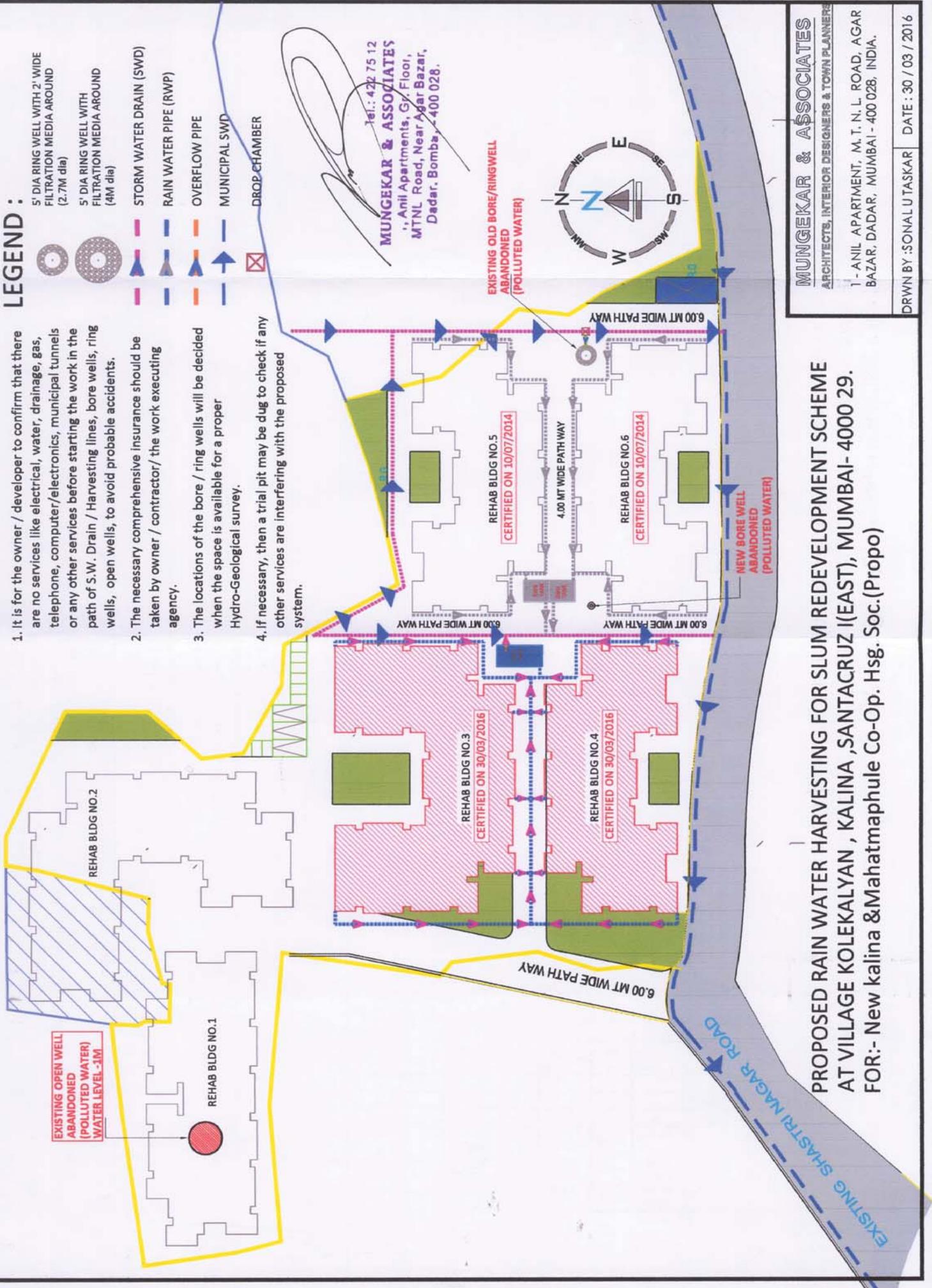
1, ANIL APARTMENTS, GR. FLOOR, M.T.N.L. ROAD, NEAR AGAR BAZAR, DADAR (W), MUMBAI - 400 028. INDIA.

NOTE:

1. It is for the owner / developer to confirm that there are no services like electrical, water, drainage, gas, telephone, computer/electronics, municipal tunnels or any other services before starting the work in the path of S.W. Drain / Harvesting lines, bore wells, ring wells, open wells, to avoid probable accidents.
2. The necessary comprehensive insurance should be taken by owner / contractor/ the work executing agency.
3. The locations of the bore / ring wells will be decided when the space is available for a proper Hydro-Geological survey.
4. If necessary, then a trial pit may be dug to check if any other services are interfering with the proposed system.

LEGEND :

-  5' DIA RING WELL WITH 2' WIDE FILTRATION MEDIA AROUND (2.7M dia)
-  5' DIA RING WELL WITH FILTRATION MEDIA AROUND (4M dia)
-  STORM WATER DRAIN (SWD)
-  RAIN WATER PIPE (RWP)
-  OVERFLOW PIPE
-  MUNICIPAL SWD
-  DROP CHAMBER



Tel.: 422 75 12
MUNGEKAR & ASSOCIATES
 Anil Apartments, G/F Floor,
 MTNL Road, Near Agar Bazar,
 Dadar. Bomba - 400 028.

MUNGEKAR & ASSOCIATES
 ARCHITECTS, INTERIOR DESIGNERS & TOWN PLANNERS
 1 - ANIL APARTMENT, M. T. N. L. ROAD, AGAR BAZAR, DADAR, MUMBAI - 400 028, INDIA.
 DRWN BY : SONAL U TASKAR DATE : 30 / 03 / 2016

**PROPOSED RAIN WATER HARVESTING FOR SLUM REDEVELOPMENT SCHEME
 AT VILLAGE KOLEKALYAN , KALINA , SANTACRUZ I (EAST), MUMBAI- 4000 29.
 FOR:- New kalina & Mahatmaphule Co-Op. Hsg. Soc.(Propo)**

| RAINWATER HARVESTING CALCULATIONS | | | | | | | | | | | | DATE 30 / 03 /2016 | | | | | |
|---|-------------------------------|----------|-----------------------------------|------------------------------|---------------------|-----------|------------------------|-----------------|------|------|-------|--------------------|-------------------------------|---------------|-----------------------|---------|--|
| RIZVI DEVELOPERS | | | | | | | | | | | | | | | | | |
| PROPOSED RAIN WATER HARVESTING SYSTEM FOR BUILDING RIZVI KALINA (PHASE I) | | | | | | | | | | | | | | | | | |
| ANNUAL RAINFALL CONSIDERED= 2300 MM | | | | | | | | | | | | | | | | | |
| 1-DAY CAPACITY TANKS | | | | | | | | | | | | | | | | | |
| NO. | DESCRIPTION OF CATCHMENT AREA | AREA SQM | AVG. RAIN-FALL PER YEAR= 2300MM M | AVG. NO OF RAINY DAYS / YEAR | AVG. RAIN VOL / DAY | RUN OFF % | DAILY WATER AVAIL-ABLE | DIMENSIONS IN M | | | | VOL PER UNIT CUM | NOS. REQD. FOR 1 DAY CAPACITY | NOS. PROVIDED | TOTAL VOLUME PROVIDED | REMARKS | |
| | | | | | | | | L | B | DIA | H | | | | | | |
| 1 | PLOT AREA CONSIDERD | 6,501.94 | | | | | | | | | | | | | | | |
| 2 | TERRACE AREA : | | | | | | | | | | | | | | | | |
| 7 | REHAB BUILDING NO. 3 | 635.42 | 2.30 | 80 | 18.27 | 95% | 17.35 | | | | | | | | | | |
| 8 | REHAB BUILDING NO. 4 | 479.61 | 2.30 | 80 | 13.79 | 95% | 13.10 | | | | | | | | | | |
| 8 | TOTAL | | | | | | 30.45 | 5.20 | 2.60 | 2.20 | 29.74 | 1.00 | | | 29.74 | | |



tel.: 422 75 12
MUNGEKAR & ASSOCIATES
 ,, Anil Apartments, G1. Floor,
 MTNL Road, Near Agar Bazar,
 Dadar, Bomba, - 400 028.



MUNGEKAR & ASSOCIATES

NANDAN P. MUNGEKAR

B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
P. G. D. IN ECOLOGY & ENVIRONMENT,
GOVT. APPROVED VALUER NO. I-176,
C. C. GEOLOGY, REGD. COUNCIL OF ARCH & PEATA,
EXPERT IN DOWSING & PENDULAM DIAGNOSIS.

ARCHITECTS & INTERIOR DESIGNERS
GEOLOGISTS & TOWN PLANNERS
ROOF / RAIN WATER HARVESTING CONSULTANT
TEL.: 2422 7512 | TELEFAX : 2431 2275
MOBILE : 9869055711 / 9619507254

Date: 28/02/2014

TO WHOMSOEVER IT MAY CONCERN

This is to certify that, we were appointed us as Rain Water Harvesting Consultant by M/s. Rizvi Land Developers Pvt.Ltd, having their address at Rizvi House, 1st Floor, Hill Road, Bandra (W), Mumbai-400 050, for proposed Rehab Building no. A-1, A-2, A-3, A-4, A-5, A-6, A-7, A-8, A-9 C.T.S. Nos. 6422,6422/1 to 31,6423,6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381,7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6,7400, 7401(pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20,7408, 7408/1 to 6,7437,7437/1 to 53,7438,7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448/1 to 17, 7451,7451/1 to 11 of village Kole- Kalyan, Kalina, Santacruz(East). I. O. D. No. SRA/ENG/2777/HE/PL/AP dated 24/01/2012.

On this above mentioned plot of land building No. A-5 & Building No. A-6 are nearing completion. Here the roof water/ terrace will be collected with the help of rain water down take pipes, filtered and stored in the one day capacity rain water tank for use for secondary purpose.

In this plot of land, the water table is very high (-1.0m) and also polluted due to open drain of slums also the water from the dipper ground is very brackish polluted,

Observations and Analysis findings

| Sr. No. | Parameter Analysed | Observations | Limits (Not to exceed) | |
|---------|-------------------------------------|-------------------|--------------------------------|-----------------|
| | | | Acceptable Range | Rejection Range |
| 1. | pH | 7.0 | 7 to 8.5 | 6.5 to 9.0 |
| 2. | Total Dissolved Solids | 430 | 500 | 1500 |
| 3. | Total Hardness as CaCO ₃ | 226 | 200 | 600 |
| 4. | Chlorides as Cl | 287 | 200 | 1000 |
| 5. | Sulphate as SO ₄ | 32 | 200 | 400 |
| 6. | MPN/100ml | 12* | ---- less than 10/100 ml----- | |
| 7. | Turbidity | Less than 2 units | ---- less than 2.5 Units ----- | |

Remark: All result except pH, MPN, Turbidity are in ppm.

Sample collected by party and sent to laboratory.

Sample results indicate that water can be used for construction/irrigation without any treatment. It can be preferably used for domestic consumption only after disinfection.

under the circumstances ground water recharging is not possible (we have tried both this methods) only roof water harvesting is carried out and individual rain water harvesting tanks, connected to each other are constructed.

On this above-mentioned plot, we have designed Rain Water Harvesting System & which is complete as per our drawings, details & instructions at site.

This certificate is for Rehab Building No. A-5 & A-6 only.

FOR MUNGEKAR & ASSOCIATES



**NANDAN P. MUNGEKAR
ARCHITECT, TOWN PLANNER, ENVIRONMENTALIST, GEOGLOGIST
& RAIN / ROOF WATER HARVESTING CONSULTANT
EXPERT IN DOWSING & PENDULUM DIAGNOSIS.**

Encl: 1) Plan.
2) Roof Water Calculation.
3) Water Testing Report.

| RAINWATER HARVESTING CALCULATIONS | | | | | | | | | | | | | | | |
|---|-------------------------------|------------------|---------------------------------|-------------------------------|---------------------|-----------|------------------------|-----------------|------|------|--------------|--------------------------------|----------------|------------------------|---------|
| NAME OF CLIENT : | | RIZVI DEVELOPERS | | | | | DATE 27 /02 /2014 | | | | | | | | |
| NAME OF PROJECT : | | | | | | | | | | | | | | | |
| PROPOSED RAIN WATER HARVESTING SYSTEM FOR BUILDING RIZVI KALINA (PHASE I) | | | | | | | | | | | | | | | |
| TOTAL PLOT AREA(consd.) 6501.94 SQ.M. | | | | | | | | | | | | | | | |
| ANNUAL RAINFALL CONSIDERED= 2300 MM | | | | | | | | | | | | | | | |
| NO. | DESCRIPTION OF CATCHMENT AREA | AREA SQM | AVG. RAIN-FALL PER YEAR= 2300MM | AVG. NO. OF RAINY DAYS / YEAR | AVG. RAIN VOL / DAY | RUN OFF % | DAILY WATER AVAIL-ABLE | DIMENSIONS IN M | | | VOL PER UNIT | NOS. REQD. FOR 1 DAY CAPACIT Y | NOS. PROVID ED | TOTAL VOLUME PROVID ED | REMARKS |
| | | | | | | | | L | B | DIA | | | | | |
| 1 | PLOT AREA CONSIDERD | 6,501.94 | | | | | | | | | | | | | |
| 2 | TERRACE AREA : | | | | | | | | | | | | | | |
| 7 | REHAB BUILDING NO. 5 | 434.78 | 2.30 | 80 | 12.50 | 95% | 11.87 | 2.60 | 2.60 | 1.80 | 1.80 | 1.00 | 12.17 | | |
| 8 | REHAB BUILDING NO. 6 | 434.78 | 2.30 | 80 | 12.50 | 95% | 11.87 | 2.60 | 2.60 | 1.80 | 1.80 | 1.00 | 12.17 | | |

anti pollution engineers

REGISTERED OFFICE :
VIJAYA SADAN, PLOT 7,
SION (W), MUMBAI - 400 022.
TEL. : 24090164

LABORATORY :
G-1, LAXMI NIVAS,
PLOT -3, SION (W),
MUMBAI - 400022.

technocrats in the field of environmental engineering
APE/REPORT/Water Date 16-7-2012

Water Sample analysis Findings for M/S. Mungekar Enterprises

Location of sample: Bore Well Water sample. (BOTTOM OF THE BORE)
M/S Rizvi – Kalina, Mumbai

Date of Sample Collection 10-7-2012/ Sample collected by party

Observations and analysis findings

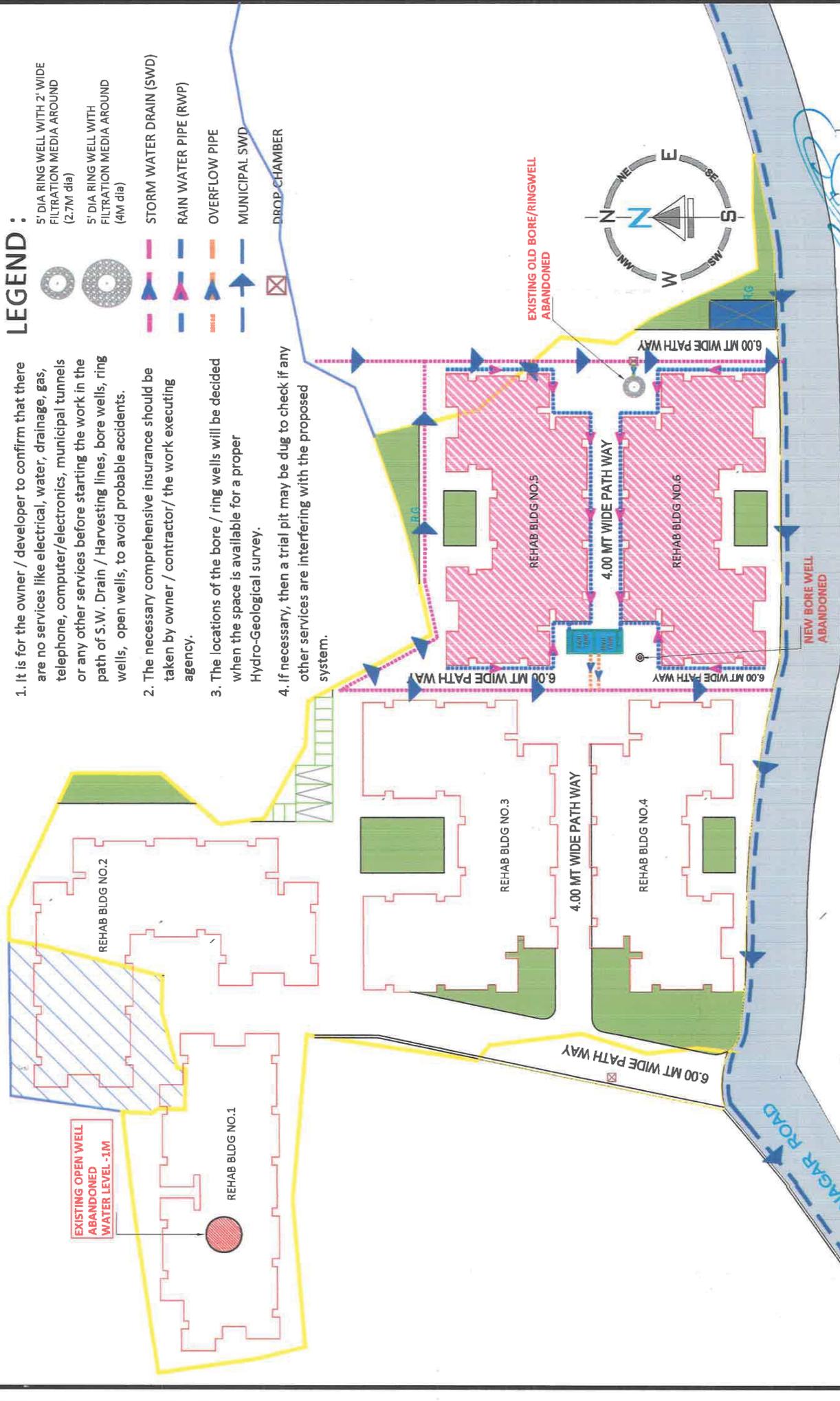
| Sr. No | Parameter Analysed | Observations | Limits (not to exceed) | |
|--------|-------------------------------------|------------------|--------------------------------|-----------------|
| | | | Acceptable Range | Rejection Range |
| 1. | pH | 7.1 | 7 to 8.5 | 6.5 to 9.0 |
| 2. | Total Dissolved Solids | 2930* | 500 | 1500 |
| 3. | Total Hardness as CaCO ₃ | 1572* | 200 | 600 |
| 4. | Chlorides as Cl | 1521* | 200 | 1000 |
| 5. | Sulphates as SO ₄ | 112 | 200 | 400 |
| 6. | MPN/100ml | 66* | -----less than 10/100 ml----- | |
| 7. | Turbidity | less than 2units | ----- less than 2.5 Units----- | |

Remark: All results except pH, MPN, Turbidity are in ppm.
Sample collected by party and sent to laboratory.
Sample results indicate that water cannot be used for
domestic/construction/irrigation/any other activity as it is.

[Signature]
ANTI POLLUTION ENGINEERS

NOTE:

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2. The necessary comprehensive insurance should be taken by owner / contractor / the work executing agency.
3. The locations of the bore / ring wells will be decided when the space is available for a proper Hydro-Geological survey.
4. If necessary, then a trial pit may be dug to check if any other services are interfering with the proposed system.



LEGEND :

- 5' DIA RING WELL WITH 2' WIDE FILTRATION MEDIA AROUND (2.7M dia)
- 5' DIA RING WELL WITH FILTRATION MEDIA AROUND (4M dia)
- STORM WATER DRAIN (SWD)
- RAIN WATER PIPE (RWP)
- OVERFLOW PIPE
- MUNICIPAL S.W.D.
- DROP CHAMBER

**PROPOSED RAIN WATER HARVESTING FOR SLUM REDEVELOPMENT SCHEME
AT VILLAGE KOLEKALYAN , KALINA ,SANTACRUZ I(EAST), MUMBAI- 4000 29.
FOR:- New kalina &Mahatmaphule Co-Op. Hsg. Soc.(Propo)**

MUNGEKAR & ASSOCIATES
ARCHITECTS, INTERIOR DESIGNERS & TOWN PLANNERS
1 - ANIL APARTMENT, M. T. N. L. ROAD, AGAR
BAZAR, DADAR, MUMBAI - 400 028, INDIA.
DRWN BY : SONAL U TASKAR DATE : 27 / 02/2014

MUNGEKAR & ASSOCIATES**NANDAN P. MUNGEKAR**

B. ARCH., G.D. ARCH., F.I.I.A., M.E.(CIVIL) T & CP,
P. G. D. IN ECOLOGY & ENVIRONMENT,
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C. C. GEOLOGY, REGD. COUNCIL OF ARCH & PEATA,
EXPERT IN DOWSING & PENDULAM DIAGNOSIS

ARCHITECTS & INTERIOR DESIGNERS
ENGINEERS & TOWN PLANNERS
ROOF / RAIN WATER HARVESTING CONSULTANT
TEL.: 2422 7512 | TELEFAX : 2431 2275
MOBILE : 9869055711 / 9619507254

Date: - 08/03/2021

TO WHOMSOEVER IT MAY CONCERN.

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FOR MUNGEKAR & ASSOCIATES

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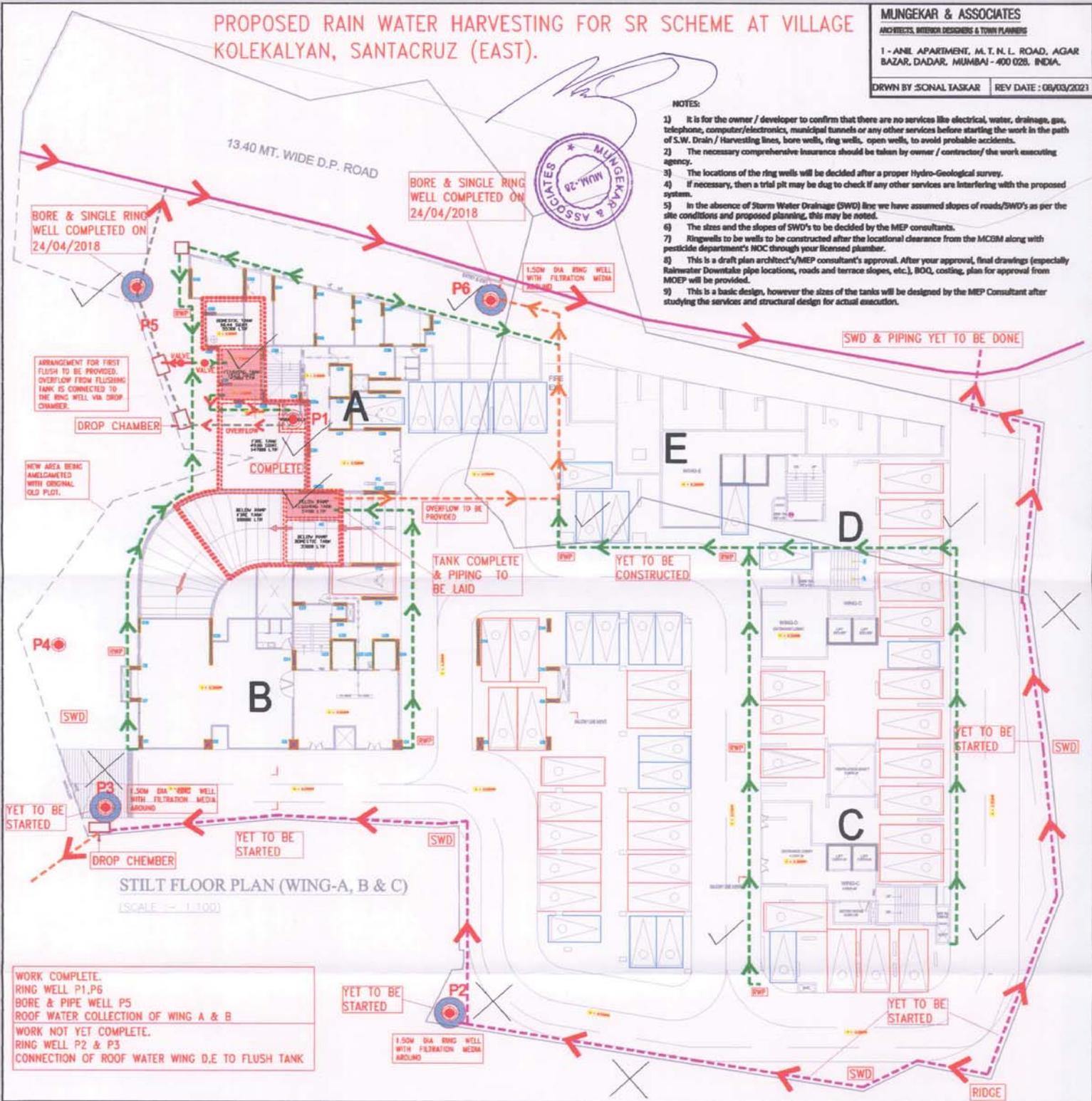
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PROPOSED RAIN WATER HARVESTING FOR SR SCHEME AT VILLAGE KOLEKALYAN, SANTACRUZ (EAST).

MUNGEKAR & ASSOCIATES
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 1 - ANIL APARTMENT, M. T. N. L. ROAD, AGAR BAZAR, DADAR, MUMBAI - 400 028, INDIA.
 DRWN BY :SONAL TASKAR REV DATE : 08/03/2022

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- 9) This is a basic design, however the sizes of the tanks will be designed by the MEP Consultant after studying the services and structural design for actual execution.



WORK COMPLETE.
 RING WELL P1,P6
 BORE & PIPE WELL P5
 ROOF WATER COLLECTION OF WING A & B
 WORK NOT YET COMPLETE.
 RING WELL P2 & P3
 CONNECTION OF ROOF WATER WING D,E TO FLUSH TANK



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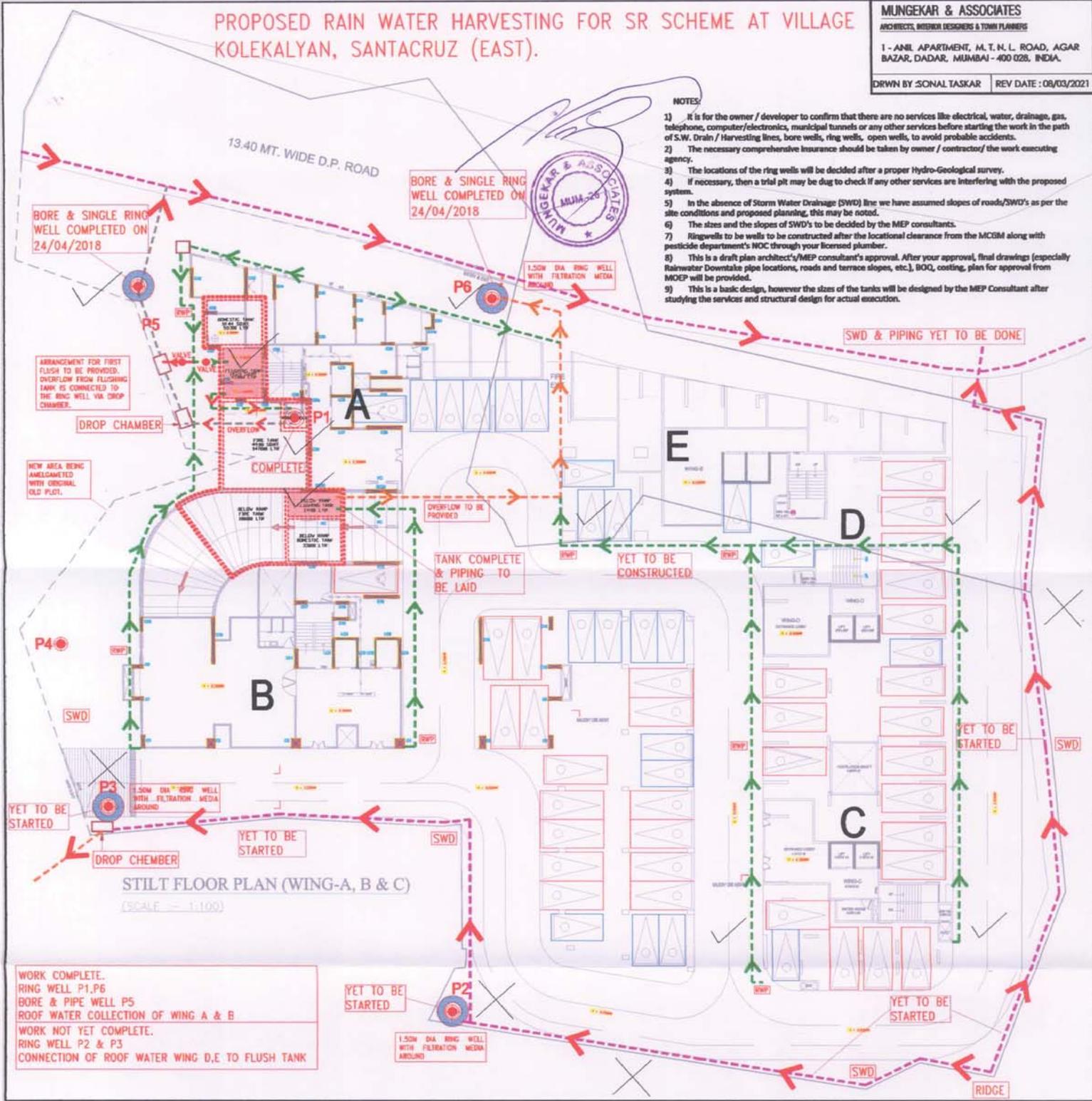
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DRWN BY :SONAL TASKAR REV DATE : 08/03/2021



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BORE & SINGLE RING WELL COMPLETED ON 24/04/2018

BORE & SINGLE RING WELL COMPLETED ON 24/04/2018

ARRANGEMENT FOR FIRST FLUSH TO BE PROVIDED. OVERFLOW FROM FLUSHING TANK IS CONNECTED TO THE RING WELL VIA DROP CHAMBER.

NEW AREA BEING AMELIORATED WITH ORIGINAL OLD PLOT.

YET TO BE STARTED

STILT FLOOR PLAN (WING-A, B & C)
(SCALE = 1:100)

WORK COMPLETE.
RING WELL P1,P6
BORE & PIPE WELL P5
ROOF WATER COLLECTION OF WING A & B
WORK NOT YET COMPLETE.
RING WELL P2 & P3
CONNECTION OF ROOF WATER WING D,E TO FLUSH TANK

YET TO BE STARTED

1.50M DIA RING WELL WITH FILTRATION MEDIA AROUND

SWD & PIPING YET TO BE DONE

YET TO BE CONSTRUCTED

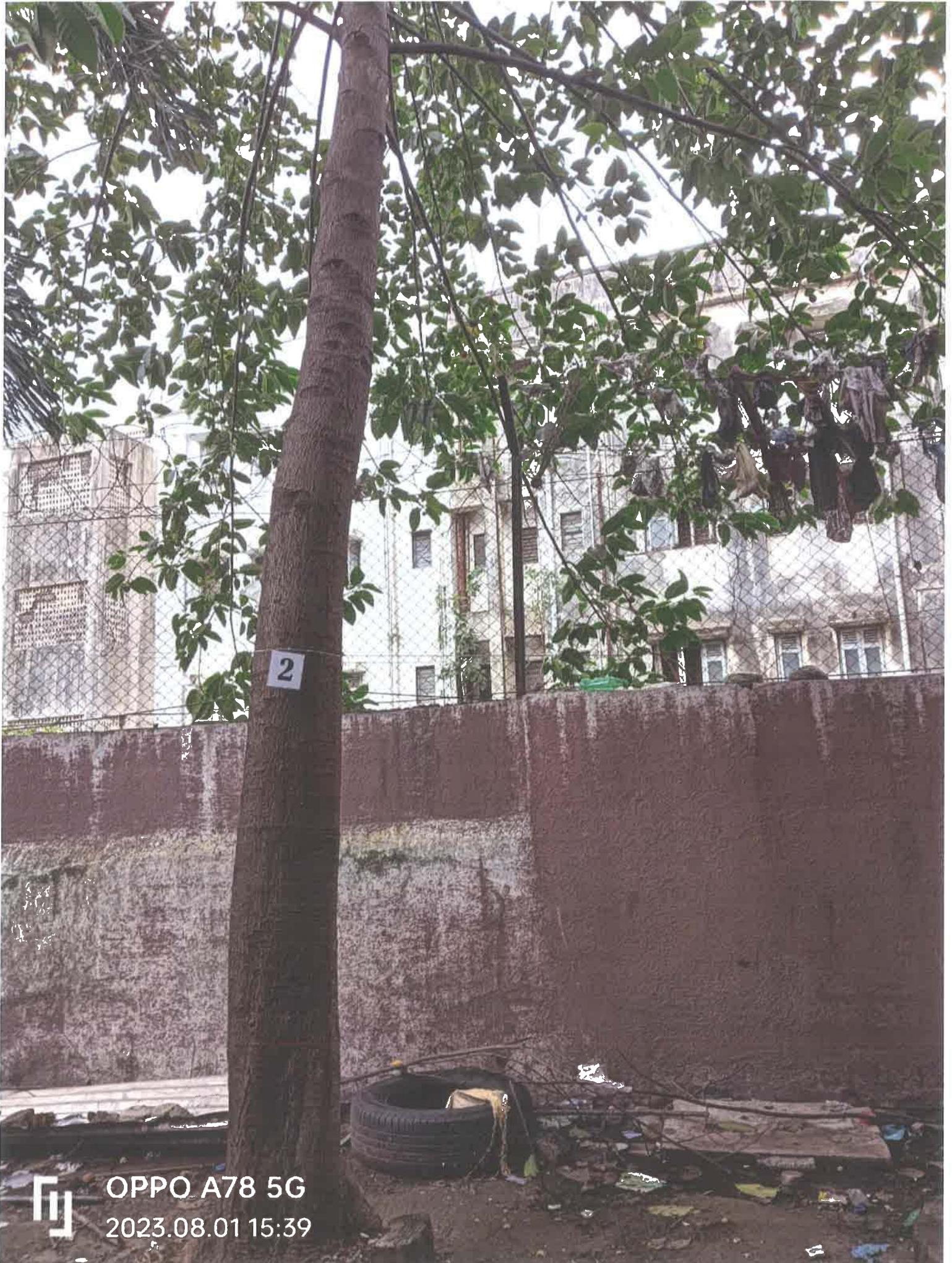
YET TO BE STARTED

YET TO BE STARTED

RIDGE



733



OPPO A78 5G

2023.08.01 15:39

734



OPPO A78 5G
2023.08.01 15:40

735



OPPO A78 5G
2023.08.01 15:40

736



OPPO A78 5G
2023.08.01 15:40

737



OPPO A78 5G
2023.08.01 15:40





740



OPPO A78 5G
2023.08.01 15:42

741



OPPO A78 5G

2023.08.01 15:43

742



OPPO A78 5G

2023.08.01 15:45

743



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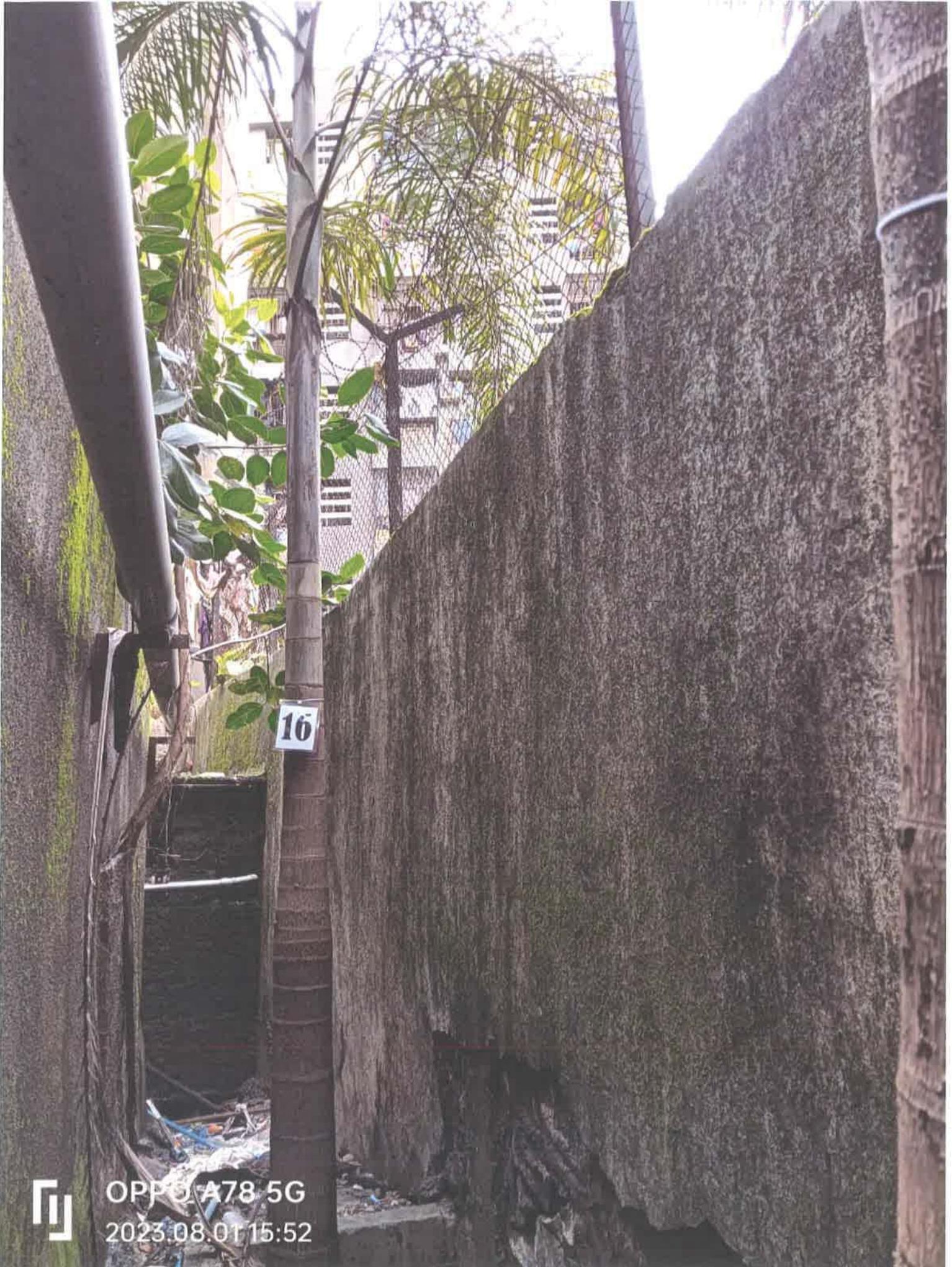
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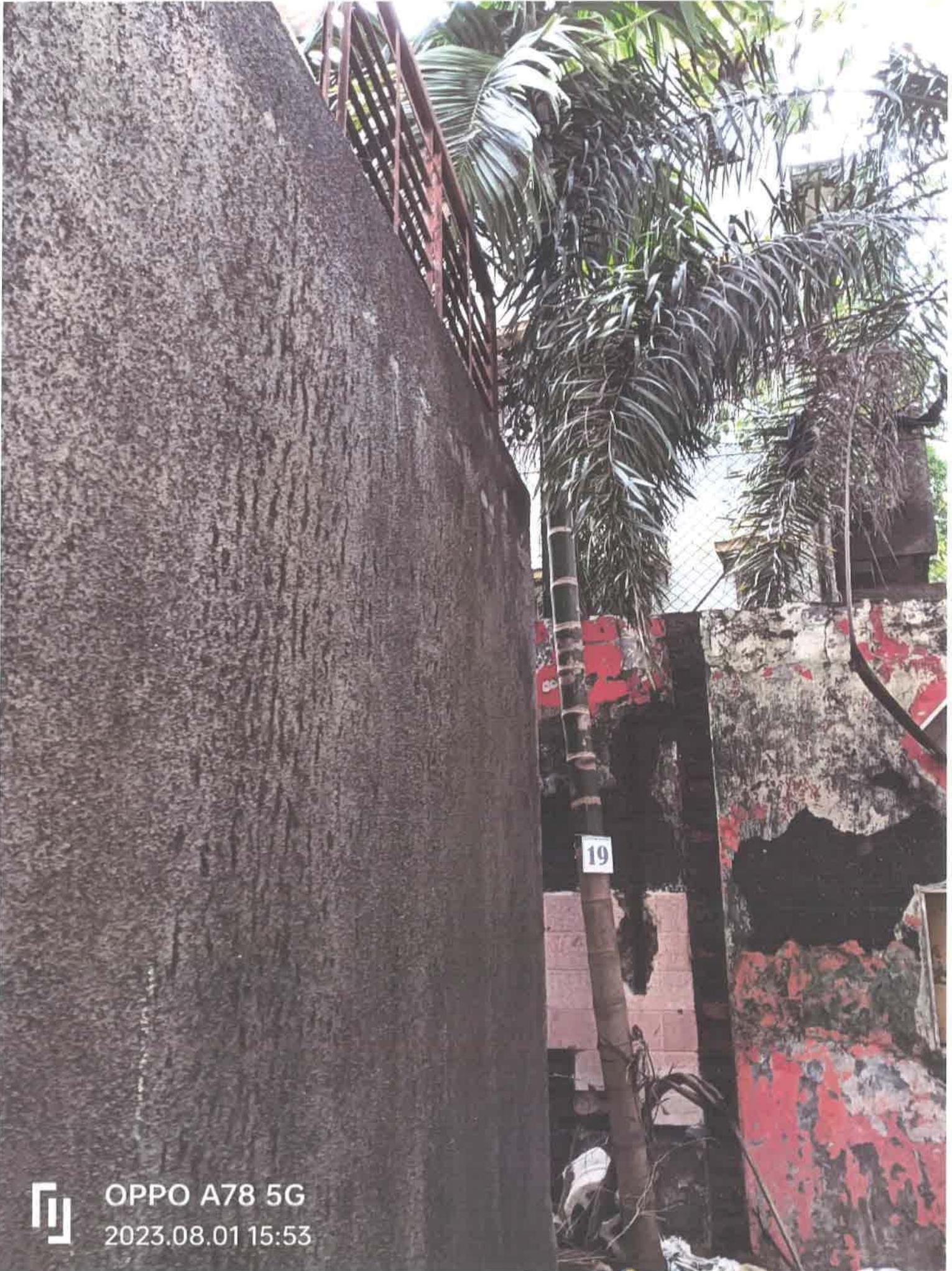


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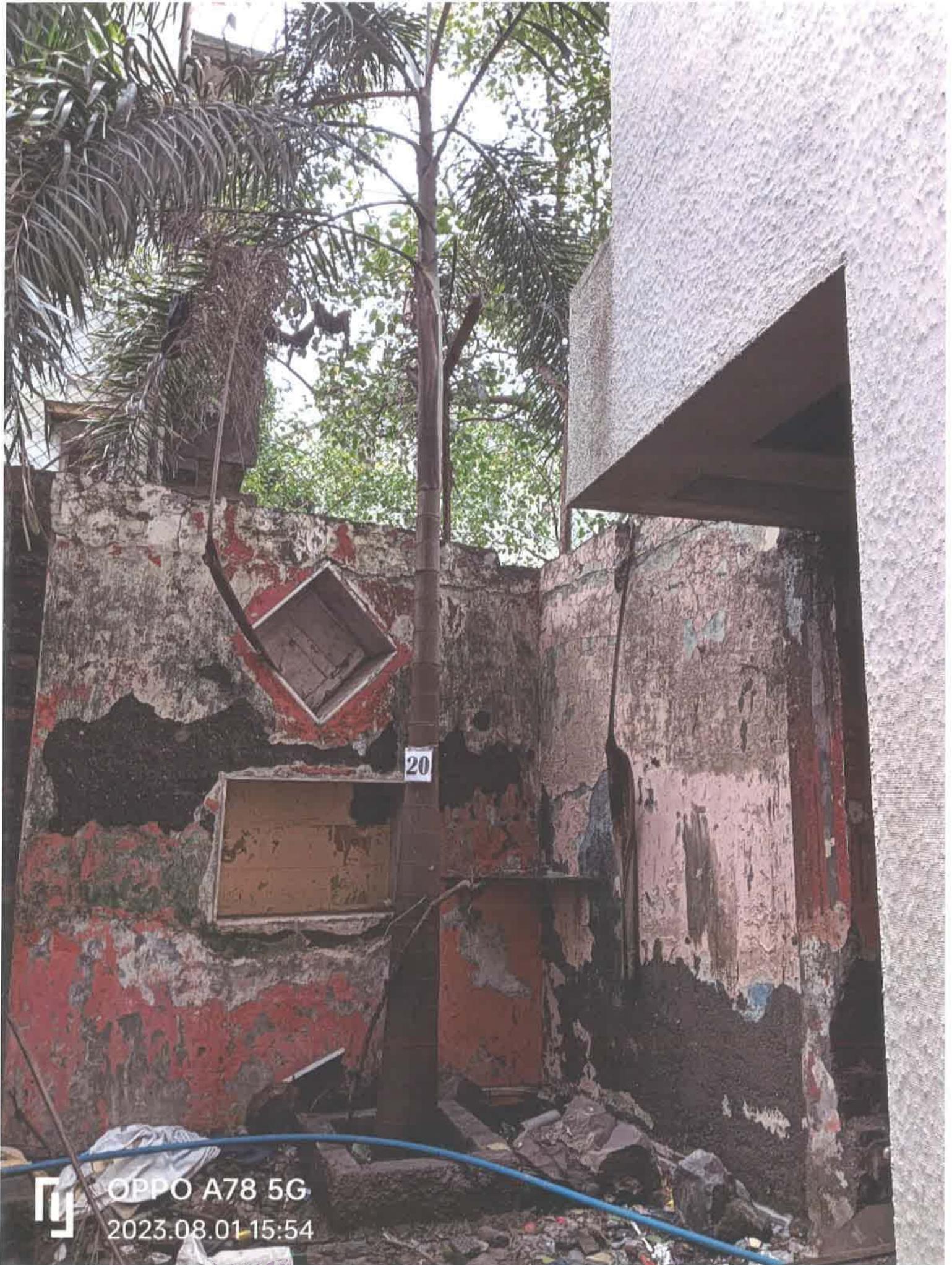
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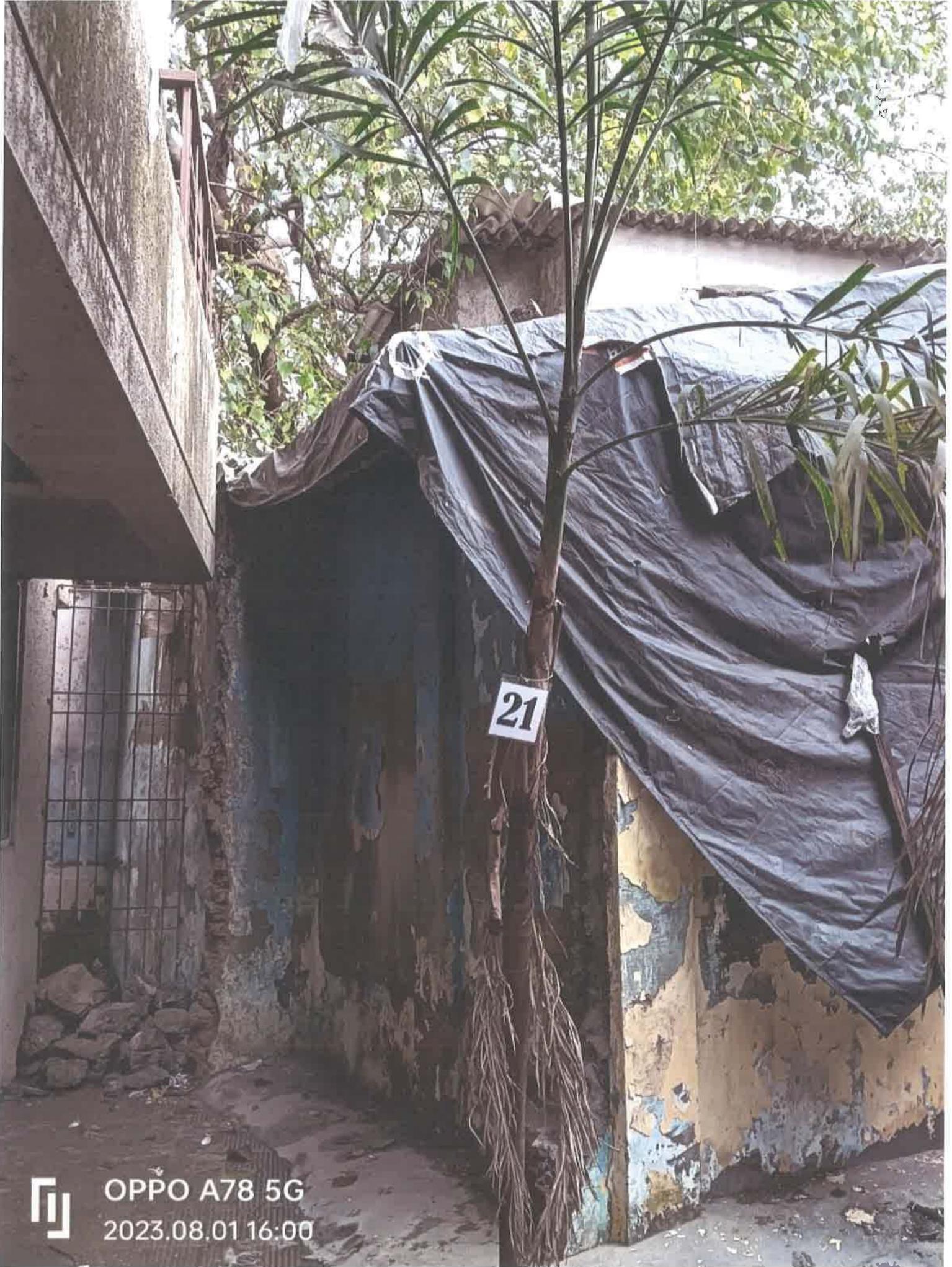
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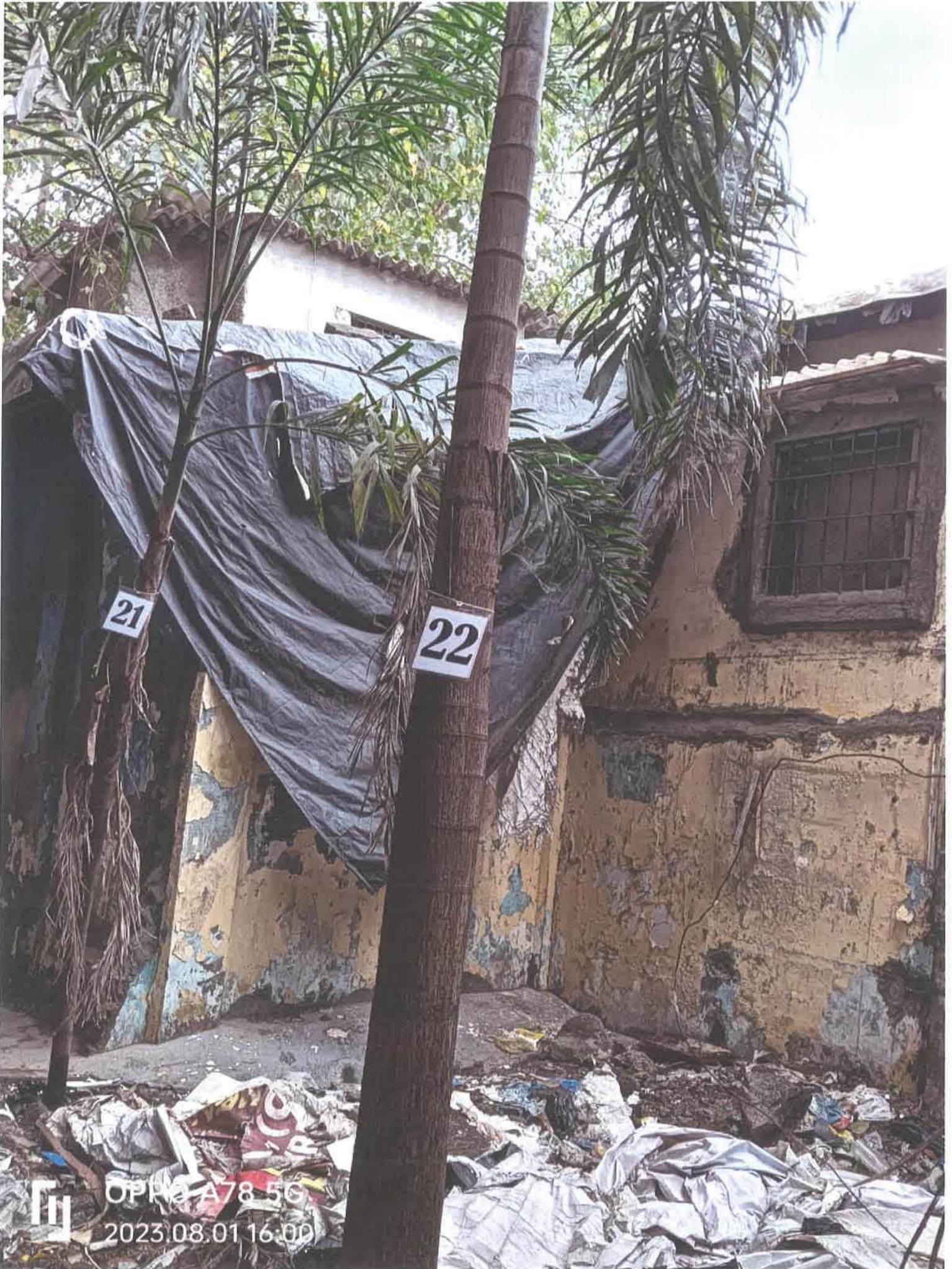


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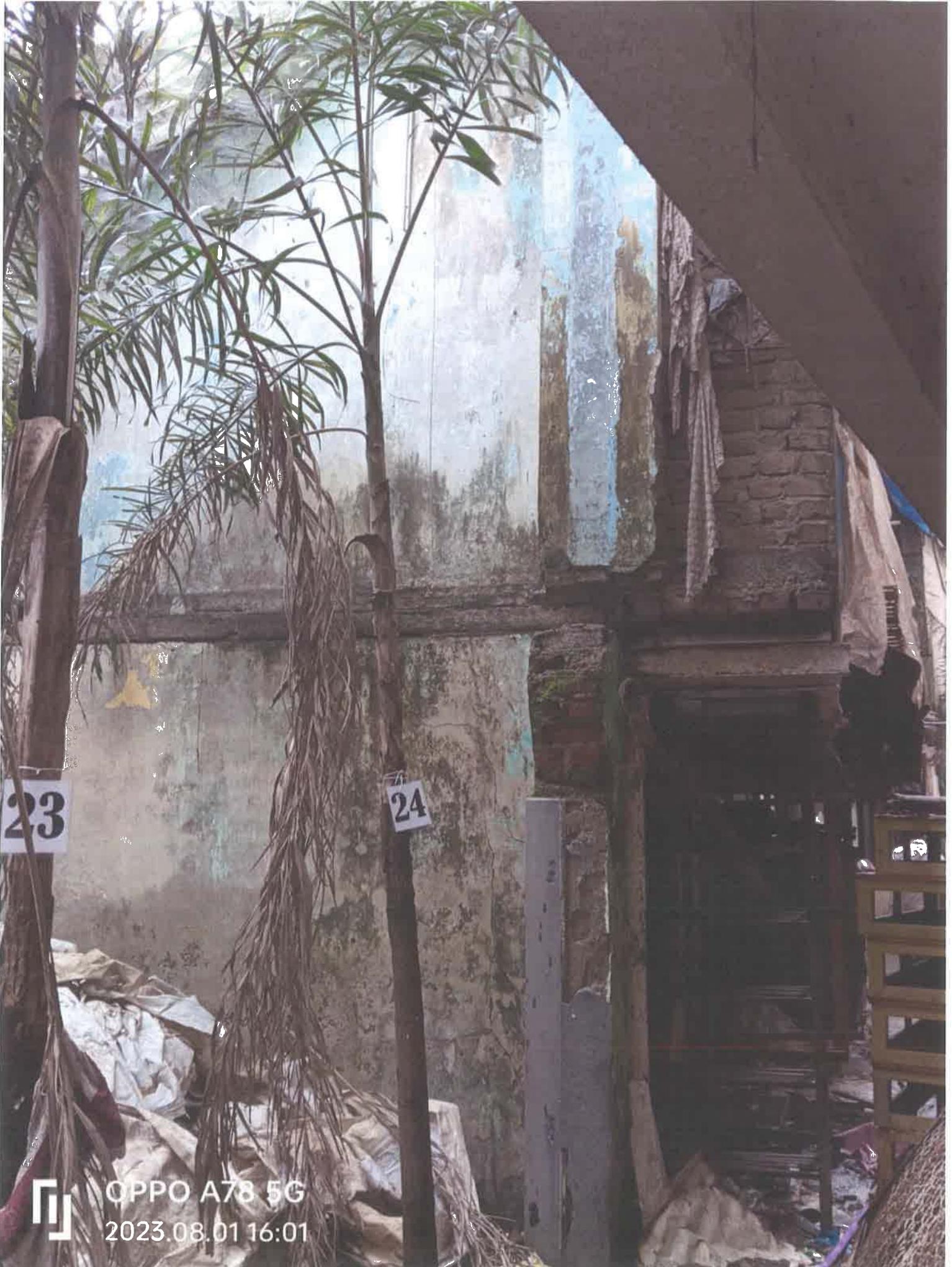
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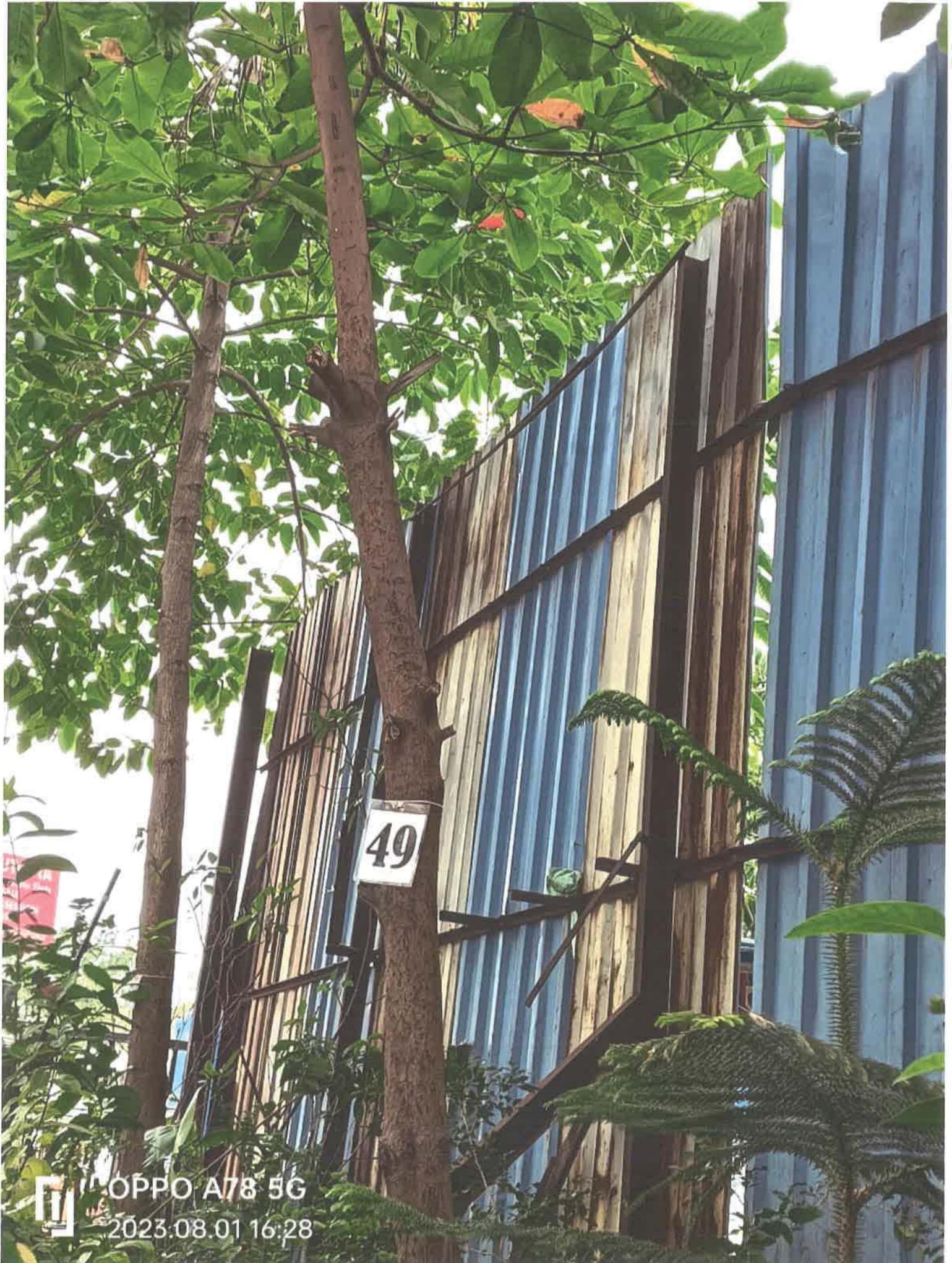
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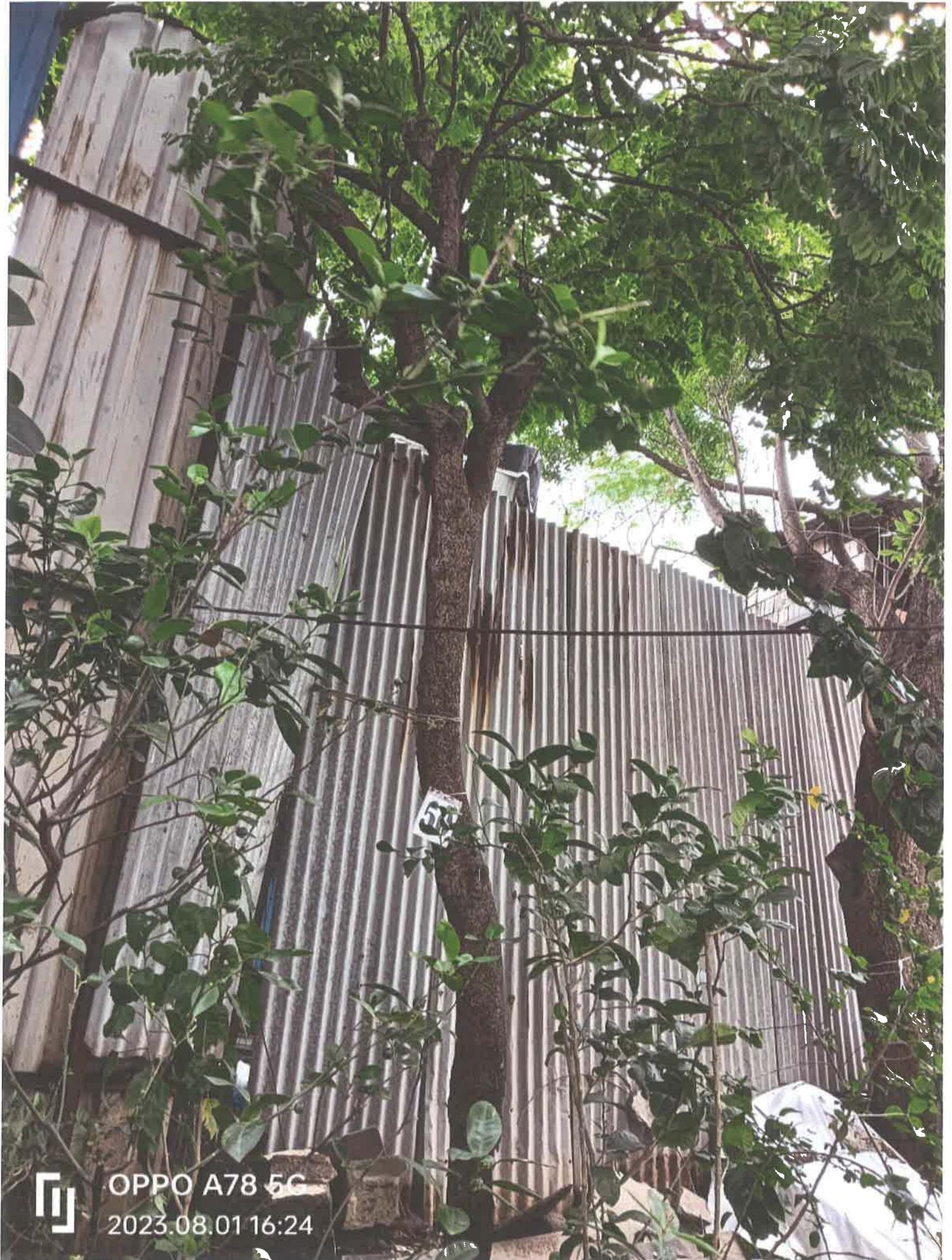
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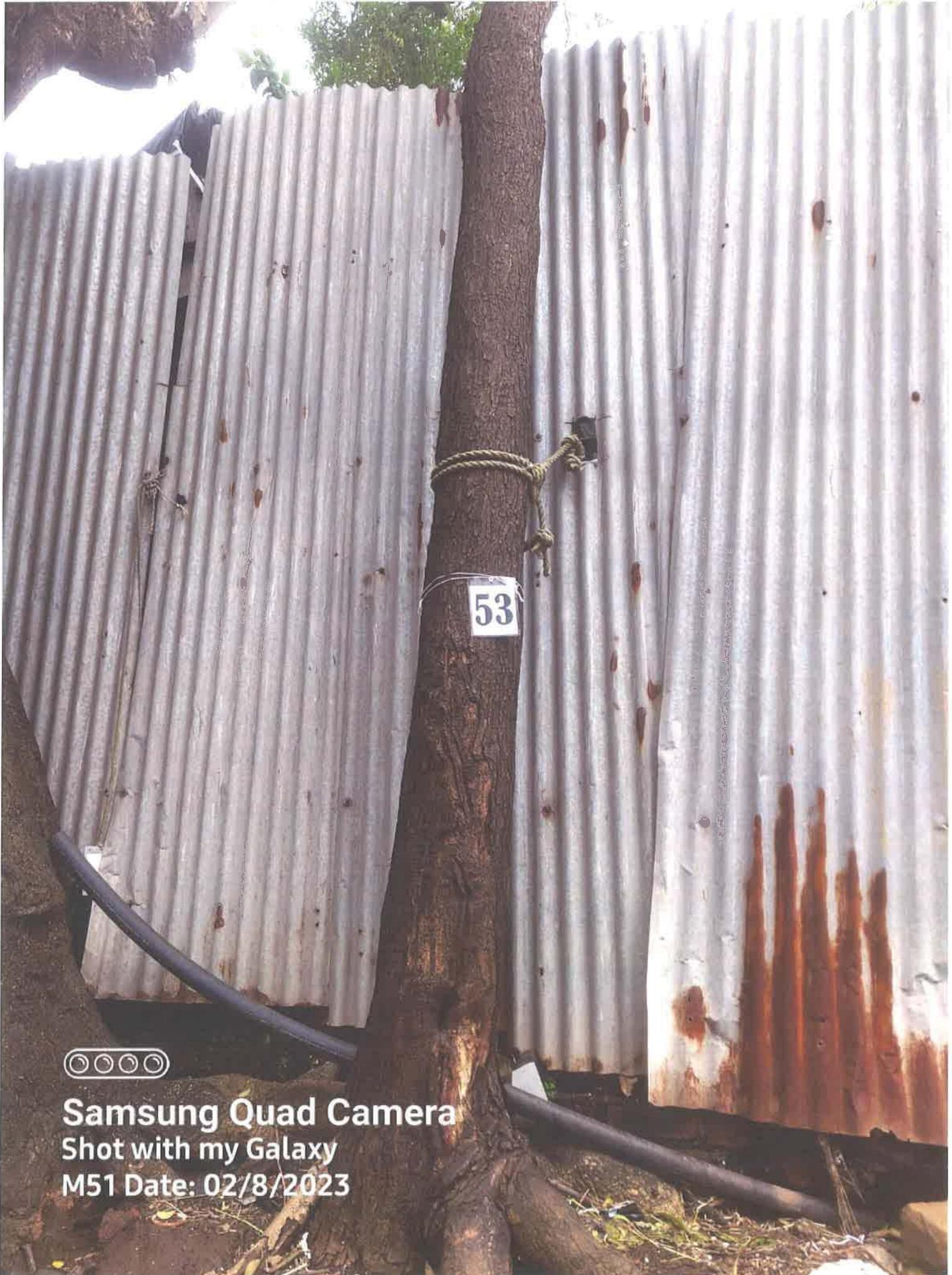
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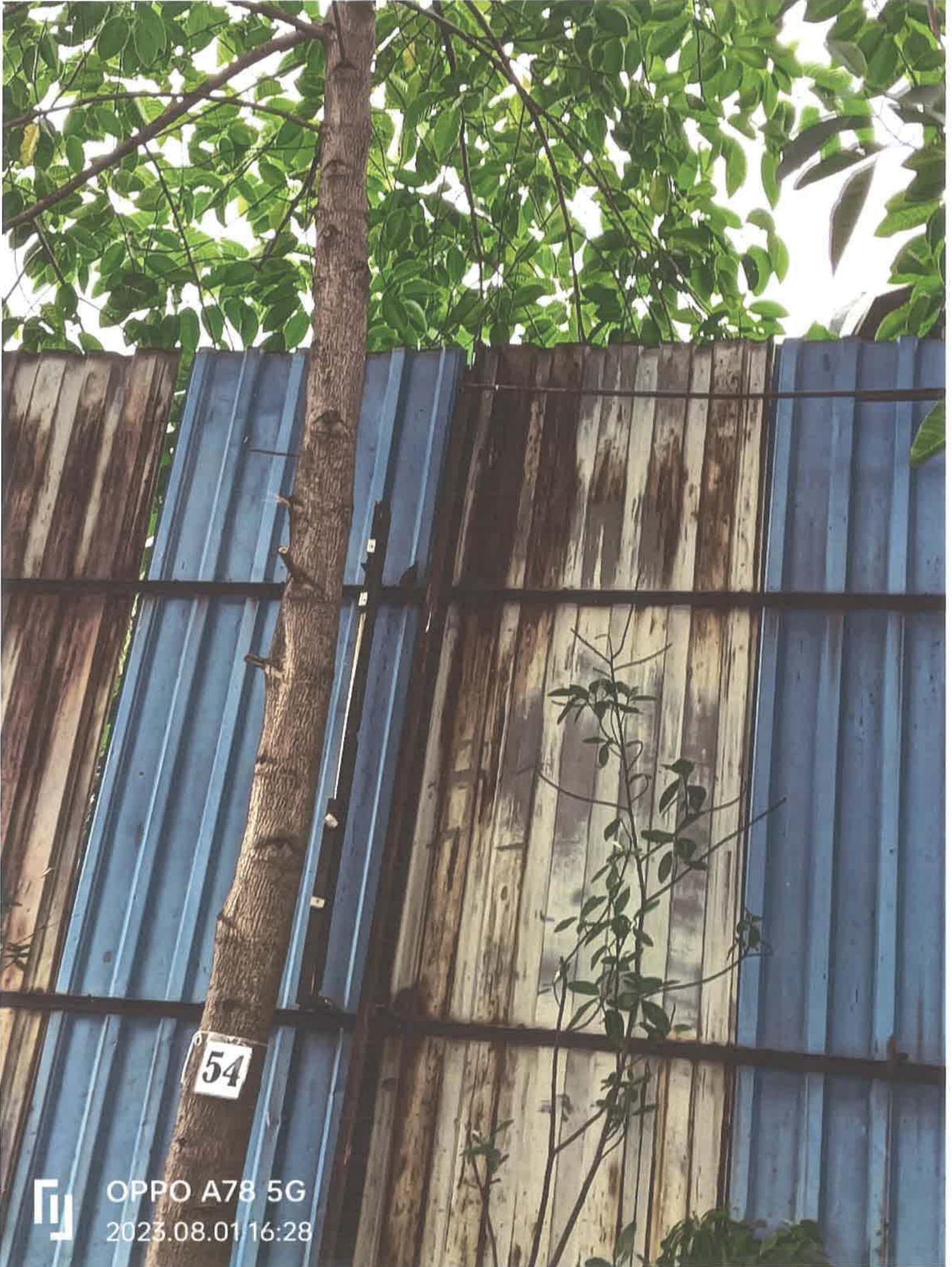




Samsung Quick Camera
Shot with my camera
M51 Date: 02/8/2016



Samsung Quad Camera
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M51 Date: 02/8/2023



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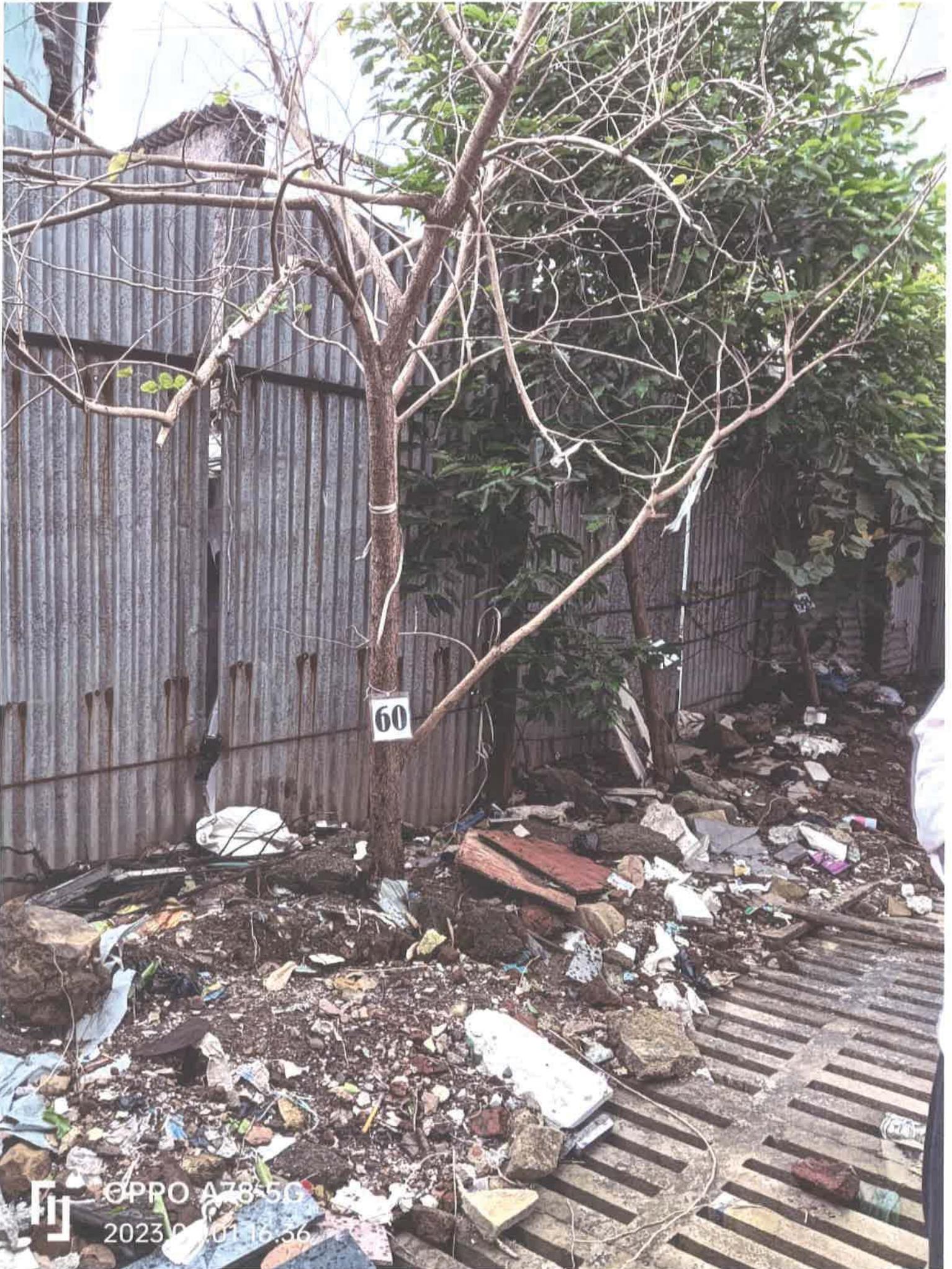
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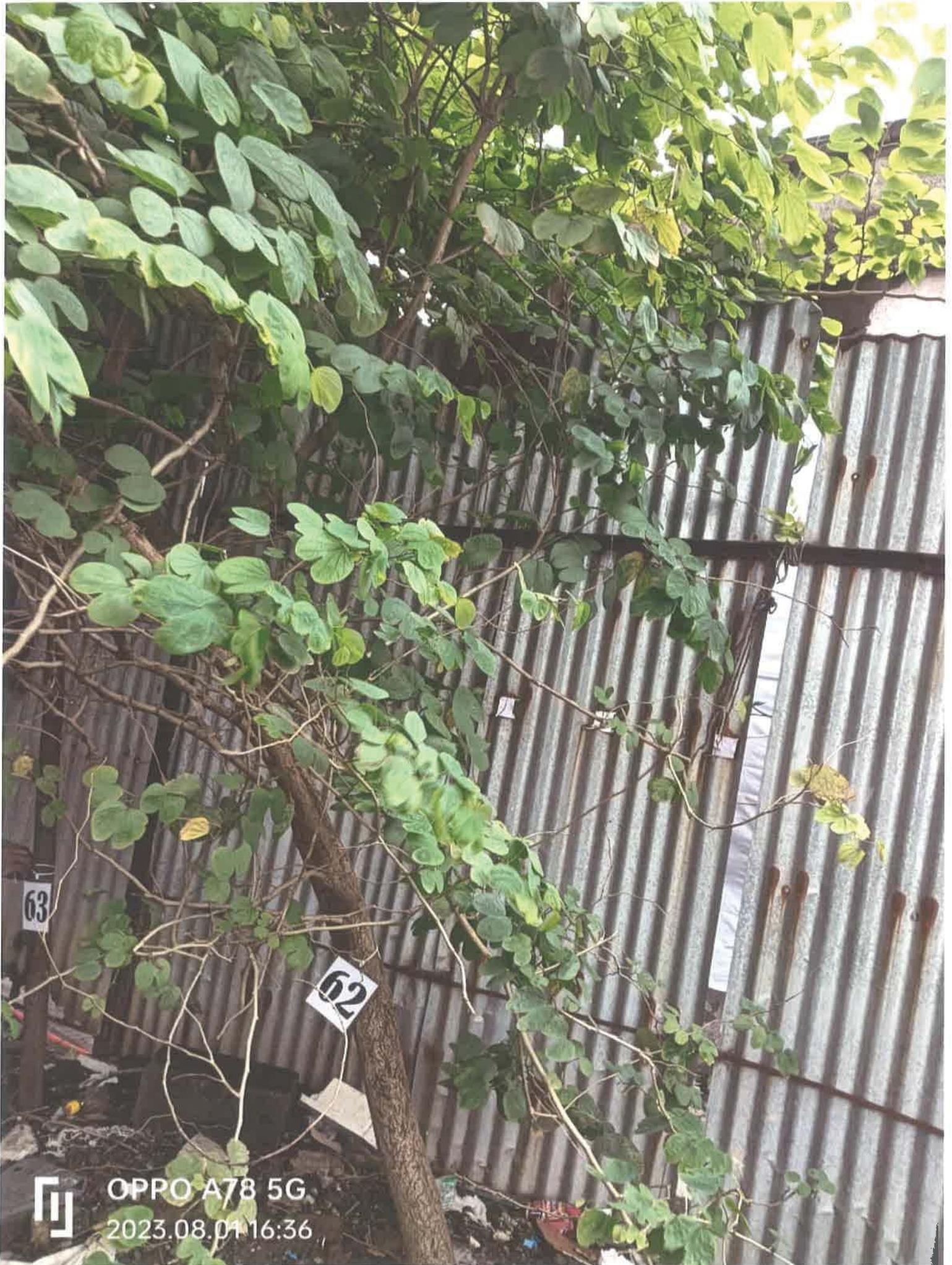




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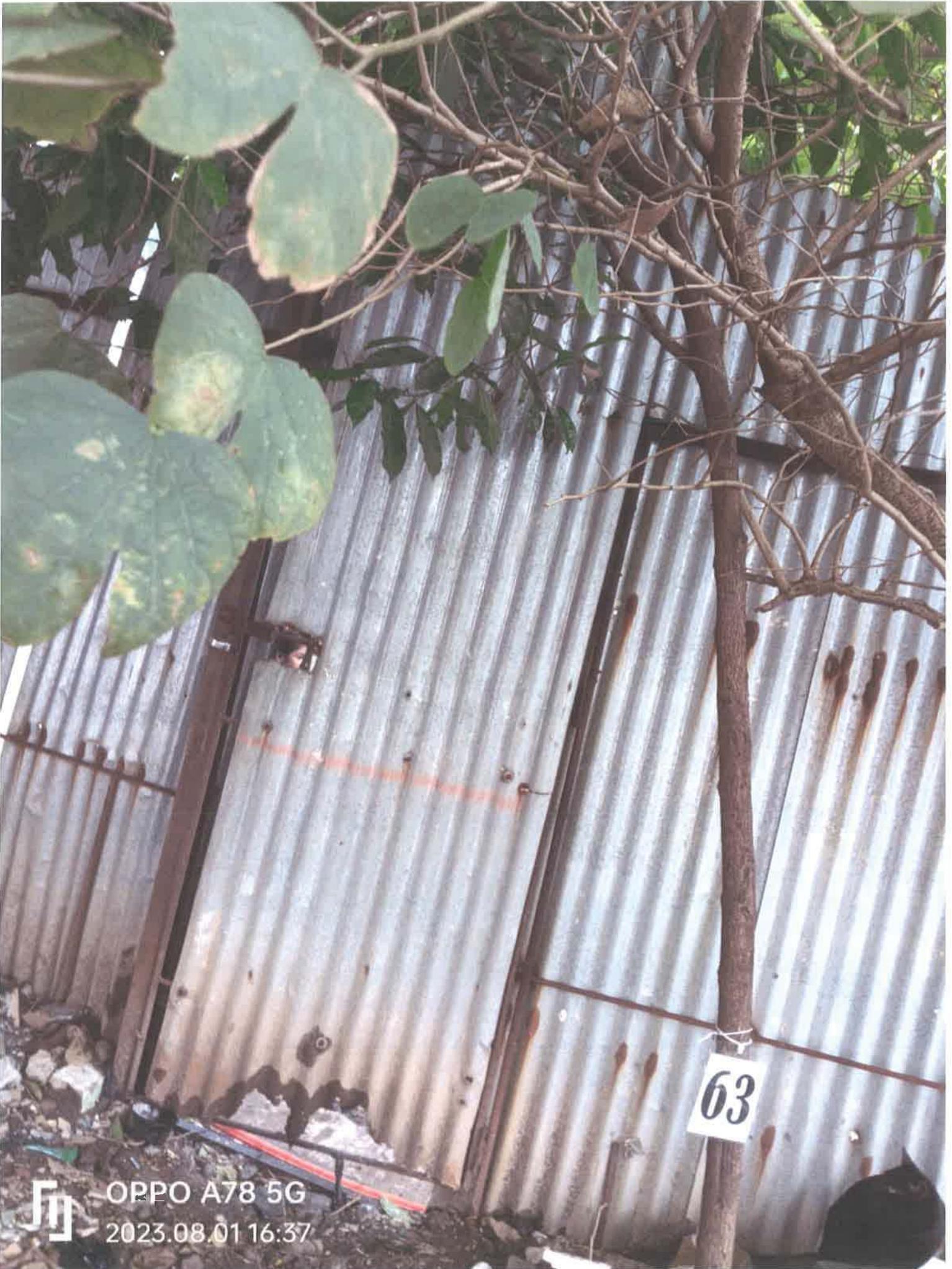


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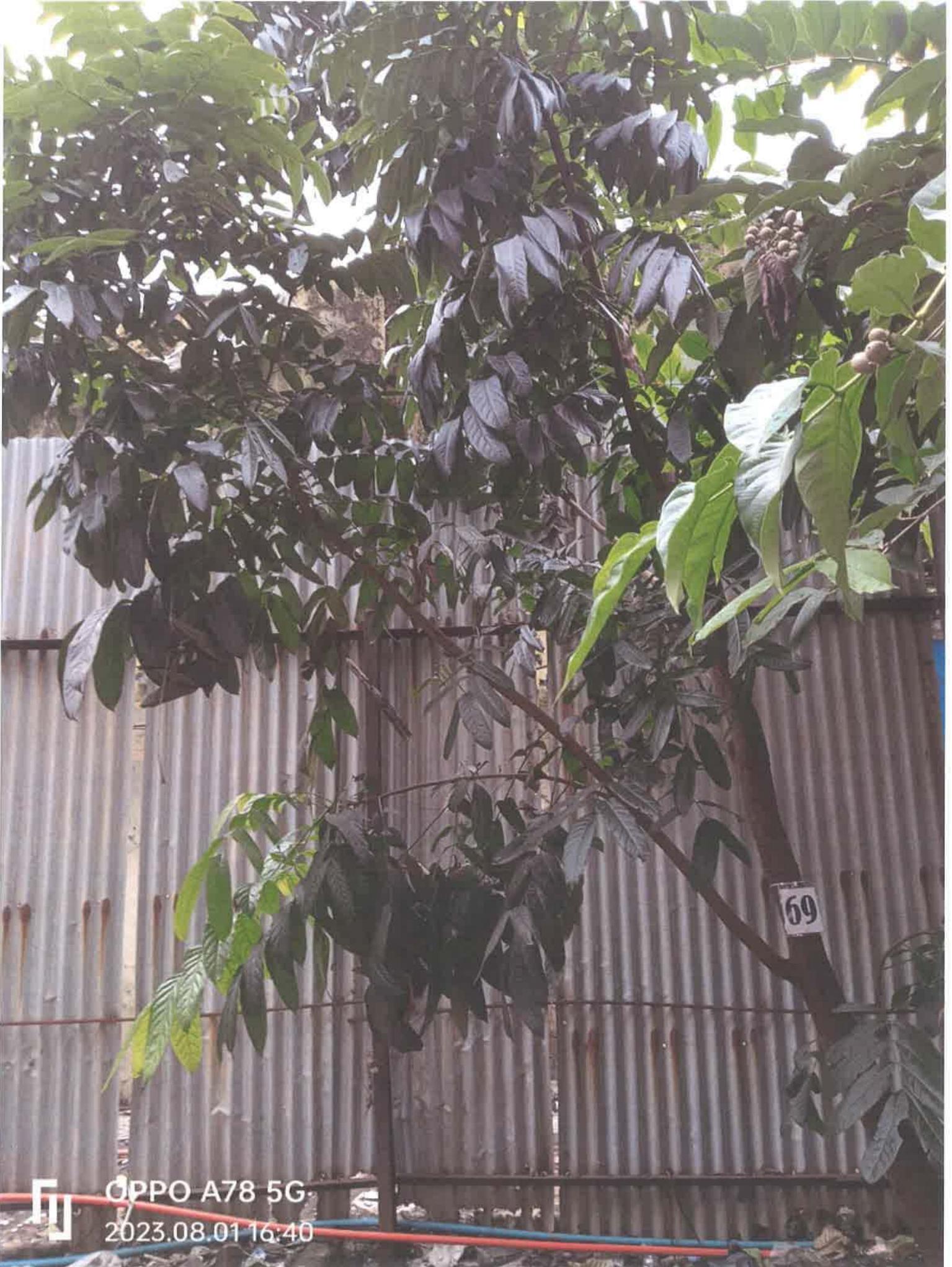


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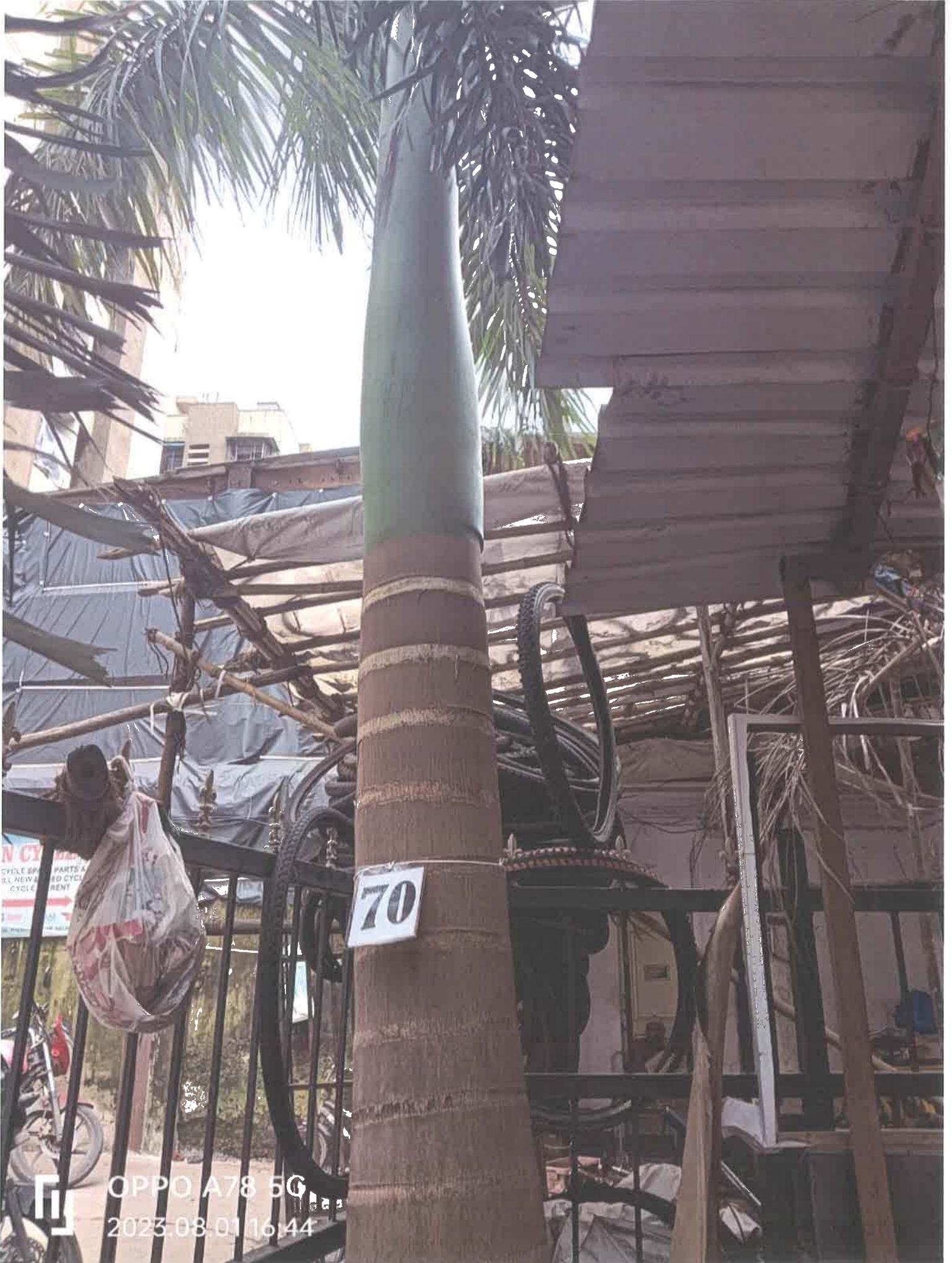
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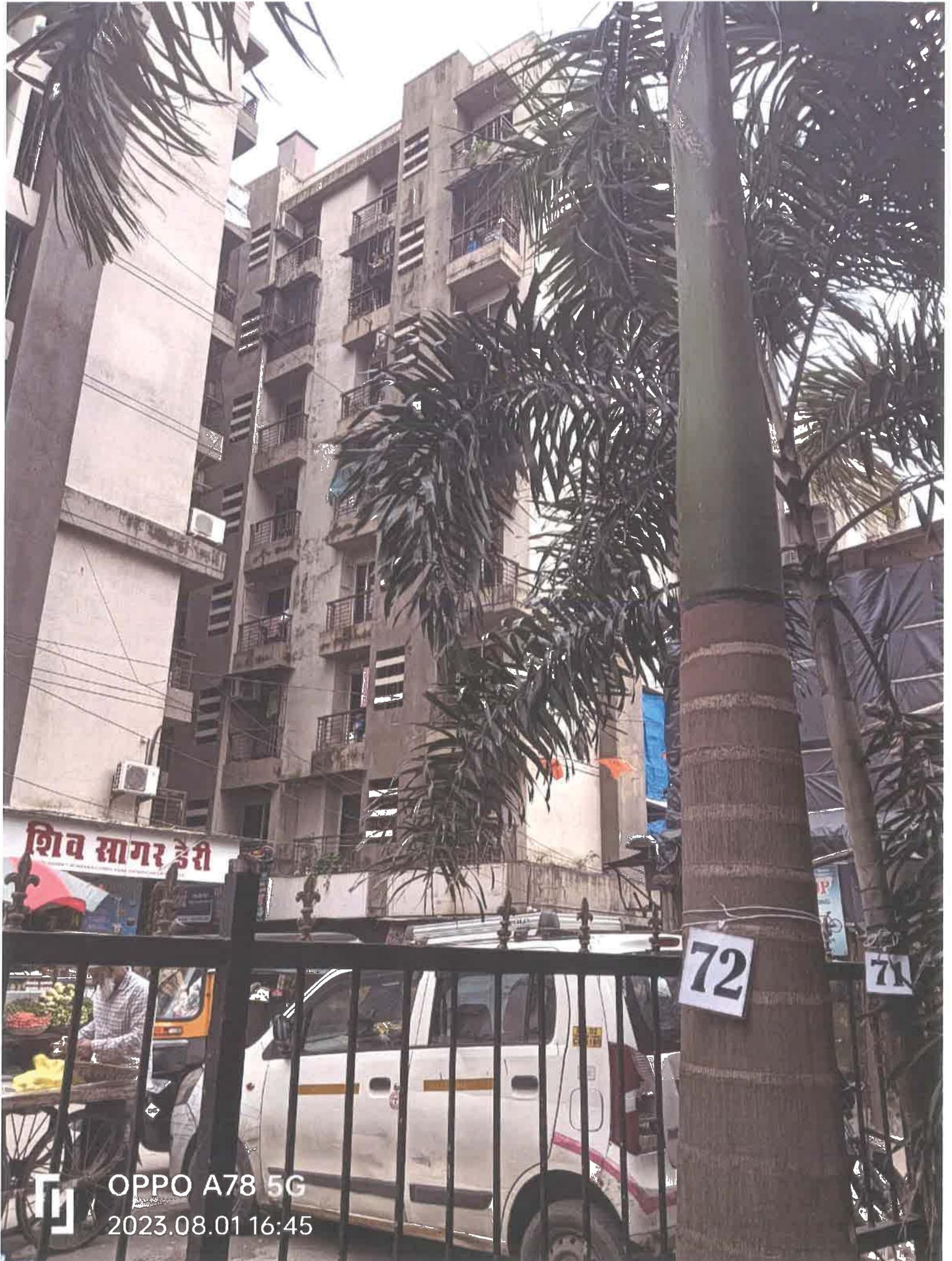
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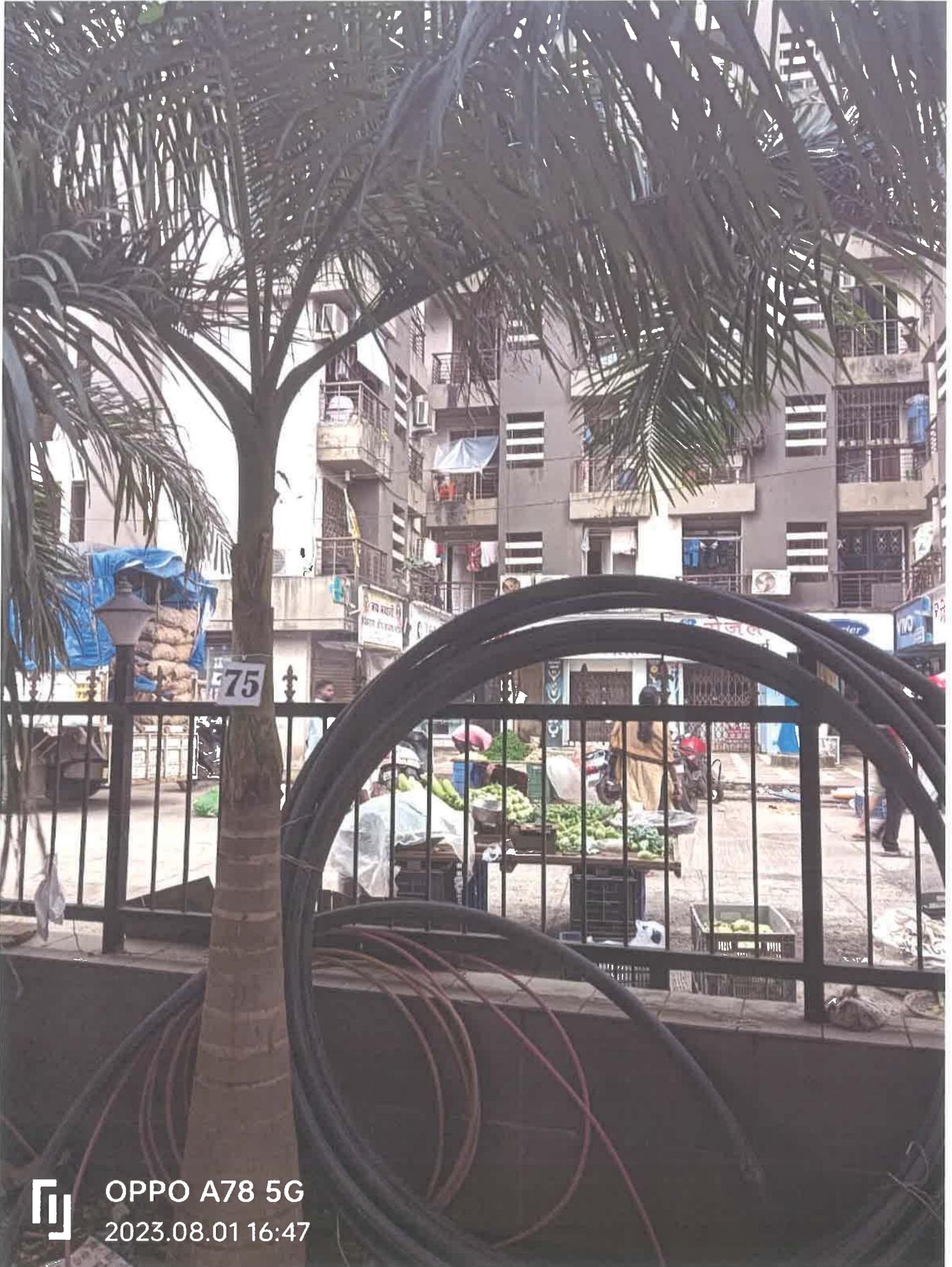






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MARY GOLD

सेजर

VIVO







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Annexure 12





 GPS Map Camera



Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar,
Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.07891°

Long 72.870143°

03/08/23 04:12 PM GMT +05:30

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 GPS Map Camera

Mumbai, Maharashtra, India

Block-A2, Rizvi Residency, Kolivery Village, Kunchi Kurve Nagar,
Kalina, Santacruz East, Mumbai, Maharashtra 400029, India

Lat 19.07891°

Long 72.870143°

03/08/23 04:12 PM GMT +05:30





 GPS Map Camera



Mumbai, Maharashtra, India

A/3/708, behind kalina Churuch, Sahyadri Co-Co-operative Society, Kunchi
Kurve Nagar, Kalina, Santacruz East, Mumbai, Maharashtra 400029, India
Lat 19.078416°
Long 72.870303°
03/08/23 03:57 PM GMT +05:30

MUNICIPAL CORPORATION OF GREATER MUMBAI

MUMBAI FIRE BRIGADE

No: FB/HR/R-III/51

Date: 08/8/18

Sub: N.O.C. for Occupation Certificate of proposed high Rise Residential Building on plot bearing C.T.S. No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7400(pt), 7402, 7402/1 to 17, 7403-A, 7403A/1 to 47, 7403B, 7403D, 7403D/1- 20, 7408, 7408/1 to 6, 7437, 7437/1-53, 7438, 7438/1-7, 7440, 7440/1-14, 7441, 7441/1-14, 7448, 7448/1-17, 7451, 7451/1-11, 7395, 7446A, 7446A/1-6, 7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428(pt), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7505, 7406, 7407, 7409, 7410, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A/1-10, 7431B, 7432, 7432/1-5, 7433, 7433/1-10, 7455, 7436, 7436/1-6, 7442(pt), 7443, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kolkalyan , kalia, Santacruz (East), Mumbai.

Ref: 1) Letter from M/s, Essar Group, Architects, dated 01/06/2018.
2) MFB No HR/R-III/51 dated 21/07/2018.

E.E.S.R.A.

In this case, please refer to this office NOC issued u/n. FB/HR/R-III/249 dated 20/11/2017 stipulating fire protection and fire fighting requirements for proposed High Rise Rehab Residential building No. A-2 having Ground floor + 1st to 8th Upper Residential floors with the total height of 26.40 mtrs. from general ground level to terrace level.

Now the Architect has informed that construction work of the said building is completed and has informed about compliances of all the requirements stipulated vide this office N.O.C. referred to above & as such, has requested to issue N.O.C. for Occupation Certificate of this office to confirm the compliances of all the requirements & to use & occupy the entire building.

On receipt of the letter from the Architect a Senior Officer of this Department visited the site / building to verify & ensure the compliance of all fire safety requirements stipulated by this department vide above referred N.O.C.'s & it was observed that the party has complied with the fire protections & fire-fighting requirements stipulated by this department. The fire-fighting requirements such as Wet riser Cum Down comer system, Automatic Smoke Detection System, Automatic Sprinkler system, Fire Alarm System, Fire pump, Jockey pump, Booster Pump, Sprinkler Pump, courtyard hydrants, Panel Board of Fire-fighting System etc. were tested & found in good working order. The terrace of the building is treated as Refuge.

The said fire-fighting installation were tested by the available Electric supply & found to be in good working condition at the time of inspection. (Photos attached).

The party has submitted I.O.A. u/n SRA/ENG/3116/HE/PL/AP dated 24/08/2017, Commencement certificate u/n SRA/ENG/3116/HE/PL/AP dated

27/11/2017 and 1) Lift installation certificate from Chief Electrical Inspector, PWD department, 2) Fire Resistant Doors certificate from M/s Kaplataru Doors, 3) Fire fighting installation completion certificate (Form-A) from M/s. Flame our services Govt. approved License agency (License no. MFS/LA/F-0154 & MFS/LA/D-0117), 4) Area certificate, 5) Structural stability certificate issued by Structural Engineer Mr. M. Arif. Rupalwala (Lic.No. STR/R/64) of M/s R.F. Consultants, 6) Checklist for Occupation duly signed by Architect and Checklist for Occupation duly signed by Licensed Agency, etc. However, all other requirements pertaining to Civil Engineering side including open spaces shall be seen by E.E.S.R.A. Also the Architect had informed that the construction work of entire building is completed & now there will be no increase in the height & other parameters of the building.

In view of the above, as far as this department is concerned, there is no objection to occupy & use the High Rise Rehab Residential building No. A-2, having Ground floor + 1st to 8th Upper Residential floors with the total height of 26.40 mtrs. from general ground level to terrace level., from fire-fighting installation point of view.

This N.O.C. for Occupation Certificate of High Rise Residential Rehab Building No. A-2 is issued without prejudice to legal matters pending in Court of Law if any. It shall be responsibility of the Builder / Developer / Owner / Occupier as the case may be to observe the Fire Safety Measures & maintain all the fire-fighting installations in good working order from the next day of the inspection. If any item or requirement is missing from the next day of the inspection, this department or inspecting officer will not responsible for the same & accordingly the B.C.C. to be issued. The party shall give annual maintenance contract for fire-fighting equipment's to registered License Agency & submit the inspection report at every 06 months (In January & July), as per Maharashtra Fire Prevention & Life safety Measures Act. 2006.

The party has already paid Scrutiny fees of Rs. 2,15,000/- vide, Receipt no. 3528183/4 and SAP DOC No 1003108453 dated 16/11/2017, on the total gross built up area of 4344.73 Sq. mtrs. as certified by the Architect vide his letter dated 03/11/2017.

Now the Architect has certified that there is no change in total gross built up area i.e 4344.73 Sq. mtrs.

E.E.S.R.A. is requested to verify Civil work & all other requirement pertaining Civil Engineering side including Open spaces, Electric shaft & Other ducts / voids, Common corridors, Enclosed staircases, Doors, Windows, Civil work of the Refuge area & Refuge area in sq. mtrs., Drinking water facility, Emergency lighting, Amendments, Height & Floor occupancy of the Building etc. as well as gross built up area & inform this Department if it is more for the purpose of levying Additional Scrutiny fees if necessary. This N.O.C. of full occupation is issued as per the inspection report submitted by inspecting officer.

- 3d -
Dy. Chief Fire Officer (R-III)
Mumbai Fire Brigade.

Copy to, Essar Group, Architects.

YAN
8/18/2018
Dy. Chief Fire Officer (R-III)
Mumbai Fire Brigade.

8/18/2018
03/11/18

MUNICIPAL CORPORATION OF GREATER MUMBAI

MUMBAI FIRE BRIGADE

No: FB1HRIR-III/249

Date: 20/11/17

Sub: N.O.C. stipulating the fire protection and fire fighting requirements for the proposed construction of Rehab High Rise Residential building No. A-2 on plot bearing C.T.S No. 6422,6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424/B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377,7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7400(pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1to 20, 7408, 7408/1 to 6, 7437, 7437/1-53,7438, 7438/1-7,7440,7440/1-14, 7441 , 7441/1-14, 7448,7448/1-17,7451,7451/1 to 11, 7395, 7446A, 7446A/1-6,7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6 , 7449 , 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428(pt), 7364 , 7383, 7383/1-3 , 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1-10, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A-2-10, 7431B, 7432, 7432/1-5, 7433, 7433/1-10, 7455, 7436,7436/1-6, 7442 (pt.) 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of village kolekalyan , kalina , Santacruz (E), Mumbai.

Ref: Letter submitted by M/s Essaar Group , Architects designers planners dated 03/11/2017.

E.E. (W.S.)

This is a proposal for the proposed construction of High Rise Rehab Residential building No. A-2 having ground floor + 1st to 8th upper Residential floors with total height of 26.40 mtrs. from general ground level up to terrace level, as shown on enclosed plans.

Floors proposed to be used for;

| Floors | User per floor |
|--|---|
| Ground floor | 05 No. of Residential Rooms + Welfare Centre + Balwadi + Society Office + Parallel and stack car parking. |
| 1 st to 8 th floor | 13 No. of Residential Rooms on each floor. |
| Terrace floor | L.M.R.+ O.H.T. + Open to sky (to be treated as refuge area) |

The terrace floor of the building shall be treated as Refuge Area.

| Staircase description | Width of staircase | No. of Staircases | Open/ Enclosed |
|--|----------------------------------|-------------------|----------------|
| Leading from ground to terrace floor | 01.50 mtrs | 02 No. | Enclosed |
| The staircase is externally located and adequately ventilated. | | | |
| Lift | Profile | Nos. of lift | |
| Passenger lift | Leading from ground to top floor | 02 No. | |

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20/11/17

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20/11/2017

Office of the
Dy. Chief Fire Officer,
Mumbai Fire Brigade
Marol Regional Command Center (R-III)
Workshop Bldg., 1st Floor,
Marol Fire Station, Agnishaman Dal
Marol Naka, Andheri (East),
Mumbai - 400 059.

One passenger lift from the lift bank shall be converted into fire lift as per norms. The lift lobby & common corridor at each floor level is directly ventilated to outside air as shown on the plan.

The site abuts 06.00 mtrs wide internal Access Road on West side.

The side open spaces all around the building are as under;

| Sides | From building line to plot Boundary |
|-------|--------------------------------------|
| North | 01.75 mtrs to 06.10 mtrs |
| South | 06.00 mtrs |
| East | 02.60 mtrs to 06.50 mtrs |
| West | 06.00 mtrs wide internal access road |

The proposal is considered favourably in view of the facts that;

1. This Proposal is of redevelopment of an existing building.
2. The site abuts on 06.00 mtrs wide internal access road on West side which is accessible for fire appliance in case of Emergency.
3. Automatic sprinkler system shall be provided in welfare centre, Balwadi , Society office on ground floor and in the car parking area on ground floor and lobby of each floor.
4. Automatic smoke detection system shall be provided in the electric meter room, lift machine room.
5. During construction stage & before the final occupation party agreed to comply additional requirement stipulated by Mumbai Fire Brigade Officer, if any..

In view of the above, as far as this department is concerned, there would be no objection for the proposed construction of High Rise Rehab Residential building No. A-2 having ground floor + 1st to 8th upper Residential floors with total height of 26.40 mtrs. from general ground level up to terrace level, as shown on enclosed plans, signed in token of approval subject to satisfactory compliance with the following requirements;

1. ACCESS:-

- i. Entrance gates if provided each of width not less than 04.50 mtrs each shall be provided, at locations marked on the plan. Archways, if any over the entrance gates, shall have height clearance of not less than 04.50 mtrs
- ii. The roads shall be kept free from obstruction and encroachment.

2. COURTYARDS:-

- i. The available courtyards on all the sides of the building shall be paved suitably to bear the load of fire engines weighting up to 48 M. tones with point load of 10 kg/sq cm.
- ii. All the courtyards shall be in one plane.
- iii. No structure of any type shall be permitted in courtyards of the building.

3. STAIRCASE:-

- i. The flight width of staircases 01.50 mtrs as shown on the plans shall be maintained throughout its length.
- ii. The layout of the staircases shall be of open type & externally located throughout their height as shown on the plans & shall be of 02 hour fire resistance door placed in the enclosed walls of the staircase.
- iii. Permanent vent at the top equal to 5% of the cross sectional area of the staircases shall be provided.
- iv. Openable sashes or R.C.C. grills with clear opening of not less than 0.5 sq. mtrs. per landing on the external wall of the staircase shall be provided.

4. CAR PARKING:

- i) Car parking shall be permitted in the designated area as shown in the plan.

- ii) Drainage of the car parking area of all the levels shall be laid independent from that of the buildings & it shall be provided with catch pit & fire trapped before connecting the building drainage or Municipal drainage.
- ii) Drainage of the car parking areas at all the levels shall be so laid as to prevent any overflow in the staircase, lift shaft etc.
- iii) The parking area shall not be used for dwelling purpose & repairing / maintenance purpose, at any time. Dwelling use of naked light/flame, repairing /maintenance of vehicles shall be strictly prohibited in the parking area.
- iv) Repairing / servicing of cars, use of naked light shall not be permitted in the car parking areas.
- v) The drive way shall be properly marked & maintained unobstructed
- vi) The Automatic Sprinkler System provided to the entire car parking area

5. ELECTRIC CABLE CONDUIT & ELECTRIC METER ROOM :-

- i. Electric cable conduit shall be exclusively used for electric cables & should not open in staircase enclosure.
- ii. Electric cable conduit shall be sealed at each floor level with non-combustible materials such as vermiculite concrete. No storage of any kind shall be done in electric shaft.
- iii. Electric wiring/ cable shall be non-toxic, non-flammable, low smoke hazard having copper core / fire resistance for the entire building with provision of E.L.C.B. / M.C.B.
- iv. Electric meter room shall be provided at location marked on the plans with electric emergency switch at the ground floor level. It shall be adequately ventilated & easily accessible.
- v. Electric wiring shall be having copper core having the fire resistance and low smoke hazard cables for the entire bldg., with the provision of E.L.C.B /M.C.B.
- vi. Low & medium voltage wiring running in shaft & in false ceiling should run in separate conduits.
- vii. Water mains, telephone lines, intercom lines, gas pipes or any other service line should not be laid in the duct for electrical cables; use of bus bar / solid rising mains instead of cables is preferred.
- viii. Separate circuits for firefighting pumps, lifts, staircases & corridor lighting shall be provided directly from the main switch gear panel and these circuits shall be laid in separate conduit pipes, so that fuse in one circuit will not affect the others. Such circuits shall be protected at origin by an automatic circuit breaker with its no-volt coil removed.
- ix. Master switches controlling essential service circuits shall be clearly labeled & provide in the lobby for emergency operations.

6. LIFT;

A. PASSENGER LIFT;

- i. Walls enclosing lift shaft shall have a fire resistance of not less than 02 hour.
- ii. Shafts shall have permanent vent of not less than 0.2 sq. mtrs in clear area immediately under the machine room.
- iii. Landing doors and lift car doors of the lifts shall be of steel shuttered with fire resistance of one hour. No collapsible shutter shall be permitted.
- iv. One of the lift shall be converted into fire lift & shall be as per specifications laid down under the regulations, a toggle switch shall be provided to this lift for the use of Firemen.
- v. Threshold of non-combustible material shall be provided at the entrance of each landing door.

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22/11/17

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B. FIRE LIFT:-

- i. Walls enclosing lift shafts shall have two hours fire resistance.
- ii. Fire lift shaft & other lifts shaft shall be segregated by 02 hours fire resistance wall.
- iii. The shafts shall have permanent vent equal 0.2 sq.mtr. clear area under the Lift Machine room.
- iv. Landing doors & lift car doors shall be of steel shuttered type with 01 hour fire resistance. No collapsible shutters shall be provided.
- v. To enable fire services personnel to reach the upper floor with the minimum delay, one fire lift shall be provided & shall be available for the exclusive use of the firemen in an emergency & the directly accessible to every dwelling of each floor.
- vi. The lift shall have a floor area of not less than 01.40 sq. mtrs. with a minimum dimension of 01.12 mtrs. It shall have loading capacity of not less than 545 k.g. (08 Persons lift) with automatic closing doors.
- vii. There shall be an alternate electric supply of an adequate capacity apart from the normal electric supply the building & the cables run in a route safe from fire, i.e. within the lift shaft. In case of failure normal electric supply, it shall automatically trip over to alternate supply.
- viii. The operation of fire lift should be by a simple toggle or two button switch situated in glass-fronted box adjacent to the lift at the entrance level. When the switch is on, landing call points will become inoperative & the lift will be on car control only or on priority control device. When the switch is off, the lift will return to normal working. This lift can be used by the occupants in normal times.
- ix. The words '**Fire lift**' shall be conspicuously displayed in florescent paint on the lift landing door at each floor level & threshold of non-combustible material shall be provided at the entrance of each landing door.

7. FIRE FIGHTING REQUIREMENTS:-**a) UNDERGROUND WATER STORAGE TANK:-**

A underground water storage tank of 75,000 liters capacity shall be provided at location marked on the plan, as per the design specified in the rules with baffle wall and fire brigade collecting breaching.

b) OVERHEAD WATER STORAGE TANK :- (Each Staircase)

Overhead water storage tank of 25,000 liters capacity shall be provided at the terrace level The design & layout shall be got approved from H.E.'s department prior to erection. The tank shall be connected to the wet riser through a booster pump through a non-return valve & gate valve.

c) WET RISER CUM DOWN COMER SYSTEM :- (Each Staircase)

Wet riser cum down comer of internal dia. of 15 cms. G.I."C" class pipe shall be provided with hydrant outlet accessible from the lobby & hose reel at each floor as shown on the plans & in niches in such a way as not to reduce the width of the lobby / corridor. Pressure reducing discs or orifices shall be provided at lower level, so as not to exceed the pressure of 3.2 kgs./sq.cms. A fire service inlet on the external face of the building near the tank directly fronting the courtyards shall be provide to connect the mobile pump of the fire service to wet riser & automatic Sprinkler system. The breeching connection inlet shall be provided to refill U.G. tank. The operating switches of fire pumps shall be also provided in glass fronted boxes at ground floor.

d) AUTOMATIC SPRINKLER SYSTEM:-

Automatic sprinkler system shall be provided in the car parking area on ground floor and in the lift lobby/corridor on each floor as per standards laid down by T.A.C. or relevant I.S. specifications.

a) **AUTOMATIC SMOKE DETECTION SYSTEM:-**

Automatic smoke detection system with main console panel at ground floor level shall be provided in electric meter room, lift machine room, as per IS specification.

e) **FIRE PUMP, BOOSTER PUMP, SPRINKLER PUMP & JOCKEY PUMP:-**

- i. Wet-riser shall be connected to a fire pump at ground level of capacity of not less than 1800 liters/min. capable of giving a pressure of not less than 3.2 kgs/ sq. cms. at the top most hydrant.
- ii. Booster pump of 900 liters/min. capacity giving a pressure of not less than 3.2 kgs./ sq. cms. at the top most hydrant out let of the wet-riser shall be provided at the terrace level.
- iii. Sprinkler pump of suitable capacity along with jockey pump shall be provided for automatic sprinkler system.
- iv. Electric supply (normal) to these pumps shall be on independent circuit.
- v. Operating switches for booster pumps shall be also provided in glass fronted boxes in lift lobbies at each floor.
- vi. All above pump should be surface mounted or vertical turbine type pump (submersible type pump not permitted) with adequate size of pump room for pump panel.

b) **PORTABLE FIRE EXTINGUISHERS:-**

- i. 01 No. of Dry Chemical Powder (A.B.C.) type fire extinguishers of 09 kgs. Capacity each having I.S.I. certification mark & 02 buckets filled with dry, clean sand shall be kept in electric meter room & Lift Machine room.
- ii. 02 Nos. of Dry Chemical Powder (A.B.C.) type fire extinguishers each of 09 Kgs. capacity having I.S.I. certification mark shall be kept at car parking area.

c) **FIRE ALARM SYSTEM:-**

The building shall be provided with manual fire alarm system with main control panel at ground floor level and pill-boxes and hooters at each upper floor level. The layout of fire alarm system shall be in accordance with I.S. specification.

8. **REFUGE AREA:-**

- I. Terrace floor of the building shall be treated as refuge area & shall conform to;
 - i. The entrance door to the refuge area shall be painted or fixed with a sign painted in luminous paint as "**Refuge Area In Case Of Emergency**".
 - ii. Adequate drinking water facility shall be provided in the refuge area.
 - iii. Adequate emergency lighting facility connected to the electric circuit of the staircase, corridor / passage lighting etc. shall be provided.
 - iv. The top half portion of the doors shall be provided with louvers.
 - v. The latch- lock shall be installed from the terrace side at the height of not more than 01.00 mtr.
 - vi. The glass front of 6 inch diameter with the breakable glass shall be provided just above the latch lock, so as to open the latch in case of an emergency by breaking the glass.
 - vii. The door shall either be fitted with magnetic lock connected to console & detection system or shall be synchronized with fire detection & alarm system.

9. **SIGNAGES :-**

Self glowing / fluorescent EXIT signs in green colour shall be provided showing the means of escape for the entire building.

The party has paid Scrutiny fees of Rs.215,000/- vide, Sap Receipt No.3528183/4 & Sap. Doc. No. 1003108453 dated 16/11/2017 on the total built up area of 4344.73 Sq. mtrs. as certified by the Architect vide his letter dated 03/11/2017.

However, E.E.B.P. (W.S.) is requested to verify the total built-up area & inform this department, if the same is found to be more for the purpose of levying additional Scrutiny fees, if required.

The Width of the Abutting road/Access road, open spaces mentioned in this N.O.C. are as per plans submitted by the Architect attached herewith. These parameters shall be verified by E.E.B.P.(W.S.) before granting any permission (I.O.D./C.C./Further C.C.). If found any contradiction, the proposal shall be referred back to this department.

This N.O.C. is issued for the proposed building from Fire risk/Fire safety point of view only. The Plans approved along with this N.O.C. are approved from Fire risk/Fire safety point of view only. Approval of this plan does not mean in any way of allowing construction of the building. It is the Architects/Developer's responsibility to take necessary prior approval from all concerned authorities for the proposed construction of the building.

± **Note;**

- 1) The fire-fighting installation shall be carried out by approved Licensed Agency.
- 2) There shall not be any trees obstructing fire appliances reach in compulsory open spaces, required as per D.C.R.
- 3) The Area Calculation submitted by the architect in the plans shall be verified by E.E.B.P. (W.S.) & if any change then the proposal shall be referred back to this department.
- 4) E.E.B.P. (W.S.) requested to scrutinized the plans as per amended D.C.R. & verify civil work & all other requirements pertaining to civil Engineering side including open spaces, corridors, staircases, amendments, height, refuge area in sq. mtrs. & floor occupancy of the building. E.E.B.P. (W.S.) is also requested to verify 06.00 mtrs. wide open space & R.G. as per the Directives of Hon. M.C.'s office order no. MGC/A/6647 dated 23.12.2013 & orders of Hon. Supreme Court. & if these plans, given open space & R.G. is not approvable then this N.O.C. shall be treated as cancelled & refer back to this department for revised N.O.C. also till then further process of issuing I.O.D. & C.C. shall not be permitted.
- 5) E.E.B.P. (W.S.) shall verify the proposal in context with Hon. M.C.'s Circulars issued u/r. no. Ch.E/32545/DP-Gen dated 24/02/2015 & u/r. no. Ch.E/34194/DP-Gen dated 10/03/2015 & verify the compliance as per the above said circulars. If the same is not complied with, this proposal shall be referred back to this department for issuing fresh N.O.C.
- 6) This N.O.C. is issued from Fire Safety Point of view only.
- 7) Schematic drawings shall be submitted for fixed fire fighting installations before commissioning of the work & shall be got approved from this department.

KAV
22/11/2017

Dy. Chief Fire Officer
Mumbai Fire Brigade

[Signature]
22/11/17

MUNICIPAL CORPORATION OF GREATER MUMBAI
MUMBAI FIRE BRIGADE

No. : FB/HR/R-III/149
Date: 11/2/19

*Dy. Chief of the
Mumbai Fire Officers,
Regional Fire Command
Workshop Bldg., 1st Floor,
Marol Fire Station, Agnishaman Dal Marg,
Marol Naka, Andheri (East),
Mumbai - 400 059*

Sub: Amendment N.O.C. stipulating Fire protection and fire fighting requirements for the proposed amendments in construction of Highrise residential sale building S-1 (under S.R. scheme) on plot bearing C.T.S. No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424/A, 6424/B, 6424- B/1 to 4, 6424-C, 6424-C/1 to 3, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7475, 7476-A, 7376-A/1 to 16, 7377, 7379, 7379-A/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7400(pt), 7402, 7402/1 to 17, 7403-A, 7403A/1 to 47, 7403B, 7403D, 7403D/1-20, 7408, 7408/1 to 6, 7437, 7437-1-53, 7438, 7438/1-7, 7440, 7440/1-14, 7441, 7441/1 -14, 7448, 7448/1 - 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1 - 6, 7446B, 7447, 6425A, 6425A/1 - 9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1 - 12, 6421, 6421/1-20, 6428, (pt), 7364, 7383, 7383/1 - 3, 7384, 7401, 7401/1 - 16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 74/1-10, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A-2-10, 7431B, 7432, 7432/1-5, 7433,, 7433/1-10, 7455, 7436, 7436/1-6, 7442(pt), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459, 7459/1-29 of village KoleKalyan, Kalina, Santacruz (East), Mumbai

Ref: 1) Letter from Ms. Leena Churi, Architect, dated 05/02/2019.
2) M.F.B. No. HR/R-III/149 dated 05/02/2019.

E.E. (S.R.A.)

In this case, please refer to the NOC issued by this office under no. FB/HR/R/III/496 dated 04/01/2016 stipulating fire prevention & fire fighting requirements for the construction of proposed high rise residential building (under S.R. scheme) comprising of 03 wings designated as Wing 'A', 'B', & 'C', Wing 'A' having common basement + ground floor part on stilt + 1st to 10th upper residential floors with total height of 33.60 mtrs measured from general ground level to terrace level, Wing 'B' having common basement + ground floor part on stilt + 1st floor with part podium (podium between Wing 'B' & 'C') + 2nd to 10th upper residential floors with total height of 33.60 mtrs measured from general ground level to terrace level & Wing 'C' having common basement + ground floor on stilt + 1st floor with part podium (podium between Wing 'B' & 'C') + 2nd to 10th upper residential floors with total height of 33.60 mtrs measured from general ground level to terrace level.

The Architect has submitted amended plans with following amendment:

- 1) Architect has deleted earlier approved 10th floor each in Wing 'A', 'B' & 'C' & has reduce the total height of Wing 'A', 'B' & 'C' upto 29.30 mtrs as shown on the plan.
- 2) Architect has proposed to construct additional Wing 'D' & 'E', each having basement (common with Wing 'A', 'B', 'C' "D" & "E") + ground floor part on stilt + 1st floor (with part podium common with Wing 'C', "D" & "E")+ 2nd to 9th upper

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residential floors with total height of 29.30 mtrs measured from general ground level to terrace level by amalgamating adjacent plot as shown on the plan.

- 3) Thus, the said Highrise residential sale building S-1 will be comprising of 05 wings, designated as Wing 'A' 'B', 'C', 'D' & 'E', each wing having common basement + ground floor part on stilt + 1st floor (with part podium for Wing 'C', 'D', & 'E' ONLY) + 2nd to 9th upper residential floors with total height of 29.30 mtrs measured from general ground level to terrace level as shown on the plan
- 4) Architect has proposed three tier stack car parking at north west & south side of the plot as shown on the plan.
- 5) Architect has proposed change in location of earlier approved Underground water storage tank in common basement as shown on the plan..
- 6) There is change in parking layout/ statement as shown on the plan.
- 7) As per the Architect, there are no any other changes except above mentioned modifications/ amendments.

| Floor | Wing A | Wing B | Wing C | Wing D | Wing E |
|---|---|---|--|--|--|
| Basement (-2.70 mtrs.) | Pump room + Underground water storage tank + S.T.P.+ Horizontal car parking by way of 6.00 mtrs wide two way ramp. | | | | |
| Ground floor part on stilt. | Entrance lobby (for each wing) + 10 nos. of shop + electric meter room (for each wing) + Society office (Wing 'A') + Multipurpose hall (Wing 'B') + Toilet blocks + Horizontal car parking in stilt area, + SubStation between C & D Wing | | | | |
| 1 st floor (With part podium except for Wing 'A' & common for Wing 'B', 'C', 'D', & 'E') | 04 nos. of Residential flat. | 04 nos. of Residential flat. | 01 no. of Residential flat + 02 nos. of Fitness centre (including 01 no. of Fitness center common with Wing 'D') | 02 nos. of Residential flat + Fitness center common with Wing 'C' | 01 no. of Residential flat |
| | ---- | Swimming pool on part podium | | | |
| 2 nd to 7 th & 9 th floor. | 04 nos. of Residential flat on each floor | 04 nos. of Residential flat on each floor | 03 nos. of Residential flat on each floor | 03 nos. of Residential flat on each floor | 01 no. of Residential flat on each floor |
| 8 th floor. | 03 nos. of Residential flat + Refuge area | 04 nos. of Residential flat + Refuge area | ----- | ----- | ----- |

| | |
|---------|--|
| Terrace | Open to sky (to be treated as Refuge Area) |
|---------|--|

Refuge area are provided as follows: Wing 'A' & 'B':-

| Refuge floor | Refuge Area | | At the height of refuge floor from ground level in mtrs. |
|--|----------------|-----------------|--|
| | Required | Proposed | |
| 8 th Floor. Wing A & B (In Two Parts) | 53.99 Sq. mtrs | 101.38 Sq. mtrs | 23.50 mtrs |

Architect has reduced the building height from 33.60 mtrs. to 29.30 mtrs., however architect has proposed to retained refuse area at 8th floor as approved earlier. But being low rise building as per DPCR 2034 terrace shall be treated as refuse area for building height up to 32 mtrs. Hence E.E.SRA shall verify the FSI criteria for entire refuse area provided at 8th floor of wing A & B

No change in wing A & B as they are already constructed as per IOD CC SRA/ENG/3242/HE/PL/AP dated 19/06/2018.

Open spaces around the building WING 'C'

| Side | Building Line to podium line | Podium line to plot boundry | Building line to plot boundry |
|-------|------------------------------|-----------------------------|-------------------------------|
| North | Wing D | Wing D | Wing D |
| South | Flushed | 7.06 to 7.79 Mtr | 7.06 to 7.79 Mtr |
| East | Flushed | 9.51 to 11.21 Mtr | 9.51 to 11.21 Mtr |
| West | 17.58 Mtr | 7.57 Mtr | 25.15 Mtr |

Open spaces around the building WING 'D'

| Side | Building Line to podium line | Podium line to plot boundry | Building line to plot boundry |
|-------|------------------------------|-----------------------------|-------------------------------|
| North | Wing E | Wing E | Wing E |
| South | Wing C | Wing C | Wing C |
| East | Flushed | 9.51 Mtr | 9.51 Mtr |
| West | 23.14 Mtr | 6 mtr drive way | 6 mtr drive way |

Open spaces around the building WING 'E'

| Side | Building Line to podium line | Podium line to plot boundry | Building line to plot boundry |
|-------|------------------------------|-----------------------------|-------------------------------|
| North | 4.50 Mtr | 4.50 Mtr | 4.50 Mtr |
| South | Wing D | Wing D | Wing D |
| East | 9.40 Mtr | 9.40 Mtr | 9.40 Mtr |
| West | 6 mtr drive way | 6 mtr drive way | 6 mtr drive way |

Details of Staircases provided for Wing 'D' & 'E'

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| Wing | Staircase description | Staircase width | Nos. of staircase |
|----------|--|-----------------|-------------------|
| Wing 'D' | Leading from Common basement to terrace level. | 01.50 mtrs | 01 no. (Enclosed) |
| Wing 'E' | Leading from common basement to terrace level. | 01.50 mtrs | 01 no. (Enclosed) |

All the staircases in Wing 'D' & 'E' are externally located and adequately ventilated to outside air as shown on the plan.

Details of Lifts provided for Wing 'D' & 'E'

| Wing | Lift type | No. of Lifts | Lifts profile |
|----------|----------------|--------------|--|
| Wing 'D' | Passenger lift | 02 Nos. | Leading from Basement level to top floor |
| Wing 'E' | Passenger lift | 02 Nos. | Leading from Basement level to top floor |

One lift in each Wing 'D' & 'E' will be converted into fire lift as per the Rules. The lift lobby/common corridor at each floor of each wing is directly ventilated to outside air as shown in the enclosed plan.

The proposal is considered favorably in view of the facts that:

1. The N.O.C.s for the proposed construction are already issued by this office u/n. FB/HR/RIII/496 dated 04/01/2016 and this NOC is for certain amendments.
2. This proposal is under S.R. scheme and amended as per DCPR 2034.
3. The site abuts on 13.40 mtrs. Wide D.P. road (part) on west side & 12.00 mtrs wide proposed road on north side & accessible through 09.00 mtrs wide Drive way on east side which is connected to 12.00 mtrs. Wide proposed road on north side & is accessible for Fire appliances in case of emergency.
4. The Automatic sprinkler system shall be provided in car parking areas in each common basement , common ground, in each shop on common ground floor, in Multipurpose hall, in each Fitness center & in lift lobby/common corridor of each floor of each wing of the building as per the standards laid down by T.A.C. or relevant I.S. specifications.
5. During construction, architect has agreed to comply with additional requirements if any stipulated by C.F.O.'s department during inspection of the building under construction or at the time of amendments/occupation.

In view of the above, as far as this department is concerned, there would be no objection for the above mentioned amendments in the construction of said Highrise residential sale building S-1 comprising of 05 wings, designated as Wing 'A' 'B', 'C', 'D' & 'E' (Wing 'A' & 'B' attached to each other and Wing 'C', 'D' & 'E' attached to each other), each wing having common basement + ground floor part on stilt + 1st floor (with part podium except for Wing 'A' & common for Wing 'B', 'C', 'D', & 'E') + 2nd to 9th upper residential floors with total height of 29.30 mtrs measured from general ground level to terrace level as shown on plans signed in token of approval subject to satisfactory compliance with the following requirements;

1. All the requirements stipulated earlier vide this office N.O.C. issued under No. FB/HR/RIII/496 dated 04/01/2016. shall be strictly adhered along with the following additional / modified requirements;
2. All the Fire Protection & Fire-Fighting requirements stipulated u/n. FB/HR/RIII/496 dated 04/01/2016. shall be shall be extended to Wing 'D' and Wing 'E'.

Earlier, the party had paid scrutiny fee of Rs. 2,30,370/- vide receipt no 1536249 (SAP DOC no. 1002389128) dated 01/01/2016, on the gross built up area of 6582.00 sq. mtr. as certified by then Architect vide his then letter dtd. 29/12/2015.

Now, party has paid scrutiny fee of Rs. 6,38,238/- vide Receipt No. 3107238/39 and SAP Doc. No. 1003514942 dated 11/02/2019 on the gross built up area of 18095.49 sq. mtrs as certified by the Architect vide his letter dated 05/02/2019.

However, E.E. (S.R.A), is requested to verify the gross built up area and inform this department if the same is found to be more for levying the additional scrutiny fees if any.

The width of the Abutting road / Access road, Open spaces mentioned in this N.O.C. are as per plans submitted by the Architect, attached herewith. These parameters shall be verified by E.E. (S.R.A.) as per DCPR 2034 before granting any permission. If found any contradiction, the proposal shall be referred back to this department.

This N.O.C is issued for the proposed building from Fire Risk / Fire Safety point of view only. **The plans approved along with this N.O.C. are approved from Fire Risk / Fire Safety point of view only. Approval of this plan does not mean in any way of allowing construction of the building.** It is Architect / Developer's responsibility to take necessary prior approval from all concerned competent authorities for the proposed construction of the building.

NOTE:

1. The firefighting installation shall be carried out by licensed approved agency.
2. The area calculation shown in the enclosed plan shall be checked by the E.E. (S.R.A.)
3. E.E. (S.R.A.) requested to scrutinize the plans as per DCPR 2034 & verify civil work and all other requirements pertaining to civil Engineering side about Road, open spaces, corridors, staircases, ventilation, height, refuge area & floor occupancy of the building. If any changes in the plans other than mentioned above, then E.E. (S.R.A.) shall refer back the proposal to this department for revised NOC till then further process shall not be permitted.
4. This N.O.C. is issued from fire risk point of view only without prejudice to legal matters pending in court of law if any.
5. If any matter of NOC violates DCPR 2034 then this NOC shall be refer back to this department with remark.
6. The Area Calculation submitted by the Architect in the plans shall be verified by E.E. (S.R.A.) & if any change from the proposal shall be referred back to this department.

~~sd~~
Dy. Chief Fire Officer
Mumbai Fire Brigade.

Copy to:

- ✓ 1) M/s. Leena Churi, Architect - Essar group

KAV
11/21/2019
Dy. Chief Fire Officer
Mumbai Fire Brigade.

11/21/19

CONTENTS OF SHEET 3

PODIUM (1st) FLOOR PLAN (WING - CD & E)

This plan is approved from,
Fire Safety Point of view only,
Signed in token of Approved subject
to requirement of **Mr. E. B. HIRANI** IIA
Yashwantrao Chavan D. H. H. H.
Dy. Chief Fire Officer (Rt. II),
Municipal Fire Brigade.

PROFORMA 'B'

DESCRIPTION OF PROPOSAL & PROPERTY

PROPOSED BR. SCHEME ON PLOT BEARING C.T.S. NOS. 6420/1, 6420/2, 6420/3, 6420/4, 6420/5, 6420/6, 6420/7, 6420/8, 6420/9, 6420/10, 6420/11, 6420/12, 6420/13, 6420/14, 6420/15, 6420/16, 6420/17, 6420/18, 6420/19, 6420/20, 6420/21, 6420/22, 6420/23, 6420/24, 6420/25, 6420/26, 6420/27, 6420/28, 6420/29, 6420/30, 6420/31, 6420/32, 6420/33, 6420/34, 6420/35, 6420/36, 6420/37, 6420/38, 6420/39, 6420/40, 6420/41, 6420/42, 6420/43, 6420/44, 6420/45, 6420/46, 6420/47, 6420/48, 6420/49, 6420/50, 6420/51, 6420/52, 6420/53, 6420/54, 6420/55, 6420/56, 6420/57, 6420/58, 6420/59, 6420/60, 6420/61, 6420/62, 6420/63, 6420/64, 6420/65, 6420/66, 6420/67, 6420/68, 6420/69, 6420/70, 6420/71, 6420/72, 6420/73, 6420/74, 6420/75, 6420/76, 6420/77, 6420/78, 6420/79, 6420/80, 6420/81, 6420/82, 6420/83, 6420/84, 6420/85, 6420/86, 6420/87, 6420/88, 6420/89, 6420/90, 6420/91, 6420/92, 6420/93, 6420/94, 6420/95, 6420/96, 6420/97, 6420/98, 6420/99, 6420/100.

NAME OF THE OWNER AND SIGNATURE

M/S RIZVI LAND DEVELOPMENTS PVT. LTD.

STAMP AND DATE OF APPROVAL OF PLANS

NAME & SIGNATURE OF ARCHITECTS

ESJARGROUP
ARCHITECTS AND INTERIOR DESIGNERS
B-10/1, MIDC FLOOR, SHIVAJI NAGAR, PUNE-411 004, INDIA
TELEPHONE : 022 25841174 FAX : 022 25841175 EMAIL : ESJARGROUP@GMAIL.COM



PODIUM (1st) FLOOR PLAN
(SCALE - 1:2000)

CONTENTS OF SHEET 4

STILTFLOOR PLAN

This plan is approved from,
Fire Safety Point of view only,
Signed in token of Approval
in requirements of/for.

S. S. Dhillon
Dy. Chief Fire Officer (B III)
Mumbai Fire Brigade.

PROFORMA 'B'

DESCRIPTION OF PROPOSAL & PROPERTY

PROPOSED 08 SCHEME ON PLOT BEARING C.T.S. NO. 842/1, 842/11, 20, 842/2, 842/21, 842/3, 842/31, 842/31A, 842/31B, 842/31C, 842/31D, 842/31E, 842/31F, 842/31G, 842/31H, 842/31I, 842/31J, 842/31K, 842/31L, 842/31M, 842/31N, 842/31O, 842/31P, 842/31Q, 842/31R, 842/31S, 842/31T, 842/31U, 842/31V, 842/31W, 842/31X, 842/31Y, 842/31Z, 842/31AA, 842/31AB, 842/31AC, 842/31AD, 842/31AE, 842/31AF, 842/31AG, 842/31AH, 842/31AI, 842/31AJ, 842/31AK, 842/31AL, 842/31AM, 842/31AN, 842/31AO, 842/31AP, 842/31AQ, 842/31AR, 842/31AS, 842/31AT, 842/31AU, 842/31AV, 842/31AW, 842/31AX, 842/31AY, 842/31AZ, 842/31BA, 842/31BB, 842/31BC, 842/31BD, 842/31BE, 842/31BF, 842/31BG, 842/31BH, 842/31BI, 842/31BJ, 842/31BK, 842/31BL, 842/31BM, 842/31BN, 842/31BO, 842/31BP, 842/31BQ, 842/31BR, 842/31BS, 842/31BT, 842/31BU, 842/31BV, 842/31BW, 842/31BX, 842/31BY, 842/31BZ, 842/31CA, 842/31CB, 842/31CC, 842/31CD, 842/31CE, 842/31CF, 842/31CG, 842/31CH, 842/31CI, 842/31CJ, 842/31CK, 842/31CL, 842/31CM, 842/31CN, 842/31CO, 842/31CP, 842/31CQ, 842/31CR, 842/31CS, 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842/31ZW, 842/31ZX, 842/31ZY, 842/31ZZ

FOR: NEW KALINA CO. OP. HSG. SOCIETY (LTD.)
MAHATMA PHULE CO. OP. HSG. SOCIETY (PROP.)
BHAYADRI CO. OP. HSG. SOCIETY (PROP.)
GANESH KRUPA CO. OP. HSG. SOCIETY (PROP.)

JOB NO. [] DWG. NO. [] DATE [] SCALE [] DRN. BY [] CHK. BY []
(04/11/19) 1:200 PRATHAM LIENA

NAME OF THE OWNER AND SIGNATURE
M/S RIZVI LAND DEVELOPMENTS PVT. LTD.

STAMP AND DATE OF APPROVAL OF PLANS

NAME & SIGNATURE OF ARCHITECTS
AP. LIENA COURI
(C-100000001)

ESSAR GROUP
EXCELLENCE AND INNOVATION DESIGNERS
SECTION 10/10/10
INDIA'S 50 MOST INFLUENTIAL WOMEN LEADERS, CHANGING INDUSTRY, ADVANCING SOCIETY
TELEPHONE : 832 1844744 FAX : 8321844744

PROPOSED PARKING STATEMENT

| FLOOR | BIG | SMALL | TOTAL |
|--------|-----|-------|-------|
| STREET | 38 | 31 | 70 |
| MARKET | 38 | 41 | 77 |
| TOTAL | 76 | 72 | 147 |



STILT FLOOR PLAN (WING-A TO E)
(SCALE - 1:200)



COMPOUND WALL DETAIL

CONCRETE OF SHEET 03

DATE: 15/05/2018

PROJECT: MIS RICHLAND DEVELOPMENTS

PROFORMA 'B'

DESCRIPTION OF PROPOSAL & PROPERTY

PROPOSED 10 STOREY OVER 177 BUILDING & 10 STOREY OVER 100 BUILDING IN THE SOUTH EASTERN CORNER OF THE SITE. THE PROPOSED BUILDING IS TO BE A MIXED USE DEVELOPMENT WITH GROUND FLOOR COMMERCIAL USE, RESIDENTIAL USE ON THE 1ST TO 10TH FLOORS AND A PODIUM FLOOR WITH A POOL AND PARKING. THE PROPOSED BUILDING IS TO BE A MIXED USE DEVELOPMENT WITH GROUND FLOOR COMMERCIAL USE, RESIDENTIAL USE ON THE 1ST TO 10TH FLOORS AND A PODIUM FLOOR WITH A POOL AND PARKING.

NAME OF THE OWNER AND SIGNATURE

MIS RICHLAND DEVELOPMENTS PVT. LTD.

STAMP AND DATE OF APPROVAL OF PLANS

NAME & SIGNATURE OF ARCHITECTS

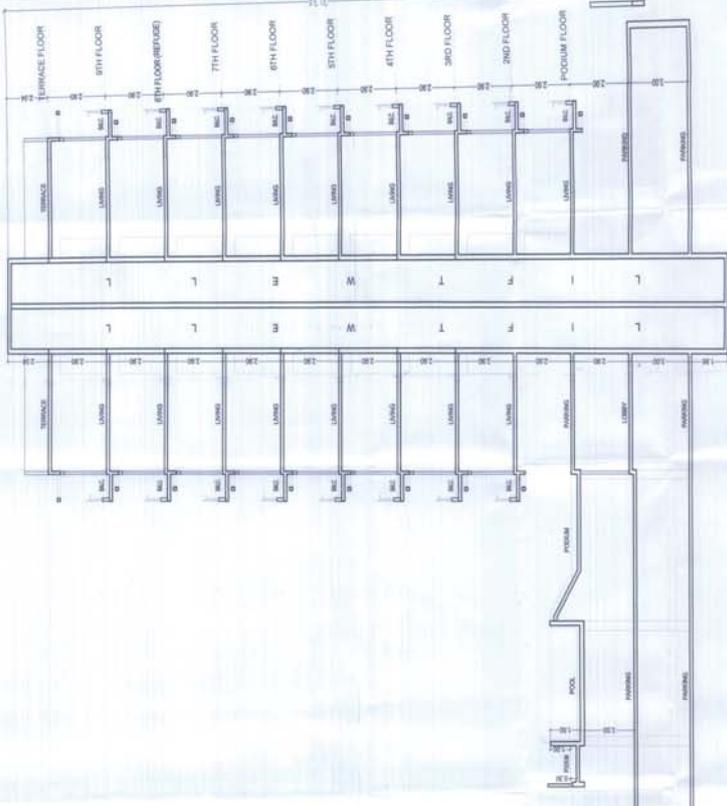
CSIR GROUP

REGISTERED ARCHITECTS

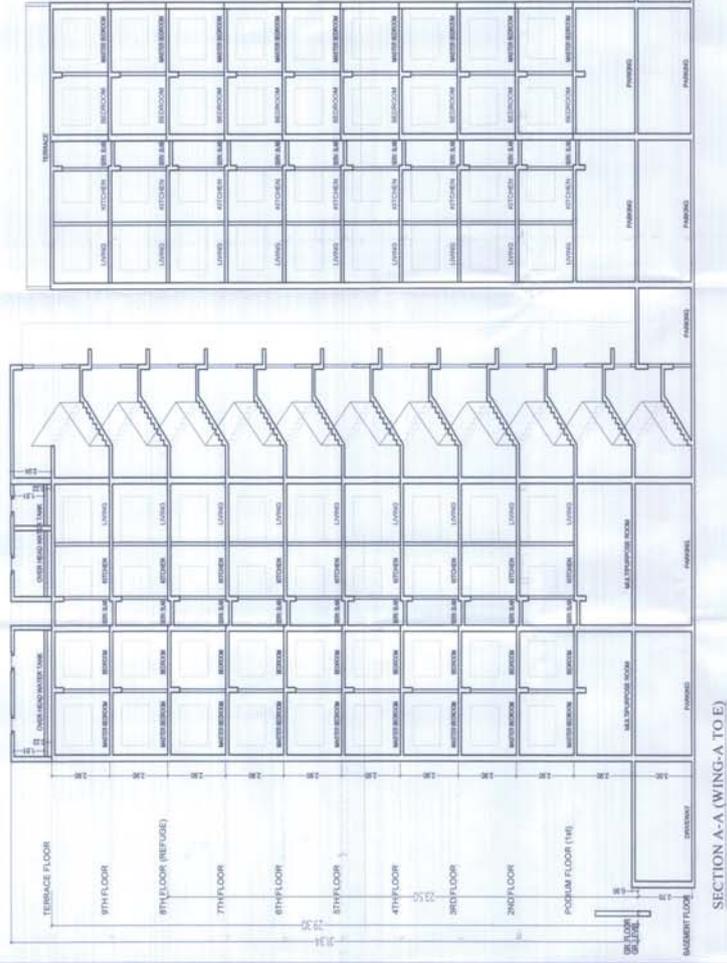
11/11/2018

SCALE: 1:1000

WING - C, D & E



WING - A&B



SECTION A-A (WING-A TO E)
SCALE: 1:1000